

28828



BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 200/2014/PB

M.C. MEHTA

-Versus-

UNION OF INDIA & Ors.

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Filed by

(Madhumita Bhattacharjee)

Advocate for the State of West Bengal

Date: 05.12.2023

28831



**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 200/2014/PB

M.C. MEHTA

**BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST. NORTH 24 PARGANAS**

-Versus-

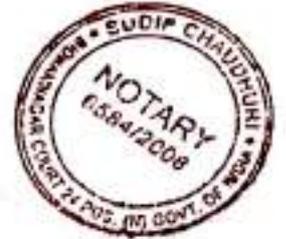
UNION OF INDIA & Ors.

2. MO 127 2-2

Compliance Report in the form of Affidavit submitted by the District Magistrate, South 24 Parganas being the Ex-Officio Chairman of the District Ganga Protection Committee, South 24 Parganas District, Government of West Bengal:

I, Sumit Gupta, Son of Shri. S.K. Gupta, aged about 41 years, residing at D.M. Residential Bungalow, South 24 Parganas, 1 No. Thackeray Road, Alipore, Kolkata- 700027, do hereby solemnly affirm and state as under :-

1. That this Affidavit is being solemnly affirmed and filed in view of the solemn Order dated 25.09.2023 passed by this Hon'ble Tribunal, whereby the Hon'ble Tribunal has been pleased to state that at the district level, the District Magistrate is the Ex-Officio Chairman of the District Ganga



Protection Committee which have been entrusted with certain vital responsibilities for preventing pollution in Ganga at the District level and directed the District Magistrates of all the districts(mainstreams and tributaries) from where mainstreams of river Ganga as also its tributaries flow in the State of West Bengal to submit their own separate reports on the issues noted in the solemn order in respect of steps which have been taken by respective District Ganga Protection Committee for prevention and control of pollution of river Ganga in their respective areas. That in furtherance to the solemn Order dated 25.09.2023, the deponent being the Ex-Officio Chairman of the District Ganga Protection Committee, South 24 Parganas district is filing the compliance report in the form of the Affidavit.

In this context a meeting was conducted with the District Project Officer, concerned DGPCs by the Program Director of WBSPMG on 07.11.2023 where a template in connection with URBAN GANGA TOWN/S under consideration of



NMCG was delivered to the undersigned vide memo No. 5173-NGRBA/SPMG/OA No. 200-762/2023 dated 03.11.2023 in respect of the point. No. 8 of the said template. Apart from this, it is also to be mentioned here that Mission Director, SBM(G) & Additional Secretary, Panchayat & Rural Development Department, Govt. of W.B sent a communication vide memo no. 6517(7)-PRD-24018/1/2021-Sanitation dated 08.11.2023 where the under signed was requested to submit a Gram Panchayat wise desired report, preferably in draft template.

The copies of the above mentioned letters are annexed herewith and marked as Annexure – R/1.

2. That in compliance of the solemn order the undersigned sent a letter to the Blocks adjoining the River Ganga i.e, the Block Development Officer, Budge Budge -I, Budge Budge-II, Falta, Diamond Harbour -I, Diamond Harbour-II, Kulpi, Kakdwip, Namkhana, Sagar and Patharpratima Development Blocks and the Executive Officer, Budge Budge, Pujali, Mahestala and Diamond Harbour



Municipality of District South 24-Parganas vide memo no. 13/10002(14)/NGT/R/23 dated-09.11.2023 for submission of desired reports.

The copies of the above mentioned letters are annexed herewith and marked as Annexure – R/2.

3. That The letter has been sent to the Director of Marine, Shyamaprasad Mukherjee Port, Kolkata and the Executive Engineer – II, Canal Division, South 24 Parganas and the Executive Engineer, Kakdwip Irrigation Division, South 24 Parganas vide memo No. 13/10001(3)/NGT/R/23 dated 09.11.2023 to send a comprehensive report specifically on encroachment of flood plains and erosion of embankments/ river banks.

The copy of the above mentioned letter is annexed herewith and marked as Annexure – R/3.

4. Report submitted by the District Ganga Protection Committee :

- a. Number of Meetings organized (since Inception as on date):



Name of Activity	Date of Activities	No. of Activities
Meeting of DGPC	28.07.2022, 30.08.2022, 28.09.2022, 29.11.2022, 29.08.2023	05

b. Number of Awareness Programme conducted as per approved Annual Action Plan- component wise: 28

Name of Activity	Component	Date of Activity	No. of Activity	Location of Activity	Remarks
Performance of Street Drama on Ganga Pollution Abatement	Street Drama	11.01.2023 to 16.01.2023	1	Gangasagar Mela	By order of WBSPM G dated 06.01.23
Sit & Draw competition on Ganga Pollution Abatement	• Educational Activity	22.02.2023 24.02.2023	2	Mayapur, Jagatballavpur, Rajibpur, Budge Budge-I	Under Approval of Annual Action Plan
Cultural Programme on Ganga Pollution Abatement	Cultural Activity	16.02.2023 23/24.02.23 06.03.2023	3	Shyamsundarpur, Falta, Gangasagar, Sagar Lot no. 8, Kakdwip	2022-23 by WBSPM G dated 11.11.22
Swachhta Pakwada on Ganga Pollution Abatement	Cleaning Activity	31.03.2023	2	Kakdwip and Patharpratima	By order of WBSPM G dated 06.03.23
Mission Life Campaign 2023 on Ganga Pollution Abatement	• Cleaning • Cultural Programme. • Plantation • Rally	19.05.2023 to 22.05.2023	8	Basulat, Baidyakhali, Shyamsundarpur, Rajarampur, Falta, Sriballabpur, Sahara, Abad Simulganja-Falta	By order of WBSPM G dated 02.05.23



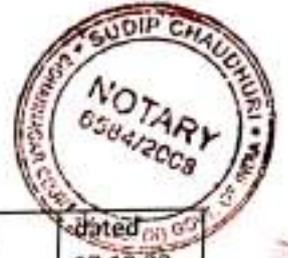
International Day of Yoga 2023 on Ganga Pollution Abatement	Yoga Practice	21.06.2023	2	Maheshtala Municipality Budge Budge Municipality	By order of WBSPMG dated 15.06.23
Swachhta Hi Sewa 2023 on Ganga Pollution Abatement	<ul style="list-style-type: none"> ● Cleaning ● Educational Activity 	26.09.2023 to 02.10.2023	8	Falta River side Kachuberia, Muriganga-Sagar Uttarmohanpur, Diamond Harbour-I L.C.T Ghat, Kakdwip Kulpi Mayapur/Rajibpur Ghat, Budge Budge-I Burul Ghat, Budge Budge-II Patharpratima Ghat	By order of WBSPMG Dated 19.9.23
Ganga Utsav 2023	<ul style="list-style-type: none"> ● Rally, ● Cultural Event, ● Ganga Arti 	04.11.2023	2	Gangasagar, Sagar Lot no. 8, Kakdwip	Under Approval of Annual Action Plan 2023-24 by WBSPMG Dated 13.10.23

c. IEC Activities undertaken- component wise: 30

Name of Activity	Date of Activity	No. of Activity	Location of Activity	Remarks
Mass awareness Exhibition (Stall, Projection) on Ganga Pollution Abatement	11.01.2023 to 16.01.2023	1	Gangasagar Mela	By order of WBSPMG dated 06.01.23



Wall Painting on Ganga Pollution Abatement	Feb-Mar'2023 6-8.03.2023 06.03.2023	4	Shyamsundarpur, Falta Rajibpur/Mayapur, Budge Budge-I Lot no. 8, Kakdwip	Under Approval of Annual Action Plan 2022-23 by WBSPMG dated 11.11.22
Hoarding with Flex on Ganga Pollution Abatement	Feb-Mar'23	5	Gotalarajampur, Falta Shyamsundarpur, Falta Muriganga-I, Sagar Muriganga-II, Sagar Lot no. 8, Kakdwip	
Mass Awareness Vehicle/ Tableau on Ganga Pollution Abatement	14 -18.02.2023 06.03.2023 11.03.2023 13/14.02.2023 4-6.02.2023	5	Falta Block Lot no. 8, Kakdwip Gangasagar Rajibpur/Mayapur, Budge Budge-I Patharpratima	
Standeo, Flex, leaflets on Ganga Pollution Abatement	11.03.2023	1	Sagar	
Rally on Ganga Pollution Abatement	22/23.02.2023	2	Rajibpur & Mayapur, Budge Budge-I	
Miking on Ganga Pollution Abatement	06.03.2023	1	Lot no. 8, Kakdwip	
Distribution of Chacha Chaudhary Comic books on Ganga Pollution Abatement	05.09.2023 to 07.09.2023	1	Students of Primary & High School (Bhadura, Gondia, Sankarparull, Pana, Kalia, Parasurampur, Holdighi) – Diamond Harbour-II	By order of WBSPMG
Display of flex/banners on Ganga Pollution Abatement	20.10.2023	10	Rudranagar & Manasadwip – Sagar	By order of WBSPMG



	to 24.10.2023		Panchadip Sangha, Kakdwip - Kakdwip Ulkimari & Chakdulapur – Kulpi Parulla & Kanpur- Diamond Harbour-I Mayapur & Durgapur - Budge Budge-I	Dated (in G.S.) 17.10.23
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d. Ghat Protection:

- Cleaning all the Riverbeds & Ganga Ghats engaging SHGs, Students, Volunteers force under the Ganga adjoining blocks & municipalities.
- Municipality has been taken necessary measure from their end by making concrete road over the embankment, plantation of various species of trees.



e. Afforestation:

- Afforestation done from the end of the Divisional Forest

Officer, 24 Parganas (South) Division:

Sl.No	Item of Works	Year	Location Details				Target
			Range	Beat	Block	Mouza	Phy (KM)
1	Maintenance of 1 st Year Avenue Plantation	2020-21	Namkhana	Sagar	Sagar	Khansahb Abud	16
2	Maintenance of 2 nd Year Avenue Plantation		Namkhana	Sagar	Sagar	Benuban to Gangasagar	22.9
3	Maintenance of 2 nd Year Institutional Plantation		Namkhana	Sagar	Sagar	Sunarban Janakalyan High School	1.87
4	Maintenance of 2 nd Year River bank Plantation		Ramganga	Dhanchi	Patharpratima	Uttar Sityarampur	20
5	Maintenance of 2 nd Year Avenue Plantation		Namkhana	Sagar	Sagar	Khansahb Abud	16



6	Maintenance of 3 rd Year Avenue Plantation	2021-22	Namkhana	Sagar	Sagar	Benuban to Gangasagar	22.9
7	Maintenance of 3 rd Year Institutional Plantation		Namkhana	Sagar	Sagar	Sunarban Janakalyan High School	1.87
8	Maintenance of 3 rd Year River bank Plantation		Ramganga	Dhanchi	Patharpratima	Uttar Sityarampur	20
9	Creation of Avenue Plantation	2022-23	Namkhana	Sagar	Sagar	Rudranagar	8
10	Creation of Avenue Plantation		Ramganga	Patharpratima	Patharpratima	Madhabnagar	8

- Afforestation done from the end of Ganga Adjoining blocks under South 24 Parganas.
 - i. Effective steps are being taken through mangrove plantation/Coconut/Palm/Jhaw/Goran/Keora/Gneoa etc.
 - ii. Plantation of Lawn, trees and shrubs.



iii. Roadside plantation with Akashmoni, Sonajhuri, Jhow, Neem etc.

f. Landscaping and Beautification:

- A nature park has been constructed at Jhautola Ghat to mitigate the environment pollution as well as erosion.
- Plantation at burial ghat.
- Children Park at Gangasagar and Narayaniabad, Sagar.
- Nurture of different species of plants.

g. List of Best Practices:

- i) Individuals are motivated to use cloth bags.
- ii) Practice to not use the plastic in daily life.
- iii) Encourage to farmers to use organic fertilizer in the crop field.
- iv) Send the message through the students to the individual families use hand wash before and after take any food.
- v) Practice to use Electric Crematorium.
- vi) All Gram Panchayat banned usage of single use plastic and thermocol by declaring plastic free zone.



vii) Market & Public places are declared a Plastic Free Zone.

viii) Regular Cleaning of Market areas and public places are monitored.

ix) Water testing for every tube well is conducted twice a year.

x) Water usage committee has been formed for every tube wells.

h. Any other steps taken:

- Automatic Sanitary Napkin Vending Machine and incinerator has been installed at local high school for disposal of used napkin.
- Deep burial pits have been constructed.

The copies of the Action Taken Reports by the District Ganga Protection Committee, South 24 Parganas are collectively annexed herewith and marked as Annexure R/4 (colly).

5. Report regarding encroachment of flood plains and erosion of embankments / riverbanks submitted by the Secretary



(I/C) of General Administration Department and the Director, Marine Department, Syama Prasad Mookerjee Port, Kolkata :-

As per G.S.R. 627(E) dated 24th June, 2016 (copy enclosed). The limits of the Port include to the east and west of the River Hooghly and that part of the River Hooghly and the shores thereof as are within 45.7 meters of high water mark at spring tides.

Any encroachment observed in the flood plains is reported to the local Municipality/ Corporation and Police. The party undergoing such encroachment is notified to stop all such construction in the flood plains i.e. foreshore of the river and break the illegal construction forthwith.

However, Syama Prasad Mookerjee Port, Kolkata (SMPK) allow private construction within port limit on either side of the river following certain guidelines which are broadly as follows:-

- (a) The party has to submit a Preliminary plan in Syamaprasad Mookerjee Port, Kolkata river chart along



with the Engineering drawing. Accordingly the Syamaprasad Mookerjee Port, Kolkata team consisting of experts from Marine, Civil, Hydrology and Estate undertake a joint inspection of the site to determine the mean high water spring line so as to ensure that no encroachment is there in the foreshore of the river. Such construction is allowed subject to the following:

- (i) The party has to submit a plan prepared by Jadavpur University/ IIT (Kharagpur)/IEST as regards to bank protection work to be undertaken which is thereafter vetted by Civil Engineering Department and modified as necessary. Such bank protection work is to be executed without altering the bank line.
- (ii) No construction is allowed on the foreshore except for Water intake jetties and passenger jetties/ terminals.
- (iii) A clean clear corridor of 11m from Mean High Water Spring line is to be maintained for undertaking such construction.



(iv) As per NGT-EZ bench guideline for construction within 20,000 square metres or where the built up area is within 20,000 square metres, the party concerned has to submit Environment Impact Assessment and Environment Management Plan through agencies which is again approved by a HOD, committee comprising of Director, Marine Department, Chief Engineer and Chief Hydraulic Engineer. For projects where built up area more than 20,000 square metre the party has to obtain Environment Clearance from State Government.

(v) Syamaprasad Mookerjee Port, Kolkata undertakes anti-erosion work aligned to the Nature by way of executing River Training works in the River bank(s) adjacent to shipping channel to restrict widening of the river due to bank erosion, to optimise /reduce / eliminate the requirement of Dredging and to hold the estuarine frame.



The copies of the above mentioned reports are collectively annexed herewith and marked as Annexure – R/5 (colly).

6. That a Letter was sent to the Senior Environmental Engineer, WBPCB, Alipore, Regional Office, vide memo No. 13/1000/NGT/R/23, dated- 09.11.2023 to submit Report on Sundarban Pollution due to Sewerage and Industrial Effluents Discharged through Hooghly river and its tributaries.

The letter received from the Senior Environmental Engineer, WBPCB, Alipore, Regional Office states that the letter has been forwarded to the higher authority for their valuable suggestion regarding the issue.

The copies of the above mentioned reports are annexed herewith and marked as Annexure – R/6.

7. That there are Ten Blocks and Four Municipalities adjoining the River Ganga in the District of South 24 Parganas. The report for Rural and Urban areas submitted by the above mentioned state officials with respect to



different works being done for abatement of pollution in River Ganga are summarized below : -

A. Name of the Ganga Towns under consideration of NMCG: Diamond Harbour, Budge Budge, Maheshtala, Pujali.

I. Sewage Management:

- i. Sewage Generation: 79.53 MLD
- ii. Existing Number of Sewage Treatment Plants (MLD)

Sl. No.	STP's Location	Capacity (MLD)
1	Budge Budge	9.30
2	Diamond Harbour	2.03
Total		2 (11.33 MLD)

- iii. Number of STP under Construction (MLD)

Sl. No.	STP's Location	Capacity (MLD)
1	Maheshtala	35
Total		1 (35 MLD)

- iv. Number of STPs under renovation: NIL
- v. Number of STPs are under Proposal: 1 (10.4 MLD)

Note:

1. Proposed Treatment capacity has been considered by taking into the projected population of 2037.
2. To meet up the sewage gap, DPRs are getting prepared in phases.



II. Drains:

District	No. of Drains	Remarks
South Parganas	24	22
		All the Drains have been duly netted as per directions given by Hon'ble NGT under OA 606/2018. These are regularly cleaned by the concerned ULBs and are being intercepted and diverted to the nearby STPs/Proposed STPs in a phased manner.

III. Septage management:

Septage is being regularly co-treated in the existing STPs.

1 No. FSTP, Pujali (8 KLD) has been proposed in the district.

IV. Industrial Pollution Control:

Nos. of Grossly Polluting Industries (GPIs): 01 nos.

Sl. No.	Name of GPI
01	M/s IFB Agro Industries Ltd. Village - Durgapur, P.O.- Noorpur, P.S.-Ramnagar,24 South Parganas, Pin-743368

Present Status: Complied with Standard



V. Solid (Fresh and Legacy) waste management:

a) Fresh Waste Processing Status of Ganga Towns

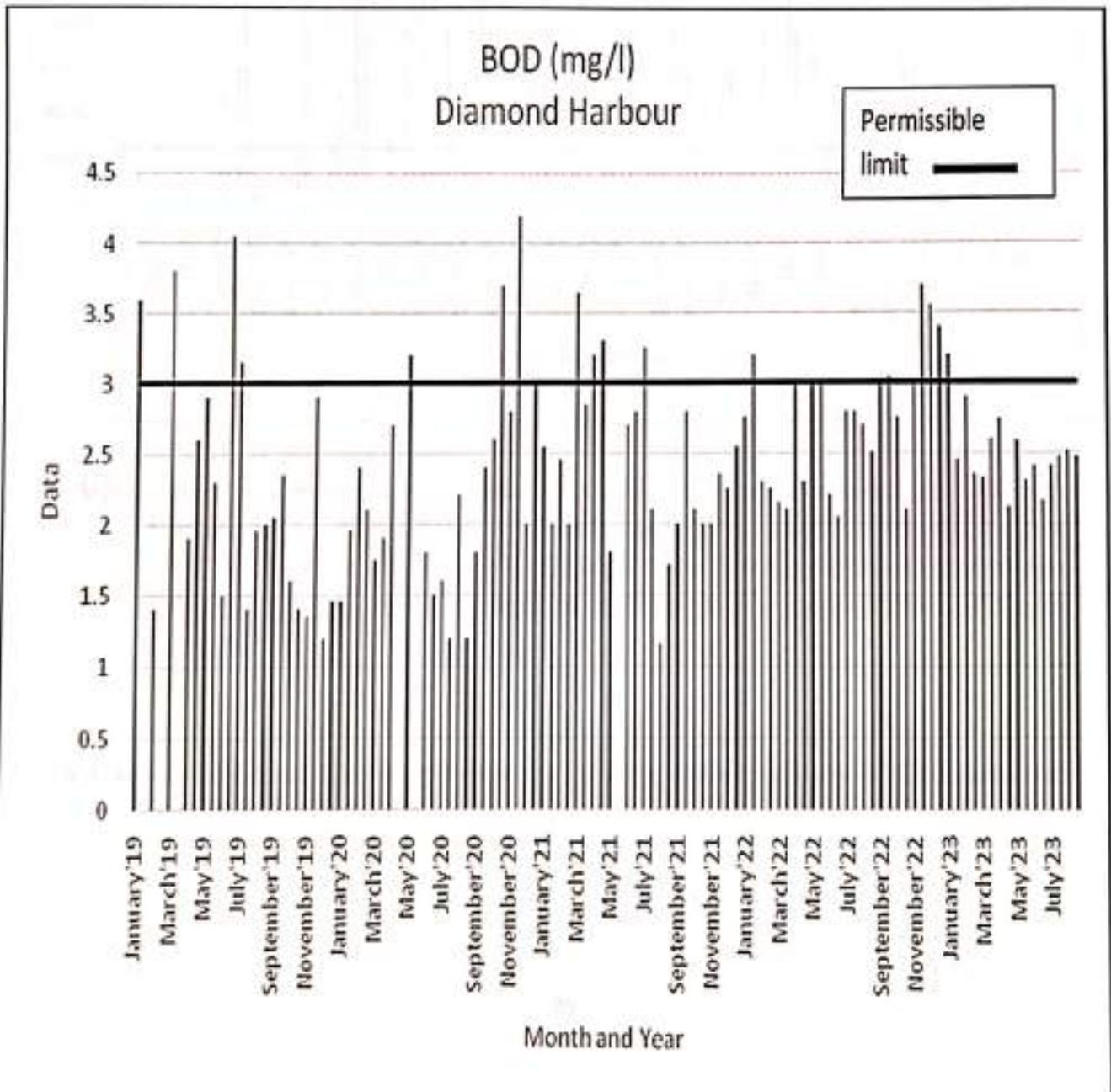
Sl. No.	ULB	Ward	Per day Total Fresh Waste Generation (TPD)	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportation Total In TPD	Waste Processing in TPDTOTAL	Tender Status
1	Budge Budge	20	30	8	16.14	27.13	28.54	LoA cum Work Order Issued
2	Maheshtala	35	210	22	159.60	210	27.32	LoA cum Work Order Issued
3	Diamond Harbour	16	19.53	16	12.68	19.53	12.69	Work Order Issued for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processing
4	Pujali	16	12.63	4	2.90	12.63	2.53	Work Order Issued for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processing

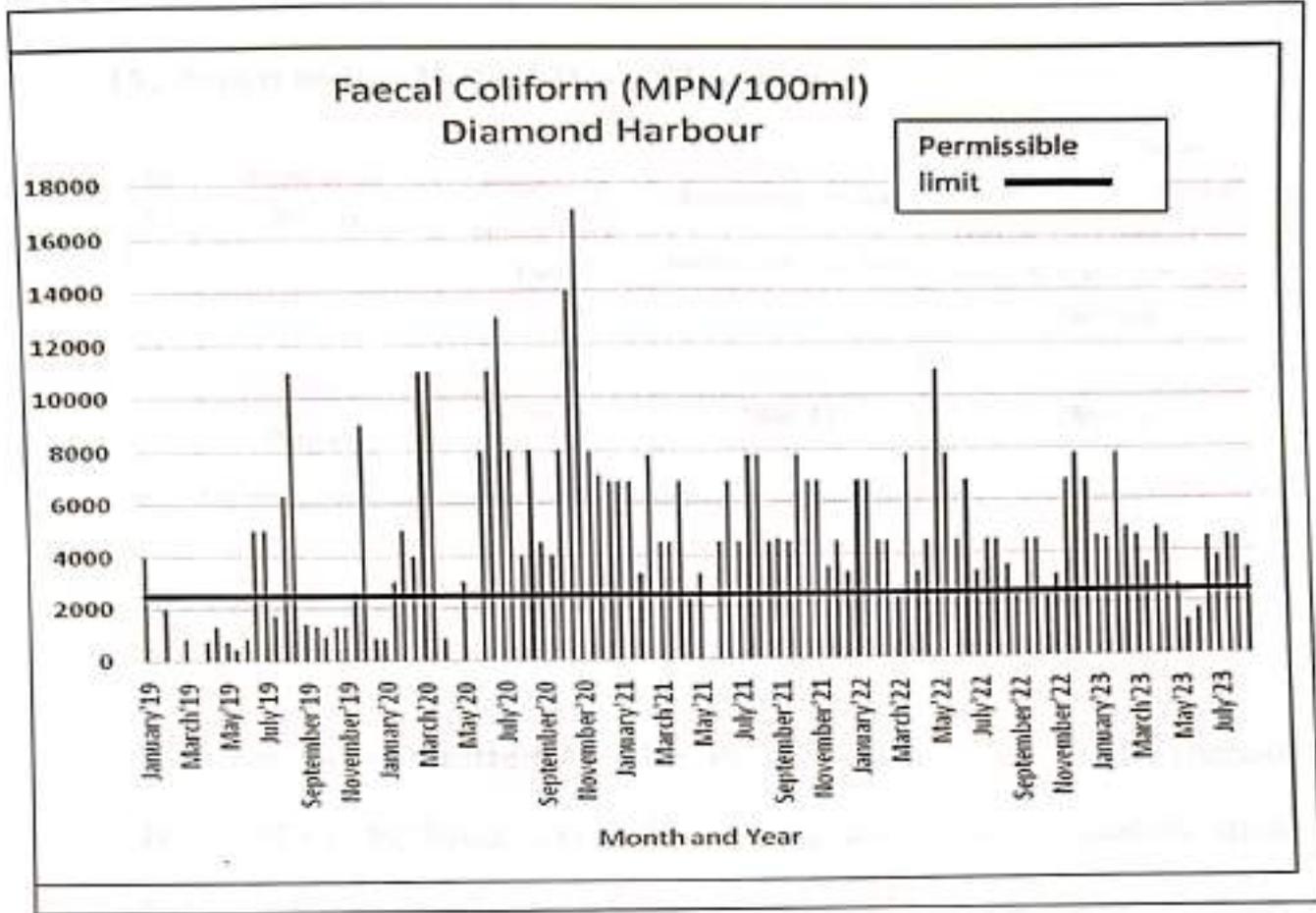


b) Legacy Waste Status of Ganga Towns

SL. No.	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status	Legacy Waste Processed	Acre reclaimed
1	Budge Budge	1	3.48	20721	Completed	20721	3.48
2	Diamond Harbour	1	2.00	9350	Completed	9350	2
3	Maheshtala	1	19.61	230517	Completed	230622	19.61

VI. Water quality status: The report regarding water quality status as received from the West Bengal Pollution Control Board is enclosed below in the form of the graphical representation which states that the Bio-chemical Oxygen Demand (BOD) as per the recent data, i.e. July 2023 is within the permissible limit at the Diamond Harbour and the Faecal Colliform at the Diamond Harbour has extended its permissible limit as per the report on July, 2023.





VII. That a letter has been issued to the Executive Officer, Diamond Harbour Municipality vide memo no. 467/Con/DM Dated 04.12.2023 for taking necessary steps regarding the issue of faecal colliform for protection of River Ganga.

VIII. River Front Development including construction of Crematoria: Facilities are existing.



IX. Report on Bio-Medical Waste Management:

Sl. No.	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (Kg/day)	Bio-medical Waste Treatment and disposal (Kg/day) in Common Bio-medical Waste Treatment Facilities
	South 24 Parganas	687	2866.11	2866.11

• Report submitted by the Pujali Municipality –

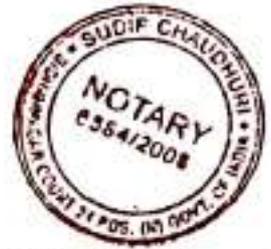
The report submitted by the Pujali Municipality vide memo No. 1677/PM/Engr-28/1/23, dated 24.11.2023 states that for prevention and control of pollution of Ganga river, Urban Local Body have taken many activities. These activities are listed below:-

- a. **Number of meetings organized** - 14 Nos.
- b. **Number of awareness programme** - 154 Nos.
- c. **IEC activities undertaken** - 1. Leaflets 10,000pcs (Distributed) 2.Stickers - 10,000 pcs(Distributed)



Hoarding - 192(Places) Banner- 10 pcs, Wall Painting
- 10 Nos.

- d. **Ghat Protection** - The banks of each Ghats are well tied and also with stair.
- e. **Afforestation** - A number of trees have been planted along the banks of the river. Moreover, in the coming season initiatives will be taken to plant more trees.
- f. **Landscaping and beautification** - Four gardens have been created to beautify the banks of Ganges and two guest houses have been constructed. Moreover, trees have been planted along the banks of Ganges with beautiful railings.
- g. **List of best practice** - The Ghats are kept clean throughout the year and the Ghats are cleaned again by removing the structure after immersion of idol.



• **Report submitted by the Maheshtala Municipality-**

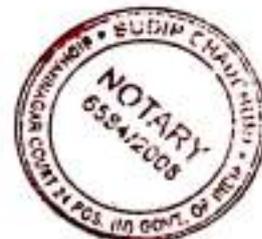
The report submitted by the Maheshtala Municipality vide memo No. 1186/iva/mm/5 dated 17.11.2023 states that for prevention and control of pollution of Ganga river, Urban Local Body have taken many activities. These activities are listed below:-

- I. **Sewage Management :** Underground sewerage system at municipal wards no. 1 to 10 for laying underground sewerage line over 148 km under AMRUT at a cost of Rs. 102.50 crore has been taken up with five UGPS and two PS. The sewerage line will be partly connected with Garden Reach KMC STP and partly with the proposed 35 MLD STP at ward 7 of Maheshtala Municipality being implemented under 'Namami Gange' project. The work is in progress.
- II. **Septage Management:** Construction of FSTP of 67 KLD capacity is under consideration.
- III. **Industrial Pollution:** No data is available with Maheshtala Municipality.



IV. Solid Waste Management:

- a. Total Area 44.18 SQ K.M
- b. Number of Wards - 35 Nos
- c. Total House Holds (With Other Generating-160037 Unit)
- d. No of Daily Market - 80 Nos (Collection Daily) (Vegetable & Others)
- e. No of Fish Market - 20 Nos (Collection everyday except Sunday)
- f. No of Hotels 1500 Nos (Approx)
- g. No of Marriage Hall 16 Nos (Collection on Programme basis)
- h. Total Volume of Solid Waste 184 M.T, Production/Day
- i. Total volume of Legacy Waste 230,000 M.T processed by KMDA engaged agencies now approx. 100000 MT Legacy waste is accumulated.
- j. Segregation Status (Ward Wise) -



- a. 17 Nos Ward Above 80%
- b. 04 Nos Ward Above 60%
- c. 14 Nos Ward - Below 60%

- k. **Construction of interim CPU & MRF Zone** - Already Done, presently MED also taking initiative for Land development.

- l. **Manure Processing:** Through vermi Composting (08 nos chambers) - 150Kg/ Month, Saleable Rate - Rs. 8/-Kg. Packet-1kg.5kg & Bulk weight. Brand Name- 'SABUJ' Through Bed

Preparation - 08 Nos bed under processing (30'x 20° Cup Zone Construct).

- m. **Total Staff Strength** - 1223 Nos
 - i. Nirmal Bandhu - 742 Nos
 - ii. Drain Cleaning & Road Sweeping - 422 Nos
 - iii. Large Road Cleaning - 36 Nos



- iv. Ganga Ghat Cleaning - 08 Nos.
- v. Park Maintenance - 28 Nos
- vi. Driver-43 Nos
- vii. SWM-PLANT-38 Nos
- viii. Akra Pumping Station - 08 Nos
- n. **Uses of Vehicles For Collection of MSW**-Presently 172 nos vehicles (Garbage Tipper)&742 nos Try Cycle Van engaged.
- o. **Uses of Compactor** - Presently 15 nos compactor engaged.
- p. **No of Burning Ghats**-02 Nos Engaged Staff-Through Agency.
- q. **IEC Activity** - IEC Campaign regular done by Nirmal Sathi (161 Nos) for SWM/PWM, 210000 Leaflet and gumming sticker distributed as IEC of SWM for each house hold.



r. **User charges collection** - Rs. 600000/- average collection per month.

s. **No of Ganga Ghats** - 08 nos cleaning done regular basis.

t. **Riverfront Development**- River front development including construction of crematoria:-

A) Location of arcas where river from development work has been taken up at -

i) Nangi Ghat

ii) Bata Ghat

iii) Uludanga Ghat

iv) Tarama Ghat

v) Balur Ghat

vi) Akra Arun Mistry Ghat

vii) Palpara Ghat



B) Location of crematoria-

- i) Akra Mistry crematorium at ward no. 20 Nangi
- ii) Kalibari crematorium at ward no. 27

C) IEC activities undertaken -

- i) Leaflets 6 lakh (Distributed)
- ii) Laminated Stickers - 2.5 Lakh (Small size), 3000 pcs (Big size), Hoarding - 550 Nos.

D) Ghat Protection - Sweeping of ghats on regular basis, installation of large sized bins for deposition of solid wastes, during the immersion of idols, special drive is made for lifting puja materials, two folds card for distribution of houses - 1.60 lakh.

E) Afforestation - Road side plantation at each wards (during this year) 3500 nos. of saplings of various categories have been planted.

F) Landscaping and beautification - Organized street drama, magic show, street tableau, quiz, drawing



competition at schools and colleges, screening of seven out falls located at – choerma hana khal, Nangi – Abadi khal, Mirpur Khal, Old Monikhali khal, Monikhali khal, Mithaitala khal and Bhanga Khali khal.

G) **List of best practice** - The Ghats are kept clean throughout the year and the Ghats are cleaned again by removing the structure after immersion of idol.

•Report submitted by the Budge Budge Municipality - .

The Report submitted by the Budge Budge Municipality vide memo No. B/B/M1350 dated 28.11.2023 is incorporated as below:

I. Sewage management:

- STP of capacity 9.3 mld has been installed for 16 wards out of 20 wards to control the liquid waste under NGRBA, Government of India.
- 07 nos. of lifting station is now operating and functioning. Pipe line under the ground of 95 kms stretch/ network. House connection work is



running in 16 wards and partly connected with the sewerage network system of 08 nos. ward at present.

- No open space effluent link to the river Ganges.

II. Septage Management:

- For the left 04 no of wards septage management by means of mobile pumping vehicle/ cess-pool equipment still in vogue.

III. Solid waste Mangement:

- House hold collection is running.
- Bio-degradable and non bio-degradable segregation is running.

IV. River front development including construction of crematoria:

- River front development work has been done by the municipality under the GAP project by KMDA.
- 7*24 Electric crematoria availability at the burning ghat.

V. Drainage System: There are 37 nos. High and Medium sizes (above 2.5 mtr & below 2.5 mtr width)



of Pacca drain measuring 43.60 km along with more or less 20 km of small sizes Pucca & Kaccha drain exist at Budge Budge Municipality by covering 20 wards i.e. 63.60 km length in total which carry waste water from different holdings/premises along with storm water flow towards major 3 out falls at river Hoogly. There are few outfalls exist within the premises of two companies which carry waste water towards their outfalls under the control of Pollution Control Board.

Now, a project name, "Sewerage Network & STP at Budge Budge" Implemented by KIMDA under NGRBA and Ministry of Forest & Environment Department, Govt. of India which is near to completion stage along with its individual house connections, as a result sewage/night soil along with waste water of toilets and bathrooms of each premises will be treated by the Sewerage Treatment Plant (STP) and only storm water will flow through the stated Drainage Network



towards the outfall at river Hoogly. As a result, the river pollution can be controlled and prevented.

VI. Bio-Medical waste : An agreement done with M/S Ramki Company and Budge Budge Municipality since long to collect the Bio-Medical wastes from different Hospital, Nursing Home and health units etc. from the jurisdiction of Budge Budge Municipality in view of safety and Pollution Control within this area. Works done satisfactorily.

VII. Ghat Protection : Ghat Protection: Total stretch of the river Hoogly 6.5 k.m. Total no of Ghats- 06.

- 3 major lock gates exists/located in the municipality –
 - i) Budge Budge Thana Ghat in between in ward no.- 04 & 03 big lock gate, maintained by Irrigation department, Govt. of W.B
 - ii) Balurghat lock gate in ward No.-16
 - iii) Another lock gate in the midst of Budge Budge Police Station & Budge Budge Municipal Burial Ground in ward No.-04.



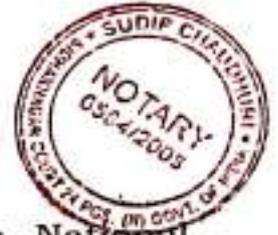
- An erosion of river Hooghly/Ganges has been occurred at different points of the embankment road. Affected/ damaged area measuring 3.5 KM out of 6.5 KM rivers stretch. Municipality has been taken necessary measure from their end by making concrete road over the embankment, plantation of trees. Burial Ghat: Major Plantation work done here.

VIII. Landscaping and beautification:

- River front development work has been done by the municipality under GAP project by the KMDA
- A nature park has been constructed at Jhautola Ghat to mitigate the environmental pollution as well as erosion.
- Another park has been constructed at ward no 04 & 05.

IX. Best Practices:

- Plantation programme has been sanctioned under Green City mission in compliance with air

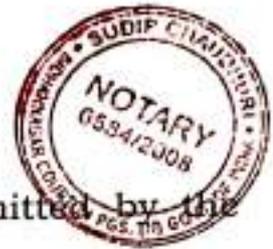


quality improvement targets set by National Green Tribunal in OA No 171/2016/EZ

- 7*24 Electric Crematoria (2 Nos. function alternatively @per month) availability at the Budge Budge Municipal Burning Ghat in ward No.-01. Operation and maintenance work done by Budge Budge Municipality engaging by an agency by two operators, Monthly Expenditure done Ra.30,000/- per month plus Electric bill 1.25 Laka per month. Major repairing work done by Budge Budge Municipality. urgently.

X. Any other issue:

- The condition of Balurghat lock gate and Sluice gate beside Budge Budge P.S are aggravated. Municipality informed the Minister-in-Charge for replacement or renovation.
- Municipality is suffering from financial crisis in these arena so they are demanding the same to the authority concerned for checks and balance of river protection.



- That with reference to the report submitted by the Budge Budge Municipality enclosing the appeal of the Chairman of the Budge Budge Municipality in connection with the issues of erosion of land of embankment road by the side of river Hooghly adjacent to Garment Park and near Ashok club in between ward No. 4 & 5 within the jurisdiction of Budge Budge Municipality and the issue regarding repair/ renovation of Sluice Gate, a letter has been sent to the Principal Secretary, Department of Irrigation & Waterways, Government of West Bengal vide memo No. 454/Con/DM dated 28.11.2023 with the request to take necessary steps regarding the issues.

- **Report submitted by the Diamond Harbour Municipality -**

The Report submitted by the Diamond Harbour Municipality is incorporated as below:

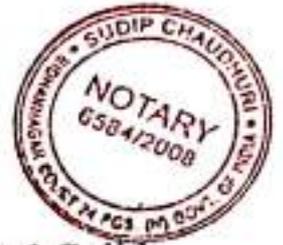


I. Sewerage Management: In Diamond Harbour Municipality

Sewerage management project have already taken under AMRUT 2.0. Steps have been taken for implementation of Sewerage Treatment. 3 Nos. Sewerage Treatment Plant (STP) have been taken in consideration. To keep up the proper flow of waste water, screens have been installed and the channels are cleaned on a regular basis. Most of the drains in different Wards are covered with R.C.C. Slab so that no plastic waste is discharged in the drain channel. Individual House Hold Latrines have been constructed for deprived ones under Swachha Bharat Mission/Mission Nirmal Bangla.

II. Industrial effluent discharge (including hazardous

waste): There are no polluted effluents from industrial estates, tanneries, slaughterhouses, textile dyeing industries, standalone units/factories etc. There is no way to discharging filthy water/sewerage from drains, storm channels or uncapped industrial drains.



- III. Municipal Solid Waste Management:** For Municipal Solid Waste Management, CPU have already been started working at Dalanghata where composed manure is being manufactured and sold in the market in the name of "BHUMISREE" since 2021. We collect segregated household waste regularly and sent to the Processing Centre at "Dalanghata", far away from river. We have two teams for road sweeping and house-to-house collection of garbage regularly. Water Sprinklers are also being used for suppressing the quantity of dust in the air.
- IV. Bio-medical Waste:** Bio-medical waste is disposed of at source by Diamond Harbour District Hospital itself. Hence, these wastes cannot find ways to mix with the river water. Other than Bio-medical Waste, this Municipality regularly collects and sent it to the CPU at Dalanghata which is far away from river.
- V. River Front Development including construction of Crematorium:** One number Electric Crematorium and



three numbers burial ground have been constructed to check direct disposal of dead bodies into the river Hooghly.

VI. Agricultural Run-off: There is no agricultural land adjacent to the river Hooghly passing through Diamond Harbour Municipality. So, the question of agricultural run-off does not arise.

VII. Other Associated activities undertaken by this Municipality: Other activities are also being undertaken as per direction and guidelines of Pollution Control Board:

a. **Number of Awareness Programme conducted:** 8-10 awareness programmes conducted throughout the year at different public zone.

b. **IEC Activities undertaken:** IEC distribution, Hoardings, Tableau, Miking, Wall Writing, Ward-level Meeting are organized on a regular basis.

c. **River Ghat Protection:** All Ghats are regularly monitored and cleaned to ensure the possibility of not mixing of garbage into the river water.



d. **Afforestation:** Beautification work have also been taken into consideration. In that project, plantation, construction of decorative pathways all along the river side, Illumination with decorative lights has also been done.

VIII. Above all, regular raids are conducted and fines are imposed on violators to minimize the use of SUP below 120 microns to keep the river/water bodies free from contamination. A proposal has taken by the Board of Councillors to declare the river side as "NON-VENDING ZONE".

B. Report submitted by the 10 Ganga adjoining Blocks, District- South 24 Parganas are as follows :-

Block : Budge Budge-I

Name of the Gram Panchayet : Mayapur GP

SL.No.

1

Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water



			management constructed
2245	35	0	35

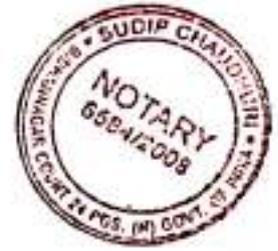
2. Solid Waste Management: E-cart Purchased - 2 nos.
Tender has been done for another 1 no. E-cart,
Segregation Shade Construction Ongoing - 1 no.
3. Number of Awareness Programme conducted -component wise: Namami Ganga activities- 12 nos., Rally-10 nos., Public Meeting -5 nos. Sit and Draw competition – 5 nos., Announcement with Proper Flex-17 nos.,
4. IEC Activities undertaken- component wise : Flex fixing and Wall Painting- 25 nos.
5. Ghat Protection: “ Swachhata Hi Seva” activities performed – 10 nos. with flex and ghat cleaning activities- 10 nos.
6. List of Best Practices : “ Nirmal Puja” campaign observed during Durga Puja 2023 with cleaning activities and displaying banners in different Puja pandels.-3 nos.

Name of the Gram Panchayet : Rajibpur

SL.No.

1	Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed	
241	84	0	8	

2. Solid Waste Management: Constructed SWM unit in 2017 (E-Card Purchased -3 nos., Segregation Shade-1 no. and Office Room-1 no.)
3. River Front Development including construction of Creamatorium: Constructed 1 nos. cremation burning



ghat(wooden).

4. Number of Awareness Programme conducted – component : Namami Ganga activities for cleaning of Ganga- 12 nos., Rally -5 nos., Public Meeting- 8 nos. Sit and Draw Competition- 5 nos., Announcement with Proper Flex- 15 nos.
5. IEC Activities undertaken -component wise : Flex fixing and Wall painting- 20nos.
6. Ghat protection : “ Swachhata Hi Seva” Activities performed -10 nos, with flex and ghat cleaning activities- 8 nos.
7. List of Best Practices: “ Nirmal Puja” campaign observed during Durga Puja 2023 with cleaning activities and displaying banners in different Puja pandels- 6nos.

Block : Budge Budge-II

Name of the Gram Panchayet: Goza Poali

Sl. No. 1.

Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
194	142	0	0

2. Solid Waste Management: Land Problem.
3. River Front Development including construction of Creamatorium: River side tree plantation at Baratala: River side land development at Jagnath Mohaprabhu House, River side Piling Kochiram Mondal Land



4. Number of Awareness Programme conducted -component wise- 18 nos.
5. IEC Activities undertaken -component wise : Organizing Meeting with villagers, Wall writing, Rally with Flex & Banner, Distribution of Leaflet, Miking etc.
6. Afforestation: River side Pilling. River Side Tree Plantation.
7. List of Best Practices: Ban on uses of plastic.

Name of the Gram Panchayet: Kashipur Alampur

Sl. No. 1.

Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
2998	42	0	0

2. Solid Waste Management: DPR Submitted to District (Decentralize Mode).
3. River Front Development including construction of Creamatorium: River side Tree Plantation from Swapan Das to Rajlaxmi Dey house.
4. Number of Awareness Programme conducted -component wise- 25 nos.
5. IEC Activities undertaken -component wise : Organizing Meeting with villagers, Wall writing, Rally with Flex & Banner, Distribution of Leaflet, Miking etc.
6. Afforestation: River side Pilling. River Side Tree Plantation.
7. List of Best Practices: Ban on uses of plastic.

Name of the Gram Panchayet: Dongaria Rajpur

Sl. No. 1.



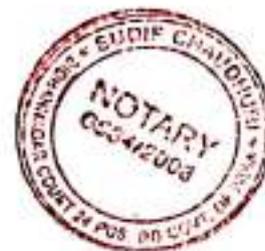
Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
0	53	0	0

2. Solid Waste Management: under Process.
3. River Front Development including construction of Creamatorium: River side Tree Plantation at Samar Jana house to Atanu Jana Land. River side Pilling at Uttar Raipur to SK Para
4. Number of Awareness Programme conducted -component wise- 22 nos.
5. IEC Activities undertaken -component wise : Organizing Meeting with villagers, Wall writing, Rally with Flex & Banner, Distribution of Leaflet, Miking etc.
6. Ghat Protection: River side Pilling.
7. Afforestation: River side Pilling. River Side Tree Plantation.
8. Land scapping and Beautification: Raipur JT Ghat
9. List of Best Practices : Ban on uses of plastic.

Name of the Gram Panchayet: Burul Gram Panchayat
SL No. 1.

Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
0	95	0	0

2. Solid Waste Management: Land Problem.
3. River Front Development including construction of Creamatorium: Burul Park, Burul JT Ghat, Sanjiboni Uddan, Tree Plantation Programmers at Burning Ghats.
4. Number of Awareness Programme conducted -component wise- 15 nos.



5. IEC Activities undertaken -component wise : Organizing Meeting with villagers, Wall writing, Rally with Flex & Banner, Distribution of Leaflet, Miking etc.
6. Ghat Protection: River side Pilling.
7. Afforestation: River side Pilling. River Side Tree Plantation.
8. Land scapping and Beautification: Burul Park, Burul JT Ghat, Sanjiboni Uddan.
9. List of Best Practices : Ban on uses of plastic.

Block : Diamond Harbour-I

Name of the Gram Panchayet : PARULIA

Sl.No.

1

Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
2212	204	0	DRAINS

2. Solid Waste Management: One Solid Waste Management unit is being constructed for segregation of solid waste at Community level. E-Carts are being used for waste collection. Besides Households are also being motivated to manage organic wastes by converting into compost.
3. River Front Development including construction of Creamatorium: Nil
4. Number of Awareness Programme conducted -component wise: every year approx 7-8 nos. of awareness programmes conducted through active participation of Block & Panchayat officials, members, SHGs, students, teachers and individuals . Activities like Nirmal Ganga



Abhiyan, celebration of Nirmal Durga Pujo etc have also been organized in this gram panchayat.

5. IEC Activities undertaken -component wise : IEC through flex/banners, Wall writing, Miking, rally, Quiz & Drawing competition amongst students on river pollution abatement have been organized. Door to Door visits have also been done as part of survey & awareness generation campaign regarding single-use plastic prohibition, segregation of biodegradable & non-biodegradable wastes.
6. Ghat Protection: Cleaning of Ghats are under taken in large scale periodically by the concerned gram panchayat.
7. Afforestation: plantation of trees were undertaken
8. List of Best Practices: Awareness camps are organised round the year to motivate citizens to help panchayat go Clean and green. Massive cleanliness drive are also being undertaken in a pulse mode of community areas like market places , institutions etc.

Name of the Gram Panchayet : KANPUR DHANBERIA

Sl No.1.

Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/ Leach Pit	No. of constructed wet land constructed/DEW ATS/Filter chamber constructed	Any other structure for grey water management constructed
303	324	0	DRAINS

2. Solid Waste Management: One Solid Waste Management unit is being proposed to be constructed for segregation of solid waste at Community level. The process of DPR preparation is ongoing for the same. E-Carts are being



- procured for waste collection. Besides Households are also being motivated to manage organic wastes by converting into compost.
3. River Front Development including construction of Creamatorium: Nil
 4. Number of Awareness Programme conducted -component wise: every year approx 8nos. of awareness programmes conducted through active participation of Block & Panchayat officials, members, SHGs, students, teachers
 5. IEC Activities undertaken -component wise : IEC through flex/banners, Wall writing, Miking, rally, Quiz & Drawing competition amongst students on river pollution abatement have been organized.
 6. Ghat Protection: Cleaning of Ghats are under taken in large scale periodically by the concerned gram panchayat.
 7. Afforestation: plantation of trees had been undertaken in river adjacent areas of this gram panchayat.
 8. List of Best Practices: Awareness camps are organised round the year to motivate citizens to help panchayat go Clean and green . Massive cleanliness drive are also being undertaken in a pulse mode of community areas like market places , institutions etc.

Block : Diamond Harbour-II

Sl.-1. Name of the Gram Panchayet : Bhadura Haridas,

Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
1894	48	0	Drains,

5. I

2. Solid Waste Management: 1
3. River Front Development including construction of Creamatorium: Nil
4. Number of Awareness Programme conducted -component wise: 5



- EC Activities undertaken -component wise : IEC through flex/banners, Wall writing, Miking, rally, leaflets, SHG , Tableau,etc
6. Ghat Protection: Cleaning of river beds and ghats undertaken engaging SHGs, Students, Volunteers etc.
 7. Afforestation: Effective steps are being taken through plantation.
 8. List of Best Practices: Awareness camps as well as cleanliness drive are organized round the year to motivate citizens to help panchayat go Clean and green, plastic free etc.

Name of the Gram Panchayet : Kalatalahat,
SL No. 1.

Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
2610	87	0	Drains

2. Solid Waste Management: 1
3. River Front Development including construction of Creamatorium: Nil
4. Number of Awareness Programme conducted -component wise: 10
5. IEC Activities undertaken -component wise : IEC through flex/banners, Wall writing, Miking, rally, leaflets, SHG , Tableau,etc
6. Ghat Protection: Cleaning of river beds and ghats undertaken engaging SHGs, Students, Volunteers etc.
7. Afforestation: Effective steps are being taken through plantation.



8. List of Best Practices: Awareness camps as well as cleanliness drive are organized round the year to motivate citizens to help panchayat go Clean and green, plastic free etc

Name of the Gram Panchayet : Noorpur

Sl.No.1.

Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
2934	56	0	Drains

2. Solid Waste Management: 1
3. River Front Development including construction of Creamatorium: Nil
4. Number of Awareness Programme conducted -component wise: 7
5. IEC Activities undertaken -component wise : IEC through flex/banners, Wall writing, Miking, rally, leaflets, SHG , Tableau,etc
6. Ghat Protection: Cleaning of river beds and ghats undertaken engaging SHGs,Students, Volunteers etc.
7. Afforestation: Effective steps are being taken through plantation.
8. List of Best Practices: Awareness camps as well as cleanliness drive are organized round the year to motivate citizens to help panchayat go Clean and green, plastic free etc.



Block : Falta

Sl. No.1. Name of the Gram Panchayet : Falta, Mallickpur

Liquid Waste Management				
Name of GP	No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
Falta	13852	90	0	drain-7
Mallickpur	4435	165	0	Drain=5

2. **Sewage Management:** Steps has been taken for sewage management. Drains covered plates have been constructed for proper flow of water. Besides, soak pits and leach pits at community level are being constructed for liquid management. There is no open defecation in falta gram panchayet area. Individual household latrines have been constructed for deprived ones.
3. **Septage Management:** Individual household latrines with double pit concept, faecal management done at individual level.
4. **Solid Waste Management:** Solid Waste Management unit is constructed for segregation of solid waste of based community level and waste collected form household through tricycle and dispose of waste. Household are being motivated to manage organic wastes by converting into compost.
5. **River Front Development including construction of Creamatorium:** one number of crematoriums has been constructed to check direct disposal of dead bodies into the rivers.
6. **Number of Awareness Programme conducted -component wise:** 10 numbers of awareness conducted through active participation of self-helf groups, panchayet members, students, teacher, and individuals. Cultural programs on river pollution abatement are also organized.



7. IEC Activities undertaken -component wise : IEC through flex/banners, Wall writing, Miking, rally, leaflets, SHG , Tableau,etc
8. Ghat Protection: Cleaning of river beds and ghats undertaken engaging SHGs, Students, Volunteers etc.
9. Afforestation : Nil.
10. List of Best Practices: Awareness camps as well as cleanliness drive are organized round the year to motivate citizens to help panchayat go Clean and green, plastic free etc.

Block : Kulpi

Name of the Gram Panchayet : Ramkishore, Kulpi,
Kamarchak, Karanjali, Belpukur

Sl No.1.

Name of GP	Liquid Waste Management			
	No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/ Filter chamber constructed	Any other structure for grey water management constructed
Ramkishore	1782	37	0	Pucca Drain-07
Kulpi	1176	72	0	Pucca Drain-16
Kamarchak	1824	106	0	Pucca Drain-21
Karanjali	1456	42	0	Pucca Drain-21
Belpukur	2660	24	0	Pucca Drain-07



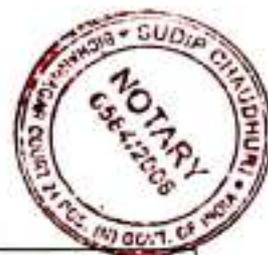
2. **Sewage Management:** Construction of soak pits/ leach pits for community tubewell is ongoing along with drainage system.
3. **Septage Management:** Individual household latrines with double pit concept.
4. **Solid Waste Management:** Construction of centralized SWM unit has already been done & will be made functional soon.
5. River Front Development including construction of Crematorium: Nil
6. Number of Awareness Programme conducted -component wise: one number Swachhata rally, meeting with stakeholders.
7. IEC Activities undertaken -component wise : IEC through flex/banners, Wall writing, Miking, rally, leaflets, SHG , Tableau, etc
8. Ghat Protection: Nil
9. Afforestation : Nil.
10. List of Best Practices: Cleaning of legacy waste, special cleanliness drive has been conducted on 2.10.2023.

Block : Kakdwip

Name of the Gram Panchayet : Sri Sri Ramkrishna,
Surjjanagar, Swamivivekananda

SL No.1

Liquid Waste Management				
Name of GP	No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/ Filter chamber constructed	Any other structure for grey water management constructed
Sri Sri Ramkrishna	1326	86	0	Pucca Drain-07
Surjjanagar	3256	132	0	Pucca Drain-16
Swamivivekananda	2361	156	0	Pucca Drain-21



Madhusudanpur	2661	136	0	Pucca Drain-21
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1. **Sewage Management:** Construction of leach pit and soak pit for both the individuals and community level. The process of installation of screeners in every drainage system has been initiated for physical treatment.
2. **Septage Management:** Faecal sludge management unit project is going to be constructed at Pratapadityanagar GP for proper management of faecal in scientific way.
3. **Faecal Sludge management:** DPR prepared and tender is done. The work is under process.
4. **Solid Waste Management:** Solid wastes (Bio degradable and non-Bio degradable) are collected from Market places and Ganga adjacent Ghats on daily basis. At present these solid wastes are taken to SWM unit of Partapaditynagar GP, SWM unit is under construction.
5. **River Front Development including construction of Creamatorium:** Construction of drainage system and structures such as Ghats and crematoria (one) with other related facilities have done.
6. Number of Awareness Programme conducted –Rally with school students, Meeting with shopkeepers nearby Ganga Ghat, Cultural programme such as quiz competition, Dance events etc.
7. IEC Activities undertaken -component wise : IEC through flex/banners, Wall writing, Miking, rally, leaflets, etc
8. Ghat Protection: Cleaning of river beds and ghats undertaken engaging SHGs, Students, Volunteers etc.
9. Afforestation : Mangrove plantation and plantation of lawn, trees and shrubs.
10. List of Best Practices: observation of Sundarban Diwas by mangrove planting.



2. Sewage Management: Several ODF Plus initiatives have been undertaken by Gram Panchayat for all Solid & Liquid waste management. Sewage management is undertaken in order to check the direct flow of water into the water body. Steps have been taken for sewage management. Covered Drains have been constructed for proper management of Sewage water as well as Grey water. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Gram Panchayat area. Individual House Hold Latrines have been constructed for deprived ones.

3. Septage Management: Through Individual House Hold Latrines with double pit concept and a few Community Toilets with running water facility, faecal sludge management done. No septal Management at large level initiated.

4. Solid Waste Management: The Gram Panchayat has arranged for Community level Solid Waste Management for market waste & institutional solid waste. All sorts of biodegradable Solid wastes are being collected, segregated and composted at SWM Unit to produce Organic Manure. Besides Gram Panchayat has taken Initiative to exercise Household level composting in cluster mode. Non biodegradable Solid Wastes are collected around sold to local scrap dealers. Gram Panchayat has drafted and enforced Bye-Law regarding Solid Waste management

5. River Front Development Including construction of Crematoria: There is Seven crematorium and a few graveyards at the island, Gram Panchayat has enforced Bye-Law to restrict direct disposal of dead animals into the river

6. Number of Awareness Programme conducted component wise: awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural Programmes on River Pollution Abatement are also organized



7. IEC Activities undertaken-component wise: Through Wall writing, Hoardings, Tableu-steps have been taken to dispense messages on controlling river pollution

8. Ghat Protection: Cleaning of Riverbeds & Ghats undertaken in large scale engaging SHGs, Students, Volunteer force

9. Afforestation: Effective steps are being taken through mangrove plantation (Coconut/palm/Jhaw, mangrove plantation.

10. List of Best Practices: The Gram Panchayat has banned usage of Single use Plastic Carry bag & thermocol by declaring Plastic Free Zone. Individuals are motivated to use Cloth bags

11. Any other issues fit to be mentioned. Automated Sanitary Napkin Vending machine and incinerator has been installed at local high schools. For disposal of used napkin, deep burial pits have been constructed.



Block : Pathar Pratima

Name of the Gram Panchayet : RAMGANGA,
BANASHYAMNAGAR, HERAMBAGOPALPUR, G-PLOT,
PATHARPRATIMA, SRINARAYANPUR PURNACHANDRAPUR,
LAXMIJANARDANPUR, DAKSHIN RAYPUR, SRIDHARNAGAR,
DAKSHIN GANGADHARPUR, DURBACHATI, ACHINTANAGAR,
GOPALNAGAR, DIGAMBARPUR, BRAJABALLAVPUR

SL no.1.

Name of GP	Liquid Waste Management			
	No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS /Filter chamber constructed	Any other structure for grey water management constructed
RAMGANGA	55	19	0	3
BANASHYAMNAGAR	53	235 Soakpit	0	70 mtr High drain
HERAMBAGOPALPUR	160	50	0	1
G-PLOT	50	225	0	0
PATHARPRATIMA	56	28	0	1
SRINARAYANPUR PURNACHANDRAPUR	60	40	0	1
LAXMIJANARDANPUR	59	25	0	1
DAKSHIN RAYPUR	50	57	0	0
SRIDHARNAGAR	122	135	0	0
DAKSHIN GANGADHARPUR	67	105	0	0
DURBACHATI	77	113	0	0
ACHINTANAGAR	60	92	0	0
GOPALNAGAR	5	15	0	0



DIGAMBARPUR	45	48	0	0
BRAJABALLAVPUR	2630	170	0	1

2. Sewage Management: There is Sewage management in order to check the direct flow of sewage water in to the water body. Steps have been taken for sewage management. Drains with covered plates have been constructed for proper flow of water. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Gram Panchayat area, individual House Hold Latrines have been constructed for deprived ones.

3. Septage Management: Through Individual House Hold Latrines with double pit concept, faecal management done at individual level. No septal Management at large level.

4. Solid Waste Management: DPR of Solid Waste Management Unit submitted to the District Authority for approval. Besides House hold are also being motivated to manage organic wastes by converting into compost

5. River Front Development including construction of Crematoria- Crematorium and few graveyards at the island have been constructed to check and restrict direct disposal of dead bodies into the river.

6. Number of Awareness Program conducted component wise- awareness programmers conducted through active participation of SHGS, Panchayat members, students teachers and individuals. Cultural programmers on River Pollution Abatement are also organized,

7. IEC Activities undertaken-component through wall waiting, Hoardings, table steps have been taken to dispense messages on controlling river pollution



8. Ghat Protection: cleaning of Ghats are undertaken on regular basis by the VRP & VCT.

9. Afforestation: Effective steps are undertaken through mangrove plantation, coconut, palm, Jhaw etc.

10. List of Best Practices: Markets and Public places are declared a Plastic Free Zone. Individuals are motivated to use Cloth bags. Awareness camps are organized round the year to motivate citizens to help panchayat go lean and green regular cleaning of Market areas and public places are monitored.

11. Any other issues- A napkin production unit has also been established in the GP. A sludge management unit has also been constructed in our GP. GP has set up a vending machine an incinerator to every High school for safe disposal of menstrual waste. The GP formed water user committee for every tube well, VHSNC for Sansad level and VWSC for GP level to evaluate the progress and impact of the activities.

Block : Namkhana

Sl No. 1 Name of the Gram Panchayet : **Narayanpur GP, Moushuni GP, BUDHAKHALI, Namkhana**

Liquid Waste Management				
Name of GP	No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
Narayanpur GP	56	Soakpit-291	0	Drain -225mtr Cover Slab - 1037mtr
Moushuni GP	4915	Soak Pit -251 Nos. Leach Pit- 20 Nos	0	0



BUDHAKHALI	16	167	NIL	NIL
Namkhana	1050	Soakpit - 340 Leach Pit - 44	0	Drain -1000mtr Cover Slab - 2314mtr

S L No.	Name of GP	Sewage Management	Septage Management	Solid Waste Management	River Front Development including construction of Crematoria	Number of Awareness Programme Conducted component wise	IEC Activities undertaken component wise	Ghat Protection	Afforestation	Landscaping and Beautification	List of Best Practices	Any other issues fit to be mentioned.
1	Budhakhali	Pacca drain 2 nos. 500m Tube well soakpit 167 nos	Septik tank of all Sansad 1285 nos. Tween pin 4752 nos	A unit constructed at Dag no. 304, Kh No. 40, Mouza Budhakhali	40 nos	5 nos	Rally, mikin & meeting	N/A	Mangrove	N/A	N/A	N/A
2	Narayampur	8 nos CC drain-.09km) 300 nos Soakpit(Tube well)	500 Septick Tank with Soakpit	1 nos	5 no. (From own land)	3 nos	Wall Writing, Pester ing, Bemir ing	N/A	Yes (From mangre ga)	Rest Shed at Aila bandh	N/A	N/A
3	Namkhana	10 nos CC Drain(1.25KM) 379 nos Soakpit (Tubewe ll) 21 nos Leach pit	883 nos Septick Tank with Soakpit	1 nos	11 nos. yearly	More than 10 nos yearly	Wall Writing, Pester ing, mikin & rally	N/A	Yes (From mangre ga)	1 no at BDO office namkhana	N/A	2 nos Napkin Vending Machine at two was girls school 3 nos Breast Feeding



												Room at Sub center
4	moush uni	3 nos. CC drain Length-.06 km 251 nos Soak Pit (Tube well) & 20 nos Leach Pit	443 Septick Tank with soak pit	1 No. Central ized SWM Project has been taken up	4 nos)Fores Land)	5 nos	Wall Writi ng. Pester ing be mirin g	N/A	Yes (From mangre gs)	2 nos near GP office	N/A	1 no. Breast Feedi ng Room at Sub Cente r

The copies of the above mentioned reports and Letters submitted by the Ganga adjoining Municipalities and Blocks for urban and Rural areas in the District of South 24 Parganas are collectively annexed herewith and marked as Annexure – R/7(colly).

10. That a letter has been issued to the Executive Officer, Diamond Harbour Municipality vide memo no. 467/Con/DM Dated 04.12.2023 for taking necessary steps regarding the issue of faecal colliform for protection of River Ganga.

The copy of the letter is annexed here with and marked as Annexure-R/8.



11. That with reference to the report submitted by the Budge Budge Municipality enclosing the appeal of the Chairman of the Budge Budge Municipality in connection with the issues of erosion of land of embankment road by the side of river Hooghly adjacent to Garment Park and near Ashok club in between ward No. 4 & 5 within the jurisdiction of Budge Budge Municipality and the issue regarding repair/ renovation of Sluice Gate, a letter has been sent to the Principal Secretary, Department of Irrigation & Waterways, Government of West Bengal vide memo No. 454/Con/DM dated 28.11.2023 with the request to take necessary steps regarding the issues.

The copy of the letter is annexed here with and marked as Annexure-R/9.

12. That in view of the facts and circumstances stated above, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to pass such further order or orders as deemed fit and proper in the interest of justice.



13. That the Affidavit is true and correct to the best of my knowledge and belief, which I derive from the office record including facts & figures.

Identified by me
 Sibojyoti Chakrabarti
 Advocate
 State of W.B.
 05.12.2023

[Signature]
 DEPONENT
 District Magistrate,
 South 24-Parganas.

[Signature]
 S. CHAUDHURI
 NOTARY
 GOVT. OF INDIA
 Regd. No.-6594/08
 Bidhannagar Court
 Dist.-North 24 Pgs

05 DEC 2023

28895



VERIFICATION

I, Sumit Gupta, District Magistrate, South 24 Parganas, do hereby verify that the contents of the compliance report in the form of affidavit are true and correct to the best of my knowledge and belief. No part of the report is false and nothing material has been concealed there from.

Verified at Kolkata on this 5th day of December, 2023.

*I identified by me
Sibajyoti Chakrabarti
Advocate
for State of WB
05/12/2023.*

Sumit Gupta
DEPONENT
District Magistrate,
South 24-Parganas.

S. Chaudhuri
S. CHAUDHURI
NOTARY
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

05 DEC 2023

Nandini Ghosh, IAS
Program Director



West Bengal State NGRBA
Program Management Group
(WBSPMG)
Urban Development &
Municipal Affairs Department
Government of West Bengal

Memo No.: 5173-NGRBA/SPMG/OA No. 200- 762/2023

Date: 03-11-2023

To
The

1. Chairperson – Howrah District Ganga Protection Committee
2. Chairperson – Hooghly District Ganga Protection Committee
3. Chairperson – North 24 Parganas District Ganga Protection Committee
4. Chairperson – South 24 Parganas District Ganga Protection Committee
5. Chairperson – Nadia District Ganga Protection Committee
6. Chairperson – Malda District Ganga Protection Committee
7. Chairperson – Murshidabad District Ganga Protection Committee
8. Chairperson – Purba Bardwan District Ganga Protection Committee
9. Chairperson – Purba Medinipur District Ganga Protection Committee

Sub: Request for complying with the directions given by Hon'ble NGT attending the meeting in connection with Original Application No. 200/2014/Principal Bench [M.C. Mehta –Vs- Union of India &Ors.] for complying with the directions given by Hon'ble NGT

Madam/Sir,

With reference to the above subject, I am attaching herewith the copy of the relevant order dated 25.09.2023 passed by HNGT for your kind perusal.

Hon'ble NGT has directed the concerned District Ganga Protection Committees (DGPC) in the State of West Bengal through their Ex-Officio Chairman (District Magistrate) to submit their separate reports with respect to different works being done for abatement of Pollution in River Ganga, in this context a Template has been designed for making compliance to the directions given by HNGT in the instant case. I am directed to inform you that the information with respect to 7 heads (from Sl. Nos. 1 to 7) in the Template in connection with Urban Ganga Town/s under consideration of NMCG (out of 43 Urban Ganga Towns) will be pre filled and will be given to 9 DGPCs by 23-11-2023. Only the information required in Point no. 8 will be filled by the Individual DGPC and the individual Report so prepared is required to be submitted to Hon'ble NGT by each DGPC through its Ex-Officio Chairperson (District Magistrate).

Considering the importance and urgency of matter, in this respect an urgent meeting has been scheduled on 07.11.2023 at 12 Noon at 2nd Floor Conference Room, Unnayan Bhavan with the District Project Officers of the concerned DGPCs. Please kindly allow the DPOs to attend the aforesaid meeting positively.

Encl: As stated above

Yours faithfully,



Date: 03-11-2023

Memo No.: 5173/9(6)-NGRBA/SPMG/OA No. 200-762/2023

Copy forwarded for kind information to:

1. Executive Chairperson, WBSPMG & Principal Secretary, Department of UD&MA
2. Assistant Project Director, WBSPMG
3. Senior Law Officer, Department of UD & MA
4. Engineering Wing, WBSPMG
5. District Project Officer - North 24 Parganas, Howrah, Murshidabad, Malda, South 24 Parganas, Nadia, Hooghly, Purba Medinipur and Purba Bardhaman
6. Sr. PS to the Principal Secretary, UD & MA Department.
7. Sr. PS to the Sr. Special Secretary, UD & MA Department.

Program Director, WBSPMG.



28897

GOVERNMENT OF WEST BENGAL
PANCHAYATS & RURAL DEVELOPMENT DEPARTMENT
Joint Administrative Building (6th to 10th Floors), HC-7, Sector-III
Bidhannagar, Kolkata-700106

Memo. No. 6517(7) - PRD-24018/1/2021-Sanitation

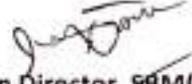
Date: 08.11.2022

To : The District Magistrate,
Hooghly, Howrah, Malda, Murshidabad, Nadia, Purba Bardhaman & South24-Parganas
Zilla Parishad

Sub : Compliance report in connection with O.A No. 200/2014 before Hon'ble National Green
Tribunal.

Madam/Sir,

Kindly find the order dated 25th September, 2023 passed by National Green Tribunal,
Principal Branch, New Delhi in connection with O.A. No-200/2014. You are requested to submit
Gram Panchayats wise desired report, preferably in draft template attached herewith to comply
the above stated order of Hon'ble National Green Tribunal within 15.11.2023.

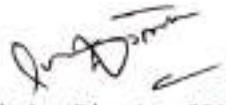

 Mission Director, SBM(G) &
 Additional Secretary to Govt. of W.B

Encl: As stated

Memo. No. 6517(7) - PRD-24018/1/2021-Sanitation

Date: 08 11.2023

Copy forwarded for information and taking necessary action to:
Additional District Magistrate & Additional Executive Officer, Hooghly, Howrah, Malda,
Murshidabad, Nadia, Purba Bardhaman & South24-Parganas Zilla Parishad


 Mission Director, SBM(G) &
 Additional Secretary to Govt. of W.B

OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in



Memo No.- 13/¹⁰⁰⁰²⁽¹⁴⁾NGT/R/23

Dated: 09/11/2023

To,

- 1-10. The Block Development Officer,
Budge Budge -I/Budge Budge- II/Falta/Diamond
Harbour-I/Diamond Harbour-II/Kulpi/Kakdwip/
Namkhana/Sagar/Patharpratima Block of
District South 24-parganas.
- 11-14. The Executive Officer,
Budge Budge/Pujali/Mahestala/Diamond Harbour
Municipality of District South 24-Parganas.

Sub: **Regarding solemn order dated 25.09.2023 i.e.w, O.A no 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C Mehta Vs Union of India & Ors.**

Ref: Memo no 6517(7)-PRD-24018/1/2021-Sanitation dated 08.11.2023

Reference to the above, this is to inform you that Hon'ble National Green Tribunal (Principal Bench) was pleased pass the solemn order dated 25.09.2023 by directing the concerned District Ganga Protection committees in the state of West Bengal through their Ex-officio Chairman (District Magistrate) for submitting the report regarding Ganga Protection Plan.

In this context, a meeting was conducted by the Program Director of WBSPMG on 07.11.2023, where a template in connection with Urban Ganga Town/s under consideration of NMCG was delivered to the undersigned and subsequently it was decided that information would be required from the undersigned in respect of point no. 8 of the said template.

Apart from this, it is also to be mentioned here that Mission Director, SBM(G) & Additional Secretary, Panchayat & Rural Development Department, Govt. of W.B sent a communication vide memo no under reference, where the under signed was requested to submit a Gram Panchayat wise desired report, preferably in draft template.

Under such circumstances, you are requested to send the desired reports along with the photographs in connection with the draft template(s) (as enclosed) to this end within November 10, 2023 positively.

Copy of the template(s) are annexed herewith as a ready reference collectively marked as "Annexure - A".

This may be treated as **Extremely Urgent**.

Encl : As stated.


District Magistrate
South 24 Parganas.

28899
OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in



Memo No.- 13/100018) NGT/R/23

Dated: 09/11/2023

To,

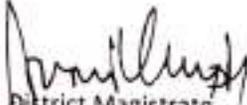
1. The Director of Marine,
Shayamaprasad Mukherjee Port,
15, Strand Road, Kolkata – 700 001.
2. The Executive Engineer –II,
Canal Division,
South 24 parganas.
3. The Executive Engineer,
Kakdwip Irrigation Division,
South 24 Parganas.

Sub: **Regarding solemn order dated 25.09.2023 i.c.w, O.A no 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C Mehta Vs Union of India & Ors.**

Reference to the above, this is to inform you that Hon'ble National Green Tribunal (Principal Bench) was pleased pass the solemn order dated 25.09.2023 (copy enclosed) by directing the concerned District Ganga Protection committees in the state of West Bengal through their Ex-officio Chairman (District Magistrate) for submitting the report regarding Ganga Protection Plan.

Therefore, you are requested to send a comprehensive report in connection with solemn order dated 25.09.2023 passed by the Hon'ble National Green Tribunal, (Principal Bench), New Delhi specifically on point no. 07 sub point no. 03 at page no. 05 of the said order (as enclosed) to this end within 10th November, 2023.

This may be treated as **Extremely Urgent**.


District Magistrate
South 24 Parganas.

1/28402/2022

Minutes of the 1st District level meeting of Re-constituted District Ganga Committee of South
24 Parganas**Date & time:** - 28/7/22 at 5:00 p.m**Venue:** - Conference Hall of Court Chamber of the District Magistrate

District Ganga Committee of South 24 Parganas has been constituted in accordance with letter so received from Assistant Project Director, WBSPMG, UD & MA Department, Govt. of West Bengal. vide memo no. 3180-WBS PM G-12012(14)/1/2022-0/o PRO DI R (WBSPMG), Dated: - 26/5/2022 with District Magistrate as Chairperson and Additional District Magistrate (ZP) as the Member-Convenor. The other Committee members are: -

1. Additional District Magistrate (Municipal Affairs) - Member Co-opted
2. District Nodal Officer, Sanitation & Deputy Secretary, Zilla Parishad - Member
3. Officer-in-Charge, Municipal Affairs - Member Co-opted
4. Representative of Public Works Department (PWD) - Member
5. Representative of Irrigation and Waterways Department (I&WD) - Member
6. Representative of Public Health Engineering Department (PHED) - Member
7. Representative of West Bengal State Pollution Control Board (WBPCB) - Member
8. Representative of District Forest Officer - Member

ADM(LA) in charge of municipal affairs, being the member took the chair in the absence of Chairperson and Member Convenor. The following members are present in the meeting (attendance sheet annexed separately)

- i. District Nodal Officer, Sanitation & Deputy Secretary, Zilla Parishad,
 - ii. Officer-in-Charge, Municipal Affairs,
 - iii. Executive Engineer, Public Health Engineering Department, Division - I;
 - iv. Executive Engineer, Public Works Department, Diamond Harbour Division.
 - v. Assistant Engineer, Public Works Department, Civil,
 - vi. Assistant Engineer, Irrigation and Waterways Department, Kakdwip Division
 - vii. Senior Engineer, WBSPCB
 - viii. Additional Divisional Forest Officer, 24-Parganas (South) Division
 - ix. Manager (K.V.I.), District Industry Centre (DIC), South 24 Parganas
1. Functions and powers of District Ganga Committee as per para 55 of River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 were discussed in detail.

V28402/2022

2. Mandated and seasonal works to be taken up by DGC were discussed in detail. In addition to that communications received regarding Arth Ganga were also discussed.
3. Present members were requested to state as to whether there are any projects/ schemes being implemented by their respective departments which have a bearing on the functions which have been given to DGC.
 - a. Deputy Secretary, South 24 Parganas Zilla Parishad said that Household toilets, Community Toilets and Solid Liquid Waste Management Projects are being taken up under the Mission Nirmal Bangla project and are aimed at proper management of solid and liquid waste which generally is the main cause of pollution of river Ganga.
 - b. Member from Pollution Control Board (Senior Engineer) mentioned bi-weekly monitoring of water is done in Diamond Harbour [with IFB Agent and others help]
 - c. PHE submitted that they operate plants for purification and supply of water where regular testing of water is done.
 - d. Officer-in-Charge, Municipal Affairs, said that Namami Ganga funds have been provided to the municipalities. Also activities for management of solid waste are being undertaken.
 - e. Representative from PWD, Diamond Harbour Division said that no such work is being done at the moment. Assistant Engineer, PWD (Civil), said that in Burul the embankment was which has a road besides it is damaged. Immediate beautification required.
 - f. Official from the Irrigation Department proposed that Canal Division I and Canal Division II be included as Members of this committee as they also look after a major portion of river Ganga in the district.
 - g. ADFO said there are various projects of mangrove plantation which have been taken up in the district.
4. For the next meeting and for better actions on their part the members were asked to undertake the following tasks :
 - a. Deputy Secretary, Zila Parishad to take stock of the SLWM activities in the Ganga adjoining GPs. A list of major drains which fall into river Ganga should be prepared. Along with that crematoriums and dump sites if any in the rural areas need to be identified.

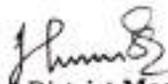
1/28402/2022

- b. Pollution Control Board to make available the list of major industrial units operational in the district. A separate list of units which might be leading to effluent release in the river stream and rivulets should also be prepared.
- c. Officer-in-Charge, Municipal Affairs should prepare a municipality wise list of the drains falling into river Ganga. Along with that crematoriums and dump sites if any in the urban areas need to be identified.

Regarding nominating additional members to DGC, GM DIC was asked to propose names of the industrialists in the next. For environmentalist, Forest Department and Pollution Control Board were asked to propose the names.

In accordance with WBSPMG letter no. 3206-NGRBA-12012(14)/1/2022-0/o PRO DIR (WBSPMG). Dated: - 9/6/22 from now on, monthly meeting of District Ganga Committee will be held and agenda wise discussion will be held thereon.

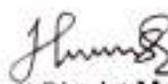
As there was no other point to discuss, the meeting has been ended with thanks to & from the chair.


 Additional District Magistrate (LA)
 South 24 Parganas

Memo no. 1349/1(9)/AP/DGC/Minutes/22 Date: 02/08/22

Copy forwarded for kind information to & for taking necessary course of action thereon: -

1. The Programme Director, WBSPMG, Unnyan Bhawan, 3rd Floor, DJ-11, Sector-II, Sall Lake City, Kolkata: - 700091
2. The Sub Divisional Officer, Alipore Sadar, Diamond Harbour & Kakdwip Sub-Division, South 24 Parganas
3. Executive Engineer, Public Health Engineering Department, Division - 1
4. Executive Engineer, Public Works Department, Diamond Harbour Division
5. Executive Engineer, Irrigation and Waterways Department, Kakdwip Division
6. The Divisional Forest Officer, South 24 Parganas Division.
7. The Environmental Engineer, WBPCB, South 24 Parganas Division
8. CA to the District Magistrate and Chairperson, District Ganga Committee, South 24 Parganas for kind appraisal of the Authority
9. CA to Additional District Magistrate (LA) CA to Additional District Magistrate (ZP), South 24 Parganas


 Additional District Magistrate (LA)
 South 24 Parganas

Signed by Harsimran Singh
 Date: 02-08-2022 17:55:14
 Reason: Approved

Minutes of the meeting on District Ganga Committee of South 24 Parganas

Date & time: - 30/08/2022 at 5:00 p.m

Venue: - Conference Hall of Court Chamber of the District Magistrate

District Ganga Committee of South 24 Parganas has been constituted in accordance with letter so received from Assistant Project Director, WBSPMG, UD & MA Department, Govt. of West Bengal. vide memo no. 3180-WBS PM G-12012(14)/1/2022-0/o PRO DIR (WBSPMG), Dated: - 26/5/2022 with District Magistrate as Chairperson and Additional District Magistrate (ZP) as the Member-Convenor. The other Committee members are: -

1. Additional District Magistrate (Municipal Affairs) - Member Co-opted
2. District Nodal Officer, Sanitation & Deputy Secretary, Zilla Parishad – Member
3. Officer-in-Charge, Municipal Affairs – Member Co-opted
4. Representative of Public Works Department (PWD) – Member
5. Representative of Irrigation and Waterways Department (I&WD) – Member
6. Representative of Public Health Engineering Department (PHED) – Member
7. Representative of West Bengal State Pollution Control Board (WBPCB) – Member
8. Representative of District Forest Officer – Member

The District Magistrate & Chairperson, District Ganga Committee took the chair. The following members are present in the meeting (attendance sheet annexed separately)

- i. Additional District Magistrate (Zilla Parishad), South 24 Parganas
- ii. Additional District Magistrate (Municipal Affairs), South 24 Parganas.
- iii. Executive Engineer – I, Canals Division, Irrigation and Waterways Department
- iv. Officer-in-Charge, Municipal Affairs, South 24 Parganas.
- v. Assistant Engineer, Public Health Engineering (PHE) Det. Alipore Division
- vi. Junior Engineer, Public Health Engineering (PHE) Det. Alipore Division
- vii. Secretary, Federation of Small & Medium Industries (FOSMI), West Bengal.
- viii. Senior Environment Engineer, West Bengal State Pollution Control Board.
- ix. Manager (NCIS), District Industry Centre (DIC), South 24 Parganas
- x. Forest Ranger, Forest Department, 24-Parganas (South) Division
- xi. District Nodal Officer, Sanitation, South 24 Parganas

The District Magistrate asked for the resolution of the first meeting of the District Ganga Committee.

The DNO Sanitation placed it before him.

- Functions and powers of District Ganga Committee as per para 55 of River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 were discussed in detail.
- Mandated and seasonal works to be taken up by DGC were discussed in detail once again.

- Present members were requested to state as to whether there are any projects/ schemes being implemented by their respective departments which have a bearing on the functions which have been given to DGC.
- DNO, Sanitation has been asked about the report from the blocks, along the River Ganga. About SLWM projects, drainage, dumpsites and crematoriums along with the River Ganga. The DNO, Sanitation assured him that individual reports from all ten blocks have been collected and compiled. The report on Sanitation under Ganga Adjacent Gram Panchayats, as gathers, are hereby follows:
 - IHL:** 50,396 nos of IHL have already been constructed under Ganga Adjacent Gram Panchayats.
 - Community Toilets:** 47 number of Community Toilets have been constructed under the Gram Panchayats, adjacent to the River Ganga.
 - Solid Waste Management:** Total 17 numbers of Solid Waste Management Units has been constructed under the Gram Panchayats, adjacent to the River Ganga.
 - Drainage:** As per Report 64 (Sixty-four) numbers of rivers or canals, forming the drainage in Ganga Adjacent Gram Panchayats.
 - Dumpsite:** As per report 19 numbers of Dumpsites are situated at the Ganga Adjacent Gram Panchayats.
 - Crematorium:** As per report 90 numbers of Crematoriums under the Gram Panchayats Adjacent to the River Ganga.
- Member from Pollution Control Board (Senior Engineer) mentioned bi-weekly monitoring of water is done in Diamond Harbour with IFB Agent and others help.
- PHE submitted that they operate plants for purification and supply of water where regular testing of water is done.
- Officer-in-Charge, Municipal Affairs, said that Namami Ganga funds have been provided to the municipalities. Also, activities for management of solid waste are being undertaken.
- Representative from PWD, Diamond Harbour Division said that no such work is being done at the moment. Assistant Engineer, PWD (Civil), said that in Burul the embankment was which has a road besides it is damaged. Immediate beautification required.
- The Senior Executive Engineer from the State Pollution Control Board was asked to nominate representative and the Ranger was asked to do the same.
- The District Magistrate asked the EE of Cannal - 1 Div of Irrigation Department to provide list of embankments and other works, which they agreed to provide by next meeting. The District Magistrate asked the same from Forest Officials.
- Regarding nominating additional members to DGC. GM DIC submitted name of a representative namely Federation of Small & Medium Industries (FOSMI), WB as the representative of Industrialist vide memo no. 369/DIC/S24 PGS dated: 18-08-2022 which has been accepted by the Committee. Pollution Control Board and Forest Department once again asked to propose the names of one Environmentalist.
- As there was no other point to discuss, the meeting has been ended with thanks to & from the chair.

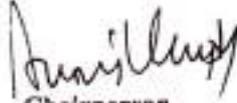

 Chairperson
 District Ganga Committee
 South 24 Parganas
 &
 District Magistrate
 South 24 Parganas

Memo no. 1688 /ZP/DGC/Meeting/2022

Date: 26/09/2022

Copy forwarded for kind information to & for taking necessary course of action thereon: -

1. The Programme Director, WBSPMG, Unnyan Bhawan, 3rd Floor, DJ-11, Sector-II, Sall Lake City, Kolkata: - 700091
2. The Additional District Magistrate (Zilla Parishad), South 24 Parganas
3. The Additional District Magistrate (Municipal Affairs)
4. The Sub Divisional Officer, Alipore Sadar, Diamond Harbour & Kakdwip Sub-Division, South 24 Parganas
5. The Executive Engineer, South 24 Parganas Division, Public Works Department
6. The Executive Engineer, Diamond Harbour Division, Public Works Department
7. The Executive Engineer, Kakdwip (I) Division, Irrigation and Waterways Department
8. The Executive Engineer, Alipore Division, Public Health Engineering Department.
9. The Executive Engineer, South 24 Pgs. W/S Division - I, Public Health Engineering Department.
10. The Executive Engineer - I, Canals Division, Irrigation and Waterways Department
11. The Executive Engineer - II, Canals Division, Irrigation and Waterways Department
12. The District Nodal Officer, South 24 Parganas, West Bengal State Pollution Control Board
13. The Divisional Forest Officer, 24-Parganas (South) Division.
14. The District Nodal Officer, Sanitation & Deputy Secretary, Zilla Parishad
15. The Officer-in-Charge, Municipal Affairs
16. The General Manager, District Industrial Centre, South 24 Parganas.
17. The Federation of Small & Medium Industries (FOSMI), WB


Chairperson
District Ganga Committee
South 24 Parganas
&
District Magistrate
South 24 Parganas

Minutes of the meeting on District Ganga Committee of South 24 Parganas

Date & time: - 28/09/2022 at 04:00 p.m

Venue: - Chamber of the Additional District Magistrate (L.A & Municipal Affairs), South 24 Parganas, 2nd Floor, New Treasury Building, Allpore, Kolkata - 700027

District Ganga Committee of South 24 Parganas has been constituted in accordance with letter so received from Assistant Project Director, WBSPMG, UD & MA Department, Govt. of West Bengal. vide memo no. 3180-WBS PM G-12012(14)/1/2022-0/o PRO DI R (WBSPMG), Dated: - 26/5/2022 with District Magistrate as Chairperson and Additional District Magistrate (ZP) as the Member-Convenor.

In absence of the Chairperson and Member Convenor, District Ganga Committee, South 24 Parganas, Additional District Magistrate (Municipal Affairs), South 24 Parganas took the chair. The following members are present in the meeting (attendance sheet annexed separately)

- i. Forest Ranger, Forest Department, 24-Parganas (South) Division
- ii. Executive Engineer, Kakdwip (I) Division, Irrigation and Waterways Department
- iii. Environment Engineer, West Bengal State Pollution Control Board.
- iv. Manager (KVI), District Industry Centre (DIC), South 24 Parganas
- v. Assistant Engineer, Public Health Engineering (PHE) Det. Alipore Division
- vi. District Nodal Officer, Sanitation, South 24 Parganas

The Additional District Magistrate (Municipal Affairs), South 24 Parganas asked for the resolution of the last meeting held on 30-08-2022 of the District Ganga Committee. DNO Sanitation placed it before him.

- Nominee from the end of DFO is yet to be received. He was asked to nominate someone before the next meeting.
- The representative of the WBPCB, South 24 Parganas, suggested a modification in the minutes. She said that the River Water Quality Monitoring Test was done quarterly in their laboratory. The data is uploaded simultaneously in the websites of the West Bengal Pollution Control Board and the Central Pollution Control Board.
- In order to analyse the pollution levels in river Ganga, representative from WBPCB was asked to give the trend report of the same for the last three years. She also asked for proposals from Municipality and Rural Areas about points where water is to be tested. She also proposed that the list of sewage treatment plants can be provided. These tests can be done one time or can be done at regular intervals.

- Major pollution sources for River Ganga include drains, industries along the river, dumpsites etc. List of drainage channels in rural areas has been received from DNO Sanitation. However, the lists for discharge points for municipal areas, industries and dumpsites have not been provided till now.
- Officer in Charge, Municipal Affairs was asked to provide the list of major drains and points where waste water from municipalities is being discharged into Ganga river before the next meeting.
- General Manager, District Industry Centre is also to be informed to provide a list of discharges from the industries that are drained in the River Ganga before the next monthly meeting.
- Additional district Magistrate (Municipal Affairs) asked the DNO (Sanitation) to compile the list of drainages and dumpsites in rural areas and submit in the next meeting.
- The irrigation report regarding the embankments under them which was sought in the last meeting has been submitted on 27/09/2022.
- Representative of PHE was asked about testing of water at their end. He replied that 18-parameter Testing was done, under Jal Jiwan Mission and is regularly uploaded in the website of JJM.
- Additional District Magistrate (Municipal Affairs) enquired about funds for District Ganga Committee. DNO (Sanitation) replied that under GAP, Panchayat & Rural Development receives fund. He stated the figures of completion of various toilets, soak pits etc. He also stated that funds were given to other Departments, as well as they were also channelized for the purpose.

As there was no other point to discuss, the meeting has been ended with thanks to & from the chair.

**Additional District Magistrate (Municipal Affairs)
South 24 Parganas**

28908

81
21

File No. 112/2022 GSM

1/23821/2022

Memo no. 1762⁽¹⁰⁷⁾/ZP/DGC/Meeting/2022

Date: 18/10/2022

Copy forwarded for kind information to & for taking necessary course of action thereon: -

1. The Programme Director, WBSPMG, Unnyan Bhawan, 3rd Floor, DJ-II, Sector-II, Salt Lake City, Kolkata: - 700091
2. The Additional District Magistrate (Zilla Parishad), South 24 Parganas
3. The Additional District Magistrate (Municipal Affairs)
4. The Sub Divisional Officer, Alipore Sadar, Diamond Harbour & Kakdwip Sub-Division, South 24 Parganas
5. The Executive Engineer, South 24 Parganas Division, Public Works Department
6. The Executive Engineer, Diamond Harbour Division, Public Works Department
7. The Executive Engineer, Kakdwip (I) Division, Irrigation and Waterways Department
8. The Executive Engineer, Alipore Division, Public Health Engineering Department.
9. The Executive Engineer, South 24 Pgs. W/S Division - I, Public Health Engineering Department.
10. The Executive Engineer - I, Canals Division, Irrigation and Waterways Department
11. The Executive Engineer - II, Canals Division, Irrigation and Waterways Department
12. The District Nodal Officer, South 24 Parganas, West Bengal State Pollution Control Board
13. The Divisional Forest Officer, 24-Parganas (South) Division.
14. The District Nodal Officer, Sanitation & Deputy Secretary, Zilla Parishad
15. The Officer-in-Charge, Municipal Affairs
16. The General Manager, District Industrial Centre, South 24 Parganas.
17. The Federation of Small & Medium Industries (FOSMI), WB

Additional District Magistrate (Municipal Affairs)
South 24 Parganas

Minutes of the District Level Meeting of Re-constituted District Ganga Committee of South 24 Parganas

Date & time: 29/11/2022 at 04:00 p.m

Venue: - Chamber of Additional District Magistrate (LA), South 24 Parganas

ADM (LA) in charge of Municipal Affairs, being the member took the chair in the absence of Chairperson and Member Convenor. The following members were present in the meeting:

1. District Nodal Officer, Sanitation & Deputy Secretary, Zilla Parishad;
2. Officer-in-Charge, Municipal Affairs;
3. Executive Engineer -II Cannals, IWD;
4. Environmental Engineer, WBSPCB;
5. Manager, NCES, DIC, South 24 Parganas;
6. ADFO, 24-Parganas (South) Division;
7. Sri A.K. Sengupta, Secretary, FOSMI.

ADM (LA) initiated point wise discussion with specific action taken on the points discussed in last meeting.

ADM (LA) asked the ADFO about the nominee member from the Forest Department in the District Ganga Committee. ADFO said the name of the nominated person is Sri Nilratan Guha, ex-Forest Ranger. He was asked to provide the name in the form of a letter to the District Magistrate, South 24 Parganas.

Pollution Control Board Representative submitted the desired report of water testing for the last three years. She said that the testing was done at Diamond Harbour. She said that there was a high amount of faecal sludge present in Ganga water which is beyond the permissible limit.

OC (Municipal Affairs) was asked to look into dumpsites and sewage points on the banks of River Ganga.

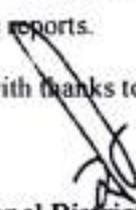
Representative from DIC was asked by ADM (LA) to submit a report on the industries situated on the banks of River Ganga.

District Nodal Officer, Sanitation, briefed ADM (LA) about the Ganga Utsav -2022 and its celebration at Kakdwip Development Block on 04/11/2022. He also informed ADM (LA) that a list of proposed sites has been asked from the Ganga adjacent Blocks, where IEC related activities, including Ganga Arati could be performed under Namami Gange Program.

Executive Engineer, Canals Division, mentioned the need for remedies and actions for issues, mentioned in various reports and also the need for the same to be uploaded in portals. DNO,

Sanitation, mentioned that a survey has been launched regarding grey water management in rural parts. This can be considered as a remedy for issues mentioned in the reports.

As there was no other point to discuss, the meeting has been ended with thanks to & from the chair.


Additional District Magistrate (ZP)
&
Additional Executive Officer
South 24 Parganas Zilla Parishad

Memo no. 1958/1(10)/ZP/DGC/Resolution/2022

Date: 02-12-2022

Copy forwarded for kind information to & for taking necessary course of action thereon: -

1. Programme Director, WBSPMG, Unnyan Bhawan, 3rd Floor, DJ-11, Sector-II, Sall Lake City, Kolkata: - 700091
2. Sub Divisional Officer, Alipore Sadar, Diamond Harbour & Kakdwip Sub-Division, South 24 Parganas
3. Executive Engineer, Public Health Engineering Department, Division - I
4. Executive Engineer, Public Works Department, Diamond Harbour Division
5. Executive Engineer, Irrigation and Waterways Department, Kakdwip Division
6. Divisional Forest Officer, South 24 Parganas Division.
7. Environmental Engineer, WBPCB, South 24 Parganas Division.
8. Sri A.K. Sengupta, Secretary, Federation of Small & Medium Industries (FOSMI), WB
9. CA to the District Magistrate and Chairperson, District Ganga Committee, South 24 Parganas for kind appraisal of the Authority
10. CA to Additional District Magistrate (LA)/ CA to Additional District Magistrate (ZP), South 24 Parganas.


Additional District Magistrate (ZP)
&
Additional Executive Officer
South 24 Parganas Zilla Parishad

Minutes of the District Ganga Committee of South 24 Parganas.

Date & Time: 29.08.2023 at 11.30 AM

Venue: Conference Hall of Sabhadhipati, Zilparisad, South 24 Parganas

Additional District Magistrate (ZP), South 24 Parganas being the member took the chair in the absence of Chairperson and Member Convenor. The following members were present in the meeting:

1. Additional Forest Officer-South 24 Parganas, South Division,
2. General Manager, District Industrial Centre, South 24 Parganas,
3. Assistant Engineer, Public Health Engineering Department, South Division,
4. Environmental Engineer, West Bengal Pollution Control Board,
5. Executive Engineer-II, Canals Division, Irrigation & Waterways Department,
6. Assistant Engineer, PWD-CIVIL-Diamond Harbour Division
7. District Project Officer, Namami Ganga Project, South 24 Parganas.

Additional District Magistrate (ZP), South 24 Parganas initiated point wise discussion with specific action taken on the points discussed in last meeting.

ADM (ZP) sir asked the Executive Engineer, Canals Division to submit the status of Ganga connected canals. Executive Engineer sir said that it would be great if the sewages or canals connected to the Ganga could be screened and maintained regularly.

ADFO, South 24 Parganas drew attention to the pollution caused by the movement of ships and also ship capsizing in the river. Executive Engineer Madam from Pollution Control Board, West Bengal said that KOPT and IWAI representatives may also invited to this meeting to discuss on ship related pollution issues in the river.

District Nodal Officer, Sanitation, mentioned that a survey has been lunched regarding leach pit and method of making this in rural parts.

As there was no other point to discuss, the meeting has been ended with thanks to & from the chair.

Additional District Magistrate (ZP)

&

Additional Executive Officer
South 24 Parganas Zilla Parisad

(2)

Memo No: 1937/1(11)/ZP/DGCL/Resolution/2023

Date: 04/10/23

Copy forwarded for kind information to & for taking necessary course of action thereon:

1. The Program Director, WBSPMG, Unnayan Bhawan, 3rd Floor, DJ-11, Sector-II, Salt Lake City, Kolkata- 700091
2. The Sub Divisional Officer, Alipore Sadar, Diamond Harbour & Kakdwip Sub-Division, South 24 Parganas
3. The Executive Engineer, Public Health Engineering Department, Division-I
4. The Executive Engineer, Public Works Department, Diamond Harbour Division
5. The Executive Engineer, Irrigation and Waterways Department, Kakdwip Division
6. The Divisional Forest Officer, South 24 Parganas Division
7. The Environmental Engineer, WBPCB, South 24 Parganas Division
8. OC-Municipal Affairs, South 24 Parganas
9. CA to the District Magistrate and Chairperson, District Ganga Committee, South 24 Parganas for kind appraisal of the Authority
10. CA to Additional District Magistrate (LA & MA)
11. CA to Additional District Magistrate (ZP)

Additional District Magistrate (ZP)
&
Additional Executive Officer
South 24 Parganas Zilla Parishad

28913

AFFROSTRATION REPORT UNDER NAMAMI GANGE DURING 2022-23 UNDER 24 PARGANAS (S) DIVN

S. NO.	Item of works	Location details				Target	
		Range	Beat	Block	Mouza	Phy (km)	Fin (Rs.)
1	Creation of Avenue Plantation	Namkhana	Sagar	Sagar	Rudra Nagar	8	7,39,696.00
2	Creation of Avenue Plantation	Ramganga	Patharpratima	Patharpratima	Madhabnagar	8	7,39,696.00
Grand Total						16	14,79,392.00


 Divisional Forest Officer
 24 Parganas (South) Division

AFFROSTRATION REPORT UNDER NAMAMI GANGE DURING 2020-21 UNDER 24 PARGANAS (5) DIVN

28914

Sl NO.	Item of works	Location details				Target
		Range	Beat	Block	Mouza	Phy (km / Ha)
1	Maintenance of 1st year Avenue Plantaiton	Namkhana	Sagar	Sagar	Khansahb Abud	16
2	Maintenance of 2nd year Avenue Plantation	Namkhana	Sagar	Sagar	Brubhan to Gangasagar	22.9
3	Maintenance of 2nd year Institutional Plantation	Namkhana	Sagar	Sagar	Sunarban Janakalyan High School	1.87
4	Maintenance of 2nd year river bank planation	Ramganga	Dhanchi	Patharpratima	Uttar Sityarampur	20

AFFROSTRATION REPORT UNDER NAMAMI GANGE DURING 2021-22 UNDER 24 PARGANAS (5) DIVN

Sl NO.	Item of works	Location details				Target
		Range	Beat	Block	Mouza	Phy (km / Ha)
1	Maintenance of 2nd year Avenue Plantaiton	Namkhana	Sagar	Sagar	Khansahb Abud	16
2	Maintenance of 3rd year Avenue Plantation	Namkhana	Sagar	Sagar	Brubhan to Gangasagar	22.9
3	Maintenance of 3rd year Institutional Plantation	Namkhana	Sagar	Sagar	Sunarban Janakalyan High School	1.87
4	Maintenance of 3rd year river bank planation	Ramganga	Dhanchi	Patharpratima	Uttar Sityarampur	20

AFFROSTRATION REPORT UNDER NAMAMI GANGE DURING 2022-23 UNDER 24 PARGANAS (5) DIVN

Sl NO.	Item of works	Location details				Target
		Range	Beat	Block	Mouza	Phy (km)
1	Creation of Avenue Plantation	Namkhana	Sagar	Sagar	Rudra Nagar	8
2	Creation of Avenue Plantation	Ramganga	Patharpratima	Patharpratima	Madhabnagar	8

28915

Action Photography

8)

a. DGPC Meeting:



b. Awareness Programme:

• Street Drama



Sagar Block

• Sit & Draw:



Mayapur/ Rajibpur, Budge Budge-I

• Mission Life Campaign:



Cleaning Activity



Cultural Programme



Plantation



Prabhatpheri

• International Day of Yoga 2023



Bata Ferry Ghat, Batanagar, Maheshtala Municipality



Jhautala Ghat, Budge Budge Municipality

• Swachhta Hi Sewa 2023



River Side, Falta Block



Kachuberia Ghat, Sagar Block



Educational Activity (Drawing Competition) Diamond Harbour-I & Kulpi Block



L.C.T. Ghat, Kakkwip Block

28919



Mayapur Ghat, Budge Budge-I



Burul Ghat, Budge Budge-II



Patharpratima Ghat, Patharpratima Block

• Ganga Utsav 2023



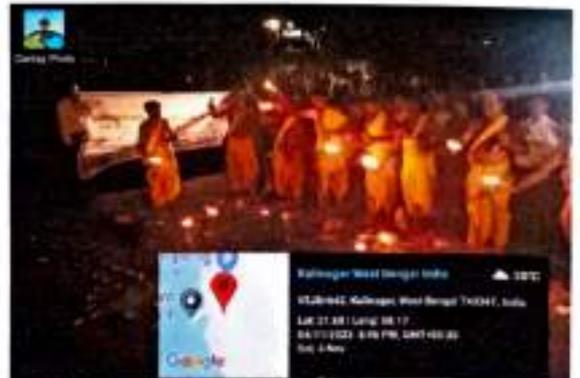
Rally, Kakdwip



Cultural Programme, Kakdwip



Quiz Competition, Kakdwip



Ganga Arti, LCT Ghat, Kakdwip



Gangesagar, Sagar

C. IEC Activities:

• Mass Awareness (Vehicle/Tableau):



Sagar Block



Budge Budge-I Bock



Falta Block

• Distribution of Leaflets



Sagar Block

• Distribution of Comic Books:

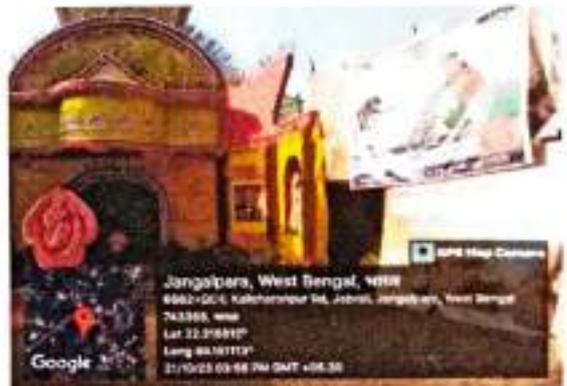


Different Schools under Diamond Harbour-II block

• Display of flex/banner



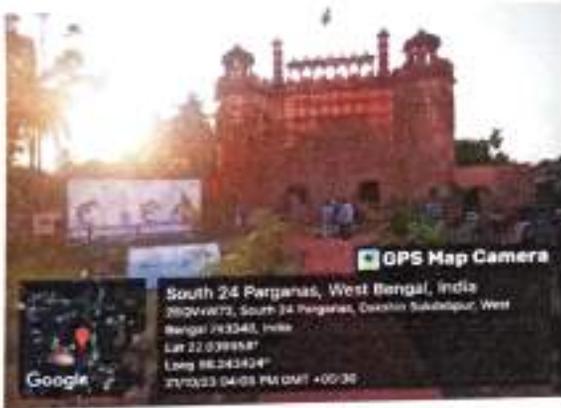
Budge Budge-I



Diamond Harbour-I



Kakdwip Block



Kulpi Block



Sagar Block

E. Afforestation:



Sagar Block

2892582

Docket No. 2892582
Date: 30/11/23श्यामा प्रसाद मुकजी पोर्ट, कोलकाता
Syama Prasad Mookerjee Port, Kolkata
15, स्ट्रैंड रोड/15, Strand Road
कोलकाता Kolkata - 700 001

वेबसाइट-Website :www.Kolkataporttrust.gov.in

सामान्य प्रशासन विभाग/ General Administration Deptt.

"Corruption free India for a developed Nation ;

भ्रष्टाचार मुक्त भारत - विकसित भारत

Docket 6515-C

Dated, 28th November, 2023.

No. Admn/Misc./988/NGT

The District Magistrate
South 24 Parganas, West Bengal
12, Biplabi Kanai Bhattacharya Sarani, Alipore
Kolkata-700027

ADM (LR)

SPEED POST

Sir,

Sub:-	Regarding solemn order dated 25.09.2023 i.e.w, O.A No.200 of 2014/PB passed by the National Green Tribunal, New Delhi in the matter of M.C.Mehta Vs Union of India & Ors.
Ref:-	Your Memo No. 13/10001(3)/NGT/R/23 dated 09.11.2023

The comments of Syama Prasad Mookerjee Port, Kolkata (SMPK) in the regard to Sub-para No. 03 of Para No.07 of aforesaid order of NGT are furnished below-

- i) The limits of the Port have been defined in Gazette of India bearing G.S.R. 627(E) dated 24th June, 2016, a copy enclosed.
- ii) Any encroachment observed in the flood plains is reported to the local Municipality/Corporation and Police. The party committing such encroachment is notified and asked to stop all such constructions in the flood plains i.e. foreshore of the river, and break the illegal construction forthwith.
- iii) However, SMPK allows private construction within port limit on either side of the river following certain guidelines which are broadly as given hereunder:
 - a) The party has to submit a preliminary plan in SMPK river chart along with the Engineering drawing. This is followed by joint inspection of the site by SMPK team consisting of experts from Marine, Civil Engineering, Hydraulic Study and Estate Department/Division to determine the mean high water spring line so as to ensure that no encroachment is there in the foreshore of the river. Such construction is allowed subject to the following :
 - The party has to submit a plan prepared by Jadavpur University/IIT (Kharagpur)/IEST as regards to bank protection work to be undertaken

which is thereafter vetted by Civil Engineering Department and modified as necessary. Such bank protection work is to be executed without altering the bank line.

- No construction is allowed on the foreshore except for Water intake jetties and passenger jetties/terminals.
- A clean clear corridor of 11m from Mean High Water Spring line is to be maintained for undertaking such construction.
- As per NGT-EZ bench guideline for construction within 20,000 square metre or where the built up area is within 20,000 square metre, the party concerned has to submit Environment Impact Assessment and Environment Management Plan through agencies which is again approved by a HOD committee comprising Director Marine Department, Chief Engineer and Chief Hydraulic Engineer. For projects where built up area more than 20,000 square metre, the party has to obtain Environment Clearance from State Government.

2. SMPK undertakes anti-erosion works, aligned with the nature, dynamics and morphology of the river by way of executing River Training works in the river bank(s) adjacent to shipping channel, only if shipping channel is threatened, to accomplish the following:

- i) To restrict widening of the river due to bank erosion.
- ii) To optimize / reduce / eliminate the requirement of Dredging.
- iii) To hold the estuarine frame.

Enclo.: As stated

Yours faithfully,


(S.K. Dhar)
Secretary (I/C)



भारत का राजपत्र

The Gazette of India

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (I)

PART II—Section 3—Sub-section (I)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 437]

नई दिल्ली, शुक्रवार, जून 24, 2016/आषाढ़ 3, 1938

No. 437]

NEW DELHI, FRIDAY, JUNE 24, 2016/ASADHA 3, 1938

रील परिवहन विभाग

(परतन स्कैंड)

अधिसूचना

नई दिल्ली, 24 जून 2016

सर.का.नि.626(अ).— भारतीय परतन अधिनियम, 1908 (1908 का 15) की धारा 3 के खंड (B) और धारा 5 के उपखंड 2 द्वारा प्रदत्त अधिकारों का उपयोग करते हुए, केन्द्र सरकार एतद्वारा यह घोषणा करती है कि 'रील सागर परतन लिमिटेड' एक महापरतन शीमा और इसकी सीमाओं की भौतिक स्थिति निम्नानुसार होगी, अर्थात् :-

उत्तर में:

अक्षांश 21°-48'-18"उ, देशांतर 88°05'-40"पू में स्थित एक बिन्दु से पश्चिम की ओर अक्षांश 21°-48'-33"उ, देशांतर 88°-05'-05"पू पर स्थित एक बिन्दु तक सी ब्रीडने वाली एक रेखा।

दक्षिण में:

अक्षांश 21°-40'-36"उ, देशांतर 88°-02'-48"पू में स्थित एक बिन्दु से पश्चिम की ओर अक्षांश 21°-40'-36"उ, देशांतर 88°-01'-25"पू पर स्थित एक बिन्दु तक सी ब्रीडने वाली एक रेखा।

पूर्व में:

अक्षांश 21°-48'-18"उ, देशांतर 88°-05'-40"पू में स्थित एक बिन्दु से दक्षिण की ओर अक्षांश 21°-40'-36"उ, देशांतर 88°-02'-48"पू पर स्थित एक बिन्दु तक सी ब्रीडने वाली एक रेखा।

पश्चिम में:

अक्षांश 21°-48'-33"उ, देशांतर 88°-05'-05"पू में स्थित एक बिन्दु से दक्षिण की ओर अक्षांश 21°-40'-36"उ, Long 88°-01'-25"पू पर स्थित एक बिन्दु तक सी ब्रीडने वाली एक रेखा।

[सं. पी पी-14015/01/2016-पी पी 3]

प्रवीर कृष्ण, संयुक्त सचिव

MINISTRY OF SHIPPING

(Ports Wing)

NOTIFICATION

New Delhi, the 24th June, 2016

G.S.R.626(E).—In exercise of the powers conferred by clause (8) of section 3 and sub-section 2 of section 5 of the Indian Ports Act, 1908 (15 of 1908), the Central Government hereby declares that the 'Bhor Sugar Port Limited' shall be a major port and the geographical coordinates of its limits shall be as follows, namely:—

On the North:

A line joining from a point having Lat 21°-48'-18"N, Long 88°05'-40"E towards west upto a point having Lat 21°-48'-33"N, Long 88°-05'-05"E.

On the South:

A line joining from a point having Lat 21°-40'-36"N, Long 88°-02'-48"E towards west upto a point having Lat 21°-40'-36"N, Long 88°-01'-25"E.

On the East:

A line joining from a point having Lat 21°-48'-18"N, Long 88°-05'-40"E towards south upto a point having Lat 21°-40'-36"N, Long 88°-02'-48"E.

On the West:

A line joining from a point having Lat 21°-48'-33"N, Long 88°-05'-05"E towards south upto a point having Lat 21°-40'-36"N, Long 88°-01'-25"E.

[No.PD-14015/01/2016-PD3]

PRAVIR KRISHN, Jr. Secy.

अधिसूचना

नई दिल्ली, 24 जून 2016

सा.क्र.नि.627(अ).—भारतीय पत्तन अधिनियम, 1908 (1908 का 15) की धारा 5 तथा महापत्तन न्यास अधिनियम, 1963 (1963 का 38) की धारा 2 के खंड (क्यू) द्वारा प्रदत्त अधिकारों का उपयोग करते हुए और तत्कालीन पोत परिवहन तथा परिवहन मंत्रालय (परिवहन संघ) में भारत सरकार की अधिसूचना संख्या 439 (अ) दिनांक 19 जून 2001 के अधीन में, केन्द्र सरकार एतद्वारा घोषणा करती है कि कलकत्ता पत्तन की सीमाएँ और कोलकाता पत्तन को जाने वाली नीगम्य नदी तथा नहरों की सीमाएँ निम्नानुसार होंगी, अर्थात् :-

कोलकाता पत्तन

- (क) उत्तर में - हुगली नदी के बाहिरी किनारे पर हुगली जिले में कोलार में मैसर्स डी. बाम्बी एंड कंपनीज़ केमिकल वर्क्स एंड डिस्टिलरी की दक्षिणी सीमा पर एक खंभे से हुगली नदी के आर पार पूर्व की ओर 24 परगना के जिले में पानीहाटी के नजदीक नदी के बाएँ किनारे पर एक खंभे तक खींची गई एक रेखा ;
- (ख) दक्षिण में - अक्षांश 21°-42'-36"उ, देशांतर 087°-48'-17"पूर्व (लगभग) पर स्थित मोला कॉलम से सागर दीपस्तंभ के दक्षिण में 2 ½ मील तक और फिर अक्षांश 21°-33'-30"उ, देशांतर 088°-15'-42"पू पर स्थित मोन टार्न तक को जोड़ने वाली एक रेखा ।

2. निम्नलिखित क्षेत्र को छोड़कर :-

- (क) उत्तर पूर्व में - अक्षांश 22°-06'-21.6" उ और देशांतर 088°-13'-29.7" पू (बलारी एफ. डब्ल्यू. कॉलम)
- (ख) दक्षिण पूर्व में - अक्षांश 22°-04'-51.6" उ और देशांतर 088°-13'-56.2" पू (कुल्पी पैगोडा)

(ग) उत्तर पश्चिम में- अक्षांश $22^{\circ}-08'-21.6''$ उ और देशांतर $88^{\circ}-13'-12''$ पू अर्थात्, बलारी एक, इच्छू कौलम के पश्चिम की ओर रेखा के साथ बहाव की दिशा के विपरीत विस्तार की गई प्रस्तावित जेटी के दो नदी के तट के दो किनारों को जोड़ने वाली रेखा का बहाव का बिन्दु

(घ) दक्षिण पश्चिम में - अक्षांश $22^{\circ}-04'-51.8''$ उ और देशांतर $88^{\circ}-13'-29.8''$ पू अर्थात् कुष्पी पैगोडा के पश्चिम की ओर रेखा के साथ बहाव की दिशा में विस्तार की गई प्रस्तावित जेटी के नदी के तट के दो किनारों को जोड़ने वाली रेखा का बहाव का बिन्दु।

(ङ.) उत्तर में:

अक्षांश $21^{\circ}-48'-18''$ उ, देशांतर $88^{\circ}-05'-40''$ पू में स्थित एक बिन्दु से अक्षांश $21^{\circ}-48'-33''$ उ, देशांतर $88^{\circ}-05'-05''$ पू में स्थित पश्चिम की ओर एक बिन्दु को जोड़ने वाली एक रेखा।

(च) दक्षिण में:

अक्षांश $21^{\circ}-40'-36''$ उ, देशांतर $88^{\circ}-02'-48''$ पू में स्थित एक बिन्दु से अक्षांश $21^{\circ}-40'-38''$ उ, देशांतर $88^{\circ}-01'-25''$ पू में स्थित पश्चिम की ओर एक बिन्दु को जोड़ने वाली रेखा।

(छ) पूर्व में:

अक्षांश $21^{\circ}-48'-18''$ उ, देशांतर $88^{\circ}-05'-40''$ पू में स्थित एक बिन्दु से अक्षांश $21^{\circ}-40'-38''$ उ, देशांतर $88^{\circ}-02'-48''$ पू में दक्षिण की ओर स्थित एक बिन्दु को जोड़ने वाली एक रेखा।

(ज) पश्चिम में:

अक्षांश $21^{\circ}-48'-33''$ उ, देशांतर $88^{\circ}-05'-05''$ पू में स्थित एक बिन्दु से दक्षिण की ओर अक्षांश $21^{\circ}-40'-36''$ उ, देशांतर $88^{\circ}-01'-25''$ पू में स्थित एक बिन्दु को जोड़ने वाली रेखा।

3. पल्लन की सीमाओं में हुगली नदी का पूर्व और पश्चिम शामिल है-

(क) हुगली नदी का वह भाग तथा उसके किनारे जो स्ट्रिंग टाईइस पर उच्च जल बिन्दु के 45.7 मीटर के भीतर हों।

(ख) कमकला जेट्टिज, गार्डन रीच जेट्टिज, किङ्करपीर डॉक्स, नेताजी सुभाष डॉक, बज बज में पेट्रोलियम डिपो द्वारा अधिवासित क्षेत्र में शामिल सभी ज़मीनें, शेड, प्लार्क, बने, स्थायी रास्ते, रेलवे की पटरियां आदि तथा कोलकाता पल्लन न्यास के कब्जे में जुड़ी ज़मीनें तथा इस प्रकार की जेट्टियों, डॉक्स और स्थापनाओं के प्रयोजन से निर्मित शालाएं।

(ग) हेस्टिंग्स ब्रिज के 7.6 मीटर पश्चिम में नाला के आर पार खींची गई रेखा के पश्चिम में अवस्थित टोली नाला का वह भाग।

(घ) हुगली साउथ मार्क से हुंकर उत्तर तथा दक्षिण के बीच खींची गई रेखा तक (अक्षांश $22^{\circ}-00'-00''$ उ, देशांतर $88^{\circ}-02'-49.5''$ पू (नगभव)) हुगली नदी के प्रवेश से, हुगली नदी का वह भाग तथा स्ट्रिंग टाईइस पर उच्च जल बिन्दु के 45.7 मीटर के भीतर उसके किनारे।

(ङ.) हुगली डॉक परिसर द्वारा अधिवासित क्षेत्र में शामिल सभी ज़मीनें, शेड, प्लार्क, बने, स्थायी रास्ते, रेलवे की पटरियां आदि तथा कोलकाता पल्लन न्यास के कब्जे में जुड़ी ज़मीनें तथा इस प्रकार डॉक परिसर के प्रयोजन से निर्मित शालाएं तथा संबंधित अपचा आकस्मिक प्रयोजनों से सभी स्थापनाएं।

4. कमकला पल्लन की ओर जाने वाली सीमा नदी तथा जलमार्ग निम्नानुसार होंगे:-

(क) उत्तर में: - जंगीपुर बैराज की सध रेखा से भागीरथी नदी के बहाव की दिशा में 400 मीटर तथा भागीरथी नदी से जालेंगी नदी के संगम से 0.8 किलोमीटर नदी के बहाव के विपरीत तक।

(ख) दक्षिण में: - सामान्यतः अक्षांश $20^{\circ} 45'$ उ. उक्त नदी तथा नहरों की सीमाओं में सीमा जलमार्गों के सभी भाग शामिल हैं जो हुगली नदी के $87^{\circ}-40'$ पू तथा $88^{\circ}-40'$ पू अक्षांशों के बीच स्थित हैं तथा ज्वारीय भाग के लिए बर्ष के किमी भी मौसम में सामान्य स्ट्रिंग नहरों द्वारा पहुँचे जा सकने वाले उच्चतम बिन्दु के नीचे उत्तरी तथा दक्षिणी सीमाओं के बीच भागीरथी तथा हुगली नदी के सभी भाग, तथा गैर ज्वारीय भाग के लिए बर्ष के किमी भी समय जल द्वारा सामान्यतः आच्छादित नदी का तल।

(स.पीडी-14015/01/2016-पीडी3)

प्रवीर कृष्ण, संयुक्त सचिव

28930
NOTIFICATION

New Delhi, the 24th June 2016

G.S.R.627(E). In exercise of the powers conferred by section 5 of the Indian Ports Act, 1908 (15 of 1908) and clause (q) of section 2 of the Major Port Trusts Act, 1963 (38 of 1963) and in supersession of the notification of the Government of India in the erstwhile Ministry of Shipping and Transport (Transport Wing) Number G.S.R. 439 (E) dated the 19th June 2001, the Central Government hereby declares that the limits of the Port of Calcutta and the navigable river and channels leading to the Port of Kolkata shall be as follows, namely:-

Port of Kolkata

(a) On the North - A line drawn due east across the River Hooghly from a pillar at the southern boundary of Messrs. D. Waldie and Company's Chemical Works and Distillery at Konnagar in the district of Hooghly on the right bank of the river to a pillar on the left bank of the river near Panihati in the district of the 24-Pargannas;

(b) On the South - A line joining Sola Column in position Lat 21°-42'-36"N, Long 88°-48'-17"E (Approx.) to 2 1/4 miles south of Saugar Lighthouse and then to Lone Turi in position Lat 21°-33'-30"N, Long 88°-15'-42"E.

2. Excluding the following area:-

(a) On the north-east - Lat 22°-06'-21.6" N & Long 88°-13'-29.7" E (Balari F.W. Column)

(b) On the south-east - Lat 22°-04'-51.6" N & Long 88°-13'-56.2" E (Kulpi Pagoda)

(c) On the north-west - Lat 22°-06'-21.6" N & Long 88°-13'-12" E i.e., the point of intersection of the line joining the two river side corners of the proposed jetty extended due upstream with the line due west of Balari F.W. Column

(d) On the south-west - Lat 22°-04'-51.6" N & Long 88°-13'-29.8" E i.e., the point of intersection of the line joining the two river side corners of the proposed jetty extended due downstream with the line due west of Kulpi Pagoda.

(e) On the NORTH:

A line joining from a point having LAT 21°-48'-18"N, Long 88°-05'-40"E towards west upto a point having Lat 21°-48'-33"N, Long 88°-05'-05"E.

(f) On the SOUTH:

A line joining from a point having LAT 21°-40'-36"N, Long 88°-02'-48"E towards west upto a point having Lat 21°-40'-36"N, Long 88°-01'-25"E.

(g) On the EAST:

A line joining from a point having LAT 21°-48'-18"N, Long 88°-05'-40"E towards south upto a point having Lat 21°-40'-36"N, Long 88°-02'-48"E.

(h) On the WEST:

A line joining from a point having LAT 21°-48'-33"N, Long 88°-05'-05"E towards south upto a point having Lat 21°-40'-36"N, Long 88°-01'-25"E.

3. The limits of the Port include to the east and west of the River Hooghly -

(a) that part of the River Hooghly and the shores thereof as are within 45.7 metres of high water mark at spring tides.

(b) all lands, sheds, wharves, quays, permanent ways, railways sidings etc. comprised in the area occupied by the Calcutta jetties, Garden Reach Jetties, Kidderpore Docks, Netaji Subhas Dock, Petroleum Depot at Budge Budge and the adjoining lands in possession of the Kolkata Port Trust and works constructed for the purpose of such jetties, docks and installations.

(c) that part of Tolly's Nala as lies to the west of line drawn across the Nala 7.6 metres to the west of Hastings Bridge.

(d) that part of river Haldi, from entrance to River Hooghly to the line drawn North and South through Haldi South Mark, (Lat 22°-00'-00" N, Long 88°-02'-49.5" E (Approx.) and the shores thereof within 45.7 metres of the high water mark at spring tides.

(e) all lands, sheds, wharves, quays, permanent ways, railway sidings etc. comprised in the area occupied by Haldi Dock Complex and adjoining lands in possession of the Kolkata Port Trust and works constructed for the purpose of such dock complex and all installations for allied or incidental purposes.

4. The navigable river and channels leading to the Port of Kolkata shall be as follows:-

(a) On the North: - 400 metres down the River Bhagirathi from the centre line of the Jangipur barrage and 0.8 kilometre up the River Jalangi from its confluence with River Bhagirathi.

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(b) On the South: - The parallel of latitude 20° 45' N. The limits of the said river and channels include all parts of the navigable channels which lie between the longitudes of 87°-40' E and 88°-40' E of River Hooghly and all parts of River Bhagirathi and Hooghly between the northern and southern limits below the highest point reached by ordinary spring tides at any season of the year for tidal portion, and the bed of the river habitually covered by water at any time of the year for the non-tidal portion.

[No. PD-14015/01/2016-PD3]

PRAVIR KRISHN. Jt. Secy.



श्यामा प्रसाद मुखर्जी पत्तन, कोलकाता
SYAMA PRASAD MOOKERJEE PORT, KOLKATA
समुद्री विभाग MARINE DEPARTMENT



सं / No. Mrn/9B/O/876

समुद्री विभाग / Marine Department,
तारीख / Date: 21.11.2023

The District Magistrate
South 24 Parganas
Office of the District Magistrate & Collector
South 24 Paraganas,
12, Biplabi Kanai Bhattacharya Sarani,
Alipore,
Kolkata - 700 001.

Sub: Regarding solemn order dated 25.09.2023 i.c.w., O.A. No. 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C. Mehta Vs. Union of India & Ors.

Sir,

This has reference to your endorsement in Memo No. 13/10001(3)/NGT/R/23 dated 09.11.2023 from DM South 24 Parganas regarding the subject matter. As regards to point No. 7 sub point no.3 at page no.5, the submission of SMPK is as follows:-

As per G.S.R. 627(E) dated 24th June, 2016, the limits of the Port include to the east and west of the River Hooghly and that part of the River Hooghly and the shores thereof as are within 45.7 metres of high water mark at spring tides.

Any encroachment observed in the flood plains is reported to the local Municipality/Corporation and Police. The party undergoing such encroachment is notified to stop all such construction in the flood plains i.e. foreshore of the river and break the illegal construction forthwith.

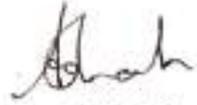
However, SMPK allow private construction within port limit on either side of the river following certain guidelines which are broadly as follows:-

1. The party has to submit a plan in SMPK river chart along with the Engineering drawing. Accordingly the SMPK team consisting of experts from Marine, Civil, Hydrology and Estate undertake a joint inspection of the site to determine the mean high water spring line

(Anch)

so as to ensure that no encroachment is there in the foreshore of the river. Such construction is allowed subject to the following.

- a. The party has to submit a plan prepared by Jadavpur University/IIT (Kharagpur)/IEST as regards to bank protection work to be undertaken which is thereafter vetted by Civil Engineering Department and modified as necessary. Such bank protection work is to be executed without altering the bank line.
 - b. No construction is allowed on the foreshore except for Water intake jetties and passenger jetties/terminals.
 - c. A clean clear corridor of 11m from Mean High Water Spring line is to be maintained for undertaking such construction.
 - d. As per NGT-EZ bench guideline for construction within 20,000 square metre or where the built up area is within 20,000 square metre, the party concerned has to submit Environment Impact Assessment and Environment Management Plan through agencies which is again approved by a HOD committee comprising of Director, Marine Department, Chief Engineer and Chief Hydraulic Engineer. For projects where built up area more than 20,000 square metre the party has to obtain Environment Clearance from State Government.
2. SMPK undertakes anti-erosion work aligned to the Nature by way of executing River Training works in the River bank(s) adjacent to shipping channel to restrict widening of the river due to bank erosion, to optimise/reduce/eliminate the requirement of dredging and to hold the estuarine frame.

 21/11/23

(Capt. Abhijit Ghosh)

निदेशक, समुद्री विभाग

Director, Marine Department

एसएमपी, कोलकाता

Syama Prasad Mookerjee Port, Kolkata

28934
OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS

Annexure - R/16 107



Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata - 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in

Memo No.- 13/10000/NGT/R/23

Dated: 09/11/2023

To,
The Sr. Environmental Engineer,
Alipore Regional Office,
West Bengal Pollution Control Board,
South 24 Parganas.

**Sub: Regarding solemn order dated 25.09.2023 i.e.w, O.A no 200
of 2014/PB passed by the Hon'ble National Green Tribunal, New
Delhi in the matter of M.C Mehta Vs Union of India & Ors.**

Reference to the above, this is to inform you that Hon'ble National Green Tribunal (Principal Bench) was pleased pass the solemn order dated 25.09.2023 (copy enclosed) by directing the concerned District Ganga Protection committees in the state of West Bengal through their Ex-officio Chairman (District Magistrate) for submitting the report regarding Ganga Protection Plan.

Therefore, you are requested to send a comprehensive report in connection with solemn order dated 25.09.2023 passed by the Hon'ble National Green Tribunal, (Principal Bench), New Delhi specifically on point no. 07 sub point no. 10 at page no. 05 of the said order (as enclosed) to this end within 10th November, 2023.

This may be treated as **Extremely Urgent**.


District Magistrate
South 24 Parganas.

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30/11/23



WEST BENGAL POLLUTION CONTROL BOARD
Department of Environment, Government of West Bengal,
Alipore Regional Office, 5th Floor, Minority Bhawan,
12, Biju Patil Karmal Bhatta Charya Sarani, Alipore,
Kolkata-700027, Phone 033-2202-3132



Memo No. 661 / 20/WBPCB/ARO(09)/2022

Date 29/11/2023

To
The District Magistrate
Office of the District Magistrate
South 24 Paraganas
Alipore, Kolkata-700027

4191
29/11/23

ADM (LR)
✓

Sub: Comprehensive Report regarding Solemn Order dated 25.09.2023
(OA No. 200 of 2014/PB of Hon'ble National Green Tribunal)
Ref: Memo No. 13/10000/NGT/R/23 dated 09.11.2023

Sir,

With reference to the above, it is to inform you that your letter has been forwarded to higher authority for their suggestion and valuable opinion regarding comprehensive report on "Sundarban Pollution due to sewerage and industrial effluents discharge through Hooghly river and its tributaries".

We will communicate you as soon as possible after getting reply from our higher authority.

It is for your kind information please.

Law Office
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With regards

Senior Environmental Engineer
Alipore Regional Office

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Executive Officer

Pujali Municipality

Office of the Councillors

P.O.-P. Nischintapur, South 24 Parganas, Kolkata - 700138

Phone : (O) 2482 2267 / 2482 0252, Fax : 033 2482 0252

E-mail : pujalimunicipality@yahoo.co.in

Web.: www.pujalimunicipality.in

Memo No.: ...1677/P.N. Eng - 28/1/23

Date : 24.11.23



To

The Office of the District Magistrate & Collector

South 24 Parganas

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata- 700027

District Mission Management Unit(Sanitation Cell)

New administration Building 2nd Floor

E-mail- dmmucell.s24pgs@gmail.com

Sub :- Submission of report on regarding solemn order dated 25.09.2023.

Ref :- Memo No:- 13/10002(14)/NGT/R/23 Dated- 09/11/2023.

Sir,

This is to state that, for prevention and control of pollution of Ganga river, our Urban Local Body have taken many activities. These activities are listed below :-

- Number of meetings organized - 14 Nos.
- Number of awareness programme - 154 Nos.
- IEC activities undertaken - 1.Leaflets - 10,000pcs(Distributed) 2.Stickers - 10,000 pcs(Distributed) Hording - 192(Places) Banner- 10 pcs, Wall Painting - 10 Nos.
- Ghat Protection - The banks of each Ghats are well tied and also with stair.
- Afforestation - A number of trees have been planted along the banks of the river. Moreover, in the coming season initiatives will be taken to plant more trees.
- Landscaping and beautification - Four gardens have been created to beautify the banks of Ganges and two guest houses have been constructed. Moreover, trees have been planted along the banks of Ganges with beautiful railings.
- List of best practice - The Ghats are kept clean throughout the year and the Ghats are cleaned again by removing the structure after immersion of idol.
- Any other issues - No issues.

Yours Faithfully,

Encloser: As Stated

24/11/23

Executive Officer

Pujali Municipality

S.NO	Name of the Ghats with ward no which are used for Puja purpose.	PICTURE		
		Before Puja	During Puja	After Puja
1	Pujali Ferry Ghat, Ward No - 03			
2	Indira Ghat, Ward No- 04			
3	Achhipur Ferry Ghat, Ward No- 04			
4	Netaji Ghat, Ward No- 02			
5	Krishnakali Madir Ghat, Ward No- 05			

Singha 11/11/23
Signature of S.B.M Nodal

[Signature] 21/11/23
Signature of Chairperson

28938

111



Maheshtala Municipality

Office of the Board of Councillors

P.O.- Maheshtala, Dist.- South 24 Parganas, Pin-700 141

Phone : 2490 2280, 2490 1651, 2490 3389

Fax : 2490 9296, e-Mail: maheshtalamunicipality@gmail.com

1186/IV A/ MM/5

dt. 17.11.23

To
The District Magistrate
South 24 Parganas
Alipore, Kolkata- 700027

Sub: Regarding solemn order dated 25.9.2023 i.e.w O.A no. 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C Mehta Vs Union of India & Ors

Ref: Memo no. 13/10002(14)/NGT/R/23 dated 9.11.2023

<dm.s24pgs@gmail.com>

<dm-ali@nic.in>

Sir,

As instructed, compliance report under OA 200 in the Draft Template is placed below:

Name : Maheshtala Municipality, District : South 24 Parganas

B. A) No of meetings organised (since inception as on date)

No meetings have since been organised.

B) No of awareness programmes conducted component wise as per approved action plan

SWM/PWM/Vector borne diseases

C) IEC activities SWM/PWM/Vector control disease - 80 no

- | | |
|--|-------------|
| i) Leaflet | - 6 lakh |
| ii) Laminated sticker (small size) | - 2.50 lakh |
| iii) Laminated sticker (big size) at puja pandal | - 3000 no |
| iv) Banner/Hoardings | - 550 no |

D) Ghat Protection

No of ghats-10

- Henthalkhali cheviot ghat, ward-34
- Tarama Ghat, Henthalkhali, ward-34
- Ghat near Milan Sangha, Henthalkhali, ward-34
- Joyguru ashram ghat, Henthalkhali, ward-34
- Nangi ferry ghat, ward-27



Maheshtala Municipality

Office of the Board of Councillors

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- vi) Palpara ghat, Hayetpur, ward-26
- vii) Uludanga ghat, ward-25
- viii) Akra Arun Mistry ghat, ward-20
- ix) Tarama ghat (Fatak), ward-7
- x) Balur ghat, ward-7

Action Taken

- i) Installation of large sized bins for deposition of solid wastes
- ii) Sweeping of ghats on regular basis
- iii) During the immersion of Idols special drive is made for lifting puja - related materials
- iv) Two fold cards for distribution of houses - 1.60 lakh

E) Afforestation

- i) Roadside plantation at each ward (during this year) - 3500 no of saplings of various categories

F) Land Scaping and Beautification

- i) Ghat development at Nangi
- ii) Landscaping and Beautification at Uludanga ghat

G) List of Best Practise

- i) Organised street drama, Magic show, Street Tablo
- ii) Quiz, Drawing competitions at Schools and Colleges
- iii) Screening of seven outfalls located at - Choerma hana khal, Nangi Abadi khal, Mirpur khal, Old monikhali khal, Monikhali khal, Mithaitala khal and Bhangakhali khal

H) Any other issues fit to be mentioned - Nil

Yours faithfully

[Handwritten Signature]
17/11/2023

Executive Officer
Maheshtala Municipality



Maheshtala Municipality

Office of the Board of Councillors

P.O.- Maheshtala, Dist.- South 24 Parganas, Pin-700 141

Phone : 2490 2280, 2490 1651, 2490 3389

Fax : 2490 9296, e-Mail: maheshtalamunicipality@gmail.com

To
The District Magistrate
South 24 Parganas
Alipore, Kolkata- 700027

Sub: Regarding solemn order dated 25.9.2023 i.e.w O.A no. 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C Mehta Vs Union of India & Ors
Ref: Memo no. 1186/IV-A/MM/5 dated 17.11.2023

<dm.s24pgs@gmail.com>

<dm.ali@nic.in>

Sir,

In continuation of the report, as furnished, under reference, further details, as follows are placed below:-

1. Sewage Management

Underground sewerage system at municipal wards no. 1 to 10 for laying underground sewerage line over 148 km under AMRUT at a cost of Rs. 102.50 crore has been taken up with five UGPS and two PS. The sewerage line will be partly connected with Garden Reach KMC STP and partly with the proposed 35 MLD STP at ward 7 of Maheshtala Municipality being implemented under 'Namami Gange' project. The work is in progress.

3. Septage Management

Construction of FSTP of 67 KLD capacity is under consideration.

4. Industrial Pollution

No data is available with Maheshtala Municipality.

5. Solid Waste Management

1. Total Area - 44.18 SQ K.M
2. Number of Wards - 35 Nos
3. Total House Holds (With Other Generating - 160037 Unit)
4. No of Daily Market - 80 Nos (Collection Daily)
(Vegetable & Others)
5. No of Fish Market - 20 Nos (Collection everyday except Sunday)
6. No of Hotels - 1500 Nos (Approx)
7. No of Marriage Hall - 16 Nos (Collection on Programme basis)
8. Total Volume of Solid Waste - 184 M.T, Production/Day
9. Total volume of Legacy Waste - 230,000 M.T processed by KMDA engaged agencies now approx. 100000 M.T Legacy waste is accumulated.
10. Segregation Status (Ward Wise)
 - 17 Nos Ward - Above 80%
 - 04 Nos Ward - Above 60%



Maheshtala Municipality

Office of the Board of Councillors

P.O.- Maheshtala, Dist.- South 24 Parganas, Pin-700 141

Phone : 2490 2280, 2490 1651, 2490 3389

Fax : 2490 9296, e-Mail: maheshtalamunicipality@gmail.com

- 14 Nos Ward - Below 60%
1. Construction of interim CPU & MRF Zone - Already Done, presently MED also taking initiative for Land development.
 2. Manure Processing:-
Through vermiComposting (08 nos chambers) - 150Kg/ Month, Selable Rate - Rs. 8/- /Kg , Packet-1kg,5kg & Bulk weight.
Brand Name - 'SABUJ'
Through Bed Preparation - 08 Nos bed under processing (30'x 20'Cup Zone Construct).
 3. Total Staff Strength - 1223 Nos
 - A) Nirmal Bandhu - 742 Nos
 - B) Drain Cleaning & Road Sweeping - 422 Nos
 - C) Large Road Cleaning - 36 Nos
 - D) Ganga Ghat Cleaning - 08 Nos .
 - E) Park Maintenance - 28 Nos
 - F) Driver - 43 Nos
 - G) SWM - PLANT - 38 Nos
 - H) Akra Pumping Station - 08 Nos
 4. Uses of Vehicles For Collection of MSW - Presently 172 nos vehicles (Garbage Tipper)&742 nos Try Cycle Van engaged.
 5. Uses of Compactor - Presently 15 nos compactor engaged
 6. No of Burning Ghats - 02 Nos
Engaged Staff - Through Agency.
 7. IEC Activity - IEC Campaign regular done by Nirmal Sathi (161 Nos) for SWM/PWM, 210000 Leaflet and gumming sticker distributed as IEC of SWM for each house hold.
 8. User charges collection - Rs. 600000 /- /average collection per month.
 9. No of Ganga Ghats - 08 nos cleaning done regular basis.

6. Water Quality Status

No data is available with Maheshtala Municipality.

7. Riverfront Development

River front development including construction of crematoria:-

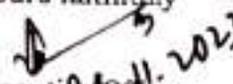
a) Location of areas where river front development work has been taken up

- i) Nangi Ghat
- ii) Bata Ghat
- iii) Uludanga Ghat
- iv) Tarama Ghat
- v) Balur Ghat
- vi) Akra Arun Mistry Ghat
- vii) Palpara Ghat

b) Location of crematoria

- i) Akra Mistry crematorium at ward no. 20
- ii) Nangi Kalibari crematorium at ward no. 27

Yours faithfully


Executive Officer
Maheshtala Municipality

Fax : (033) 2470-1540

OFFICE OF THE COUNCILLORS

Ph.: (033) 2470-1885/1224

BUDGE BUDGE MUNICIPALITY

71, Mahatma Gandhi Road, Budge Budge, 24 Parganas (S), Pin - Kolkata - 700137

Visit Us.: www.budgebudge municipality.org

E-mail ID : chairmanbbm@gmail.com

From :

Gautam Dasgupta
CHAIRMAN
Budge Budge Municipality

Residence :
A/3, Govt Quarters
P.O. & P.S.- Budge Budge
Dist.- South 24 Parganas
Mob.: 9830220417 / 8017784024

Date..... 28.11.2023

Ref. No. B/B/M 1350

To
The District Magistrate
South 24 Parganas
Alipore, Kolkata-700027
Mail id: dm-ali@nic.in/dm.s24pgs@gmail.com

Sub: Regarding solemn order dated 25/09/2023 i.c.w O.A No. 200 of 2014/PB passed by the Honble National Green Tribunal, New Delhi in the matter of M.C Mehta vs. Union of India & Ors Template For Compliance Under QA 200 For Budge Budge Municipality.

Ref Memo No.-6517/1(7)-PRD-24018/1/2021-Sanitation dated: 08/11/2023

Sir,

With reference to above on the subject matter, I am sending herewith the status report of Budge Budge Municipality, south 24 Parganas as per prescribed proforma (3Pages) for your kind perusal and necessary action in the matter.

Thanking you,

Encl : As stated (Status Report 3Pages)

Municipal office
Budge-Budge

Memo no:

Copy forwarded for information and necessary action to :

1. The Additional District Magistrate (ZP) & Additional Executive Officer, South 24 Parganas Zilla Parishad ,mail- dilo.s24Pgs@gmail.com.
2. Smti Sonia Gupta, Law Officer, ADM & DL & LRO, South 24 Pgs, New Treasury Building (8th Floor) Alipore, Kolkata-700027 mail- dilo.s24Pgs@gmail.com.
3. The Vice Chairman, Budge Budge Municipality.
4. The Executive Officer, Budge Budge Municipality
5. Sri B. Sadhya, Engineer/OSD, PWD, Budge Budge Municipality
6. Sri J. Barman, Work Sarker, PWD, Budge Budge Municipality

Municipal office
Budge-Budge

Chairman
Budge Budge Municipality

Yours faithfully,

Chairman

Budge Budge Municipality

Date:



28.11.23

[Signature]

Status Report of Budge Budge Municipality, South 24 Parganas

Sub: Regarding solemn order dated 25/09/2023 i.c.w O.A No. 200 of 2014/PB passed by the Honble National Green Tribunal, New Delhi in the matter of M.C Mehta vs. Union of India & Ors.

Template For Compliance Under OA 200 For Budge Budge Municipality

Point no 08

d) Ghat Protection : Total stretch of the river Hoogly 6.5 k.m

Total no of Ghats 06 namely i) Cheviot Jute mill ghat in ward no 20

ii) Balurghat/Immersion ghat in ward no 16

iii) Budge Budge Chitrigunj Khuki kalibari Ghat & Budge Budge Municipal Burning

Ghat in Ward no 01

iv) Jhowtala Ghat in Ward no 02

v) Budge Budge Thana Ghat in Ward no 04

vi) Orient More Ghat (Garment Park) in Ward no 05

- 3 major lock gates exists/located in the municipality i) Budge Budge Thana Ghat in between in ward no.-04 & 03 big lock gate, maintained by Irrigation department, Govt. of W.B ii) Balurghat lock gate in ward No.-16
- iii) Another lock gate in the midst of Budge Budge Police Station & Budge Budge Municipal Burial Ground in ward No.-04.
- An erosion of river Hooghly/Ganges has been occurred at different points of the embankment road. Affected/ damaged area measuring 3.5 KM out of 6.5 KM rivers stretch.
- Municipality has been taken necessary measure from their end by making concrete road over the embankment, plantation of trees. Further renovation of embankment work is not within the grip of Budge Budge Municipality and it is maintained by Irrigation department, Govt. W.B but many spots are not renovated/ repaired by the said department. They are too reluctant.

f) Landscaping and beautification:

- River front development work has been done by the municipality under GAP project by the KMDA.
- A nature park has been constructed at Jhautola Ghat to mitigate the environmental pollution as well as erosion.
- Another park has been constructed at ward no 04 & 05.
- Burial Ghat : Major Plantation work done here.

g) Best Practices:

- Plantation programme has been sanctioned under Green City mission in compliance with air quality improvement targets set by National Green Tribunal in OA No 171/2016/EZ.
- 7*24 Electric Crematoria (2 Nos. function alternatively @per month) availability at the Budge Budge Municipal Burning Ghat in ward No.-01. Operation and maintains work done by Budge Budge Municipality engaging by an agency by two operators, Monthly Expenditure done Rs.30,000/- per month plus Electric bill 1.25 Laks per month. Major repairing work done by Budge Budge Municipality. Fund required for the purpose urgently. Please allot Fund for the purpose.



Page:02

h) Any other issue:

- The condition of Balurghat Sluice gate/lock gate in ward No.-16 is very poor and renovation work is urgently needed to save Budge Budge and another Lock/Sluice gate beside Budge Budge Police Station and Budge Budge Municipal Burial Ground in ward no. 04 is also aggravated situation which renovation work is urgently needed. Municipality informed the matter to the Minister-in-Charge, Irrigation Department, Govt. W.B for replacement or renovation work of the said two lock gates immediately. But till date no action done by the said authority.
- Municipality is suffering from financial crisis, so the municipality is demanding the same to the authority concerned for checks and balance of river protection.

1) Sewage management:

- STP of capacity 9.3 mld has been installed for 16 wards out of 20 wards to control the liquid waste under NGRBA, Govt. India.
- 07 nos of lifting station is now operating and functioning. Pipe line under the ground laid down of 95 kms stretch/ net-work. House connection work is running in 16 wards and partly connected with the Sewerage network system of 08 nos. wards at present.
- No open space effluent link to the river Ganges.

2) Septage Management:

- For the left 04 no of wards septage management by means of mobile pumping vehicle / cess-pool equipment still in vogue.

3) Solid waste Management:

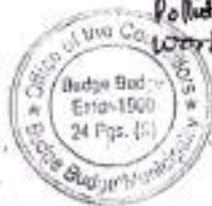
- House hold collection is running.
- Bio-degradable and non bio-degradable segregation is running.

4) River front development including construction of crematoria:

- River front development work has been done by the municipality under the GAP project by KMDA.
- 7*24 Electric crematoria availability at the burning ghat.

5) Drainage System: Attached in a separate sheet page no.-03

- 6) Bio-medical waste: An agreement done with M/s, Ramki Company and Budge Budge Municipality since long to collect the Bio-Medical wastes from different Hospital, Nursing Homes and Health units etc. within the jurisdiction of Budge Budge Municipality in view of safety & pollution control within the area. work done satisfactorily. 24.11.23



Chairman

Budge Budge Municipality

Chairman
Budge Budge Municipality

Page-03

Summary report of Drainage Network and Outfalls at Budge Budge Municipality

There are 37 nos. High and Medium sizes (above 2.5 mtr & below 2.5 mtr width) of Pacca drain measuring 43.60 km along with more or less 20 km of small sizes Purca & Kaccha drain exist at Budge Budge Municipality by covering 20 wards i.e. 63.60 km length in total which carry waste water from different holdings/ premises along with storm water flow towards major 3 out falls at river Hoogly. There are few outfalls exist within the premises of two companies which carry waste water towards their outfalls under the control of Pollution Control Board.

Now, a project name, "Sewerage Network & STP at Budge Budge" implemented by KMDA under NGRBA and Ministry of Forest & Environment Department, Govt. of India which is near to completion stage along with its individual house connections, as a result sewage/night soil along with waste water of toilets and bathrooms of each premises will be treated by the Sewerage Treatment Plant (STP) and only storm water will flow through the stated Drainage Network towards the outfall at river Hoogly.

As a result, the river pollution can be controlled and prevented.



[Signature]
24.11.23
Chairman

Budge Budge Municipality

Chairman
Budge Budge Municipality

[Signature]

OFFICE OF THE BOARD OF ADMINISTRATORS

Budge Budge Municipality

71, Mahatma Gandhi Road, Budge Budge, South 24 Parganas, Pin - Kolkata - 700137

Visit Us : www.budgebudge municipality.orgE-mail ID : chairmanbbm@gmail.com

From :

PHULU DEYChairperson
Board of Administrators
Budge Budge Municipality

Residence :

358/2, M. G. Road,
P.O. & P.S. - Budge Budge,
Dist. : South 24 Parganas,
Ph. : 2482 0648
Mob. : 9874524466

Date 24.08.2020

Ref No.: B.B.M. - 447

Sri Jagabandhu Bandyopadhyay,
Executive Engineer-II,
Irrigation and Waterways Directorate,
Canals Division,
Canal Villa, 9 Galiff Street, Kolkata - 700003,
Mail id: ee2canalswd@gmail.com

Sub: - Erosion of land of embankment road by the side of river Hooghly adjacent to Garment Park (erstwhile M/S Plywood Company) Govt. of West Bengal and near Ashok Club in between ward no. 04 & 05 within the jurisdiction of Budge-Budge Municipality.

Sir

Enclosed please find herewith the copy of this office memo no 1182, dated 22.08.2019 on the subject matter and in this connection it is stated that you have only provided a small bye-pass road in front of Garment Park at embankment road by the side of river Hooghly within the jurisdiction of Budge-Budge Municipality but no main constructional work of embankment road along with its protection wall towards river has been started till date and it is a matter of disappointing to the local authority

It is further stated that recently the stated embankment road has been badly damaged on another spot measuring 150 mts. towards the southern side of previous location i.e. near Chhat Puja Ghat/Ashok Club due to "AMPHAN CYCLONE" & last flow-tide (Kotal) of river on and from 19/08/2020 to 22/08/2020. As a result the stated portion of embankment road along with its protection wall has been affected dangerously and collapsed towards river and dangerous situation arises and embankment road may collapse at any time and river water can flow to the locality in ward no. 04 & 05 within the Budge-Budge Municipality. In this regard eight (08) photographs is sent herewith for your kind information and necessary action in the matter.

Considering the gravity of the situation you are, requested to take up the matter as an urgent basis after proper enquiry/inspection from your end and to take necessary steps to protect the embankment road according to engineering point of view so that we can overcome the aggravated situation and to save the local people/ inhabitants from the assuming flood situation. The embankment road is now blocked/ closed totally and local people along with the wards councilors are agitating too much and demanding for early restoration of the stated embankment road and oblige.

A prompt action in the matter is solicited.

Thanking you,

Encls: i) Copy of this office memo no 1182, dated 22/08/2019
ii) Copy of eight (08) nos. photographs.Municipal Office
Budge-Budge

Memo No. 447/(C)

Dated 24.08.2020

Copy forwarded for information and necessary action to:-

- ✓ The Abhishek Banerjee, Hon'ble M.P., 21, Diamond Harbour Parliament Constituency, West Bengal, India with a request to extend his hands to take up the matter with the Hon'ble Minister-in-Charge, Irrigation & Water Ways Directorate, Govt. of West Bengal for early restoration of embankment road by constructing protection wall / guard wall.
- ✓ The Chief Engineer (South), Irrigation & Water Ways Directorate, Government of West Bengal, Jalshampad Bhavan, (8th floor), Bidhannagar, East Lake, Kolkata-700091
- ✓ The Superintending Engineer, Eastern Circle, Irrigation & Waterways Directorate, Jalshampad Bhavan, Bidhannagar, Salt Lake City, Kolkata 700091
- ✓ The Sub-Divisional Officer, Tollys Nuffeh -1 Sub-Division, Galiff Street, Kolkata-700003 Mail ID, sdos15nuffeh@gmail.com
- ✓ The District Magistrate, South 24-Parganas Alipore, Kolkata-700027.
- ✓ The Executive Officer, Budge-Budge Municipality.

Municipal Office
Budge-Budge

Yours faithfully,


24.08.2020
Chairperson,
Board of Administrators,
Budge-Budge Municipality.


24.08.2020
Chairperson,
Board of Administrators,
Budge-Budge Municipality

BUDGE BUDGE MUNICIPALITY

71, Mahatma Gandhi Road, Budge Budge, South 24 Parganas, Pin - Kolkata - 700137

Visit Us : www.budgebudge municipality.orgE-mail ID : chairmanbbm@gmail.com

Residence :

358/2, M. G. Road,

P.O. : I.P.S. - Budge Budge,

Dist - South 24 Parganas,

Ph.: 2482 0648

Mob.: 9874324466

From

PHULU DEY

Chairperson

Budge Budge Municipality

Ref. No.: B/B/M

1182

Date 22-08-19

Sri Jagabandhu Bandyopadhyay,
Executive Engineer - II,
Irrigation and Waterways Directorate,
Canals Division,
Canal Villa, 9 Galiff Street, Kolkata - 700003.
Mail Id: ee2canalsiwd@gmail.com



Sub: - Erosion of land embankment road by the side of the river Hooghly adjacent to Garment Park (erstwhile M / S, Plywood Company), Govt. of West Bengal in between ward no. 04 & 05 Within the jurisdiction of Budge - Budge Municipality.

Sir,

It is your kind attention to the fact that the Embankment Road by the side of the river Hooghly adjacent to Garment Park, Govt. of West Bengal in ward no. 05 Within the jurisdiction of Budge - Budge Municipality has been badly damaged, depressed and dislocated along its guard wall inclined towards river causing earth erosion due to abnormal / antiharmonic flow of river during high tide period and the stated portion measuring approx. 200 mts. has been affected dangerously which may collapse / fall down at any time and as a result, dangerous situation may occur and river water may flow to the locality in ward no. 04 & 05.

The embankment road is now blocked / closed by the local police station as a portion of the embankment cement concrete road (approx 125 mts. Length) is subsided, depressed from its alignment.

The local people along with the ward councillors are agitating too much and demanding for early. Restoration of the road by constructing protection / guard wall etc.

Previously, a few parts of the river side was protected by constructing bamboo piling and sand bag filling etc., but no fruitful result yielded and its permanent protection is needed for the permanent solution.

Considering the gravity of the situation you are requested to take up the matter as an urgent basis after proper enquiry / investigation from your end and to take necessary steps to protect the embankment road so that we can overcome the aggravated situation and oblige.

Few computerized photographs are submitted herewith for your kind perusal and necessary action in the matter.

A prompt action in the matter is solicited

Thanking you

Yours faithfully,

Encl: As stated.



[Signature]
22.08.19
Chairperson.

Budge - Budge Municipality

Dated. _____

Memo no.

Copy forwarded for information and necessary action to:

- 1) Sri Abhishek Banerjee, Hon'ble M. P. 21, Diamond Harbour Parliament Constituency, West Bengal, India, with a request to extend his hand to take up the matter with the Hon'ble Minister - in - Charge, Irrigation & Water Ways Department, Govt. of West Bengal for early restoration of road by constructing protection wall / guard wall,
- 2) The Chief Engineer (South), Irrigation & Water Ways Directorate, Government of West Bengal, Jalshampad Bhavan, (8 floor), Bidhannagar, Salt Lake, Kolkata - 700091.
- 3) The Superintending Engineer, Eastern Circle, Irrigation & Waterways Directorate, Jalshampad Bhavan, Bidhannagar, Salt Lake City, Kolkata 700091
- 4) Sri Apurba Showinck, Sub - Divisional Officer, Tollys Nullah -1, Sub Division, Gatif Street, Kolkata - 700003,
Mail ID : sdotollysnullah@gmail.com
- 5) The District Magistrate, South 24 Parganas Alipore Kolkata - 700027.
- 6) The Vice Chairman, Budge - Budge Municipality,
- 7) The Executive Office, Budge - Budge Municipality,

Municipal Office
Budge - BudgeChairperson,
Budge - Budge Municipality

28948

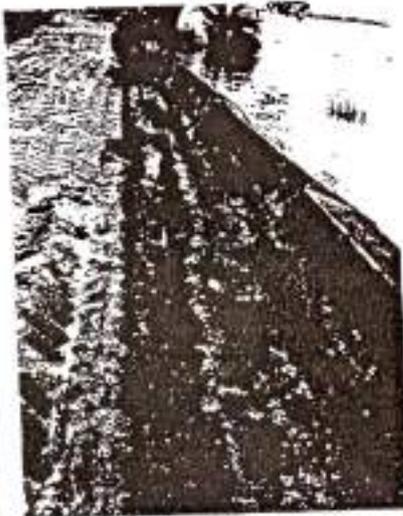
121

Budge Budge Municipality

South 24 Parganas

Location: From Budge Budge Thana Ghat,(Ward No. 04) to Budge Budge Orient Chat-Puja Ghat (Ward No 05)

Date of Incident: 23-08-2020



Fax : (033) 2470-1540

OFFICE OF THE COUNCILLORS

Ph : (033) 2470-1885/1224

BUDGE BUDGE MUNICIPALITY

71, Mahatma Gandhi Road, Budge Budge, 24 Parganas (S), Pin - Kolkata - 700137

Visit Us.: www.budgebudge municipality.org

E-mail ID : chairmanbbm@gmail.com

From :

Gautam Dasgupta

CHAIRMAN

Budge Budge Municipality

Residence :

A/3, Govt Quarters

P.O. & P.S. - Budge Budge,

Dist. - South 24 Parganas.

Mob.: 9830220417/8017784024

Date: 09.08.2023

Ref.No. B/B/M 790

To

Shri Partha Bhowmick,
Hon'ble Minister-In-Charge,
Irrigation & Water Ways Department,
Julsampad Bhavan (1st floor),
Bidhannagar, Salt Lake,
Kolkata - 700091



Sub: Replacement/renovation work of (1) Sluice Gate at the bank of river Hoogly beside the Budge-Budge Police Station and Municipal Burial Ground (Kabarstan) in ward no. 04 and (2) Sluice Gate at the bank of river Hoogly beside immersion ghat in ward no. 16 within Budge-Budge Municipality.

Respected Sir,

To save the people of Budge-Budge under District South 24-Parganas situated by the side of river Hoogly at about 6.50 k. m. stretch where many sluice / lock gates exists on the embankment road from the British period and out of those the above mentioned two Sluice Gates are in a dangerous and in a dilapidated condition found in a joint inspection with the engineers/ officials of your organisation along with the representatives of Budge- Budge Municipality on last month and in this connection, I would like to invite your kind attention to the fact that we are observing day to day, the damage and erosion of embankment road causing constant hitting by boulders brought down by the uneven flow with spinning /rolling of river water current during high tide to the lock gates and feel fear and arise panic situation about the safety of Budge- Budge.

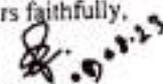
In view of above, you are earnestly requested to understand the whole matter and requested to kindly take up the matter as urgent basis and issue the necessary order to your good office for replacement / renovation work of the stated two sluice gates so that the entire drainage system as well as the residents of this area can live without any hazards and panic.

Hope, you will come forward benevolently and make the work steadily and successfully for which the people of the Municipality will remain ever grateful to you and to save Budge-Budge and oblige.

With regards



Yours faithfully,


Chairman
Budge-Budge Municipality,

Municipal Office
Budge-Budge

Memo No.

Dated

Copy forwarded for information and necessary action please to:-

- 1) Shri Abhishek Banerjee, Hon'ble M.P. Diamond Harbour Parliamentary Constituency,
- 2) Shri Ashok Deb. M.L.A. Budge-Budge Assembly Constituency, West Bengal,
- 3) The District Magistrate, South 24-Parganas, Alipore, Kolkata -700027,
- 4) The Vice- Chairman, Budge-Budge Municipality.

Municipal Office
Budge-Budge

Chairman
Budge-Budge Municipality,



DIAMOND HARBOUR MUNICIPALITY

Diamond Harbour, South 24-Parganas

REPORT FOR COMPLIANCE i.c.w. O.A, no. 200/2014/PB



Name of the Municipality: Diamond Harbour Municipality.

1. **Sewerage Management:** In Diamond Harbour Municipality Sewerage management project have already taken under AMRUT 2.0. Steps have been taken for implementation of Sewerage Treatment. 3 Nos. Sewerage Treatment Plant (STP) have been taken in consideration. To keep up the proper flow of waste water, screens have been installed and the channels are cleaned on a regular basis. Most of the drains in different Wards are covered with R.C.C. Slab so that no plastic waste is discharged in the drain channel. Individual House Hold Latrines have been constructed for deprived ones under Swachha Bharat Mission/Mission Nirmal Bangla.
2. **Industrial effluent discharge (including hazardous waste):** There is no polluted effluents from industrial estates, tanneries, slaughter houses, textile dyeing industries, standalone units/factories etc. There is no way to discharging filthy water/sewage from drains, storm channels or uncapped industrial drains.
3. **Municipal Solid Waste Management:** For Municipal Solid Waste Management, CPU have already been started working at Dalanghata where composed manure is being manufactured and sold in the market in the name of "BHUMISREE" since 2021. We collect segregated household waste regularly and sent to the Processing Centre at "Dalanghata", far away from river. We have two teams for road sweeping and house-to-house collection of garbage regularly. Water Sprinklers are also being used for suppressing the quantity of dust in the air.
4. **Bio-medical Waste:** Bio-medical waste is disposed of at source by Diamond Harbour District Hospital itself. Hence, these wastes cannot find ways to mix with the river water. Other than Bio-medical Waste, this Municipality regularly collects and sent it to the CPU at Dalanghata which is far away from river.
5. **River Front Development including construction of Crematorium:** One number Electric Crematorium and three numbers burial ground have been constructed to check direct disposal of dead bodies into the river Hooghly.
6. **Agricultural Run-off:** There is no agricultural land adjacent to the river Hooghly passing through Diamond Harbour Municipality. So, the question of agricultural run-off does not arise.
7. **Other Associated activities undertaken by this Municipality:** Other activities are also being undertaken as per direction and guidelines of Pollution Control Board:
 - a) **Number of Awareness Programme conducted:** 8-10 awareness programmes conducted throughout the year at different public zone.
 - b) **IEC Activities undertaken:** IEC distribution, Hoardings, Tableau, Miking, Wall Writing, Ward-level Meeting are organized on a regular basis.
 - c) **River Ghat Protection:** All Ghats are regularly monitored and cleaned to ensure the possibility of not mixing of garbage into the river water.
 - d) **Afforestation:** Beautification work have also been taken into consideration. In that project, plantation, construction of decorative pathways all along the river side, Illumination with decorative lights have also been done.
8. Above all, regular raids are conducted and fines are imposed on violators to minimize the use of SUP below 120 microns to keep the river/water bodies free from contamination. A proposal has taken by the Board of Councillors to declare the river side as "NON-VENDING ZONE".

Apd

Sub-Assistant Engineer
Diamond Harbour Municipality

Dishy

Sub-Assistant Engineer
Diamond Harbour Municipality

21/11/23

Executive Officer
Diamond Harbour Municipality
South 24 Parganas

21/11/23

Chairman
Diamond Harbour Municipality
South 24 Parganas

Government of West Bengal
Office of the Block Development Officer
Budge Budge - I Development Block
Village: Kalipur P.O.: Purba Nischintapur
P.S - Budge Budge District: South 24 Parganas
Kolkata - 700138
Phone no - (033) 2482-1697 / 8335079052
E-mail: bdebudgebudge1@gmail.com



পশ্চিমবঙ্গ সরকার
সমষ্টি উন্নয়ন আধিকারিকের কার্য
ব্লকবড্জ - ১ সমষ্টি উন্নয়ন
গ্রাম - কালিপুর, পোষ্ট - পূর্ব নিশ্চিন্তপুর
থালা - বজবড্জ, দক্ষিণ ২৪ পরগনা
কোমকাজ - ৭০০১০৮
ফোননম্বা : (০৩৩) ২৪৮২-১৬৯৭ / ৮৩৩৫০৭৯০৫২
ই-মেইল : bdebudgebudge1@gmail.com

124

Memo No.: 2443

Dated : 23.11.2023

To

The District Magistrate
South 24-Parganas
Alipore
Kolkata - 700027

Sub : Report on draft Template for Compliance under OA 200

Ref : Your good office memo no. 13/10002(14)/NGT/R/23 dt. 09/11/2023

Respected Sir,

In connection with the above cited subject, enclosed please find herewith the report on draft Template for Compliance under OA 200 of 2 nos. of Ganga Bordering Gram Panchayats, namely - Rajibpur and Mayapur under Budge Budge-I Development Block.

This is for your kind information and perusal.

Block Development Officer
Budge Budge-I Development Block
South 24-Parganas

Memo No.: 2443/1(3)

Dated : 23.11.2023

Copy forwarded to :

1. The Additional District Magistrate & District Land & Land Reforms Officer, South 24-Parganas.
2. The Sub-Divisional Officer, Sadar Alipore
3. Dy. Secretary, South 24-Parganas Zilla Parishad.

Block Development Officer
Budge Budge-I Development Block
South 24-Parganas

28952

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by the Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees Separately)

Name of the District: South 24-Parganas

Name of GP: Rajibpur

1 Liquid Waste Management :

- i. No. of Kitchen garden : 241 nos.
- ii. No. of soak pit / leach pit constructed : 84 nos.
- iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed: 0
- iv. Any other structure for grey water management constructed : 8 nos.

2 Liquid Waste Management :

- i. No. of cess vehicle in operation : 0
- ii. Location of FSTP planned : 0
- iii. Progress of FSTP work: DPR prepared/Tender done/Work under progress : 0

3 Solid Waste Management : Constructed SWM unit in 2017 (E-Cell Purchased – 3 nos., Segregation Shade -1 no. and Office Room – 1 no.)

4 River Front Development including construction of Crematoria : Constructed 1 nos. cremation burning ghat (wooden).

5 Other Associated activities undertaken by DGPC :

- a. Number of Awareness Programme conducted – component : Namami Ganga activities for cleaning of Ganga – 12 nos., Rally – 5 nos., Public Meeting – 8 nos. Sit and Draw Competition – 5 nos., Announcement with Proper Flex – 15 nos.
- b. IEC Activities undertaken- component wise : Flex fixing and Wall Painting – 20 nos.
- c. Ghat Protection : "Swachhata Hi Seva" activities performed – 10 nos, with flex and ghat cleaning activities – 8 nos.
- d. Afforestation : NA
- e. Landscaping and Beautification : NA
- f. List of Best Practices : "Nirmal Puja" campaign observed during Durga Puja 2023 with cleaning activities and displaying banners in different Puja pandels. – 6 nos.
- g. Any other issues fit to be mentioned : NA


 Block Development Officer
 Budget Budget Development Block
 South 24 Parganas

28953 126
DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by the Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees Separately)

Name of the District: South 24-Parganas

Name of GP: Mayapur

1 Liquid Waste Management :

- i. No. of Kitchen garden : 2245 nos.
- ii. No. of soak pit / leach pit constructed : 35 nos.
- iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed: 0
- iv. Any other structure for grey water management constructed : 35 nos.

2 Liquid Waste Management :

- i. No. of cess vehicle in operation : 0
- ii. Location of FSTP planned : 0
- iii. Progress of FSTP work: DPR prepared/Tender done/Work under progress : 0

3 Solid Waste Management : E-Cart Purchased – 2 no., Tender has been done for another 1 no. E-cart, Segregation Shade Construction Ongoing -1 no.

4 River Front Development including construction of Crematoria : A rest room/waiting room constructed at Gandhi Ashram Crematorium Ghat.

5 Other Associated activities undertaken by DGPC :

- a. Number of Awareness Programme conducted – component : Namami Ganga activities – 12 nos., Rally – 10 nos., Public Meeting – 5 nos. Sit and Draw Competition – 5 nos., Announcement with Proper Flex – 17 nos.
- b. IEC Activities undertaken- component wise : Flex fixing and Wall Painting – 25 nos.
- c. Ghat Protection : "Swachhata Hi Seva" activities performed – 10 nos, with flex and ghat cleaning activities – 10 nos.
- d. Afforestation : NA
- e. Landscaping and Beautification : NA
- f. List of Best Practices : "Nirmal Puja" campaign observed during Durga Puja 2023 with cleaning activities and displaying banners in different Puja pandels. – 3 nos.
- g. Any other issues fit to be mentioned : NA



Block Development Officer
Budge Budge Development Block
Dist. 24 Parganas



Government of West Bengal
Office of the Block Development Officer
Budge Budge II Development Block
Dongaria, South 24 Parganas



Email Id : bdo.bb2.s24pgs@gmail.com www.budgebudge2.in Ph.No.(033)24806546

Memo No: 2118

Dated: 23/11/2023

To
The District Magistrate
South 24 Paraganas,

Sub: Submission of Draft Temple for Compliance under OA200

Sir,

With reference to above cited subject the undersigned would like to submit the report of Draft Temple for Compliance under OA200 of four GramPanchayat namely 1.Burul 2.Gaza Poali 3.Dongaria Raipur 4. Kashipur Alampur which are Ganga Boarding Gram Panchayat under Budge Budge II Block Dev Block. Reports are enclosed herewith.

This is for kind information and taking necessary action.

Encl : As Stated above.

Yours faithfully


Block Development Officer
Budge Budge- II Development Block
South 24 Parganas

Memo. No.:2118/1(3)
Copy forwarded to :

Date: 23/11/2023

1. Additional District Magistrate (Land Acquisition),South 24 Paraganas.
2. Additional District Magistrate (Land Reforms), South 24 Paraganas.
3. Additional District Magistrate (Zilla Parishad) ,South 24 Paraganas.


Block Development Officer
Budge Budge- II Development Block
South 24 Parganas

Draft Temple for Compliance Under OA 200

South 24 Parganas

Name of GP **Goza Poali**

Sl. No.

Liquid Waste Management			
No. of Kitchen Garden	No. of Searpit/Leach Pit	No. of constructed well land constructed/DEWATS/ Filter chamber constructed	Any other structures for grey water management constructed
194	142	0	0

Faecal Sludge management		
No. of cess pool vehicle in operation	Location of FSTP Planned	Progress of FSTP DPR Prepared/ tender done/ Work under progress
0	0	0

3 Solid Waste Management:

Land Problem

4 River Front Development including construction of Cr River side Tree plantation at Barutala / River side Land Development at Jaganath Mahapal River side Filling Kochiram Mondal Land

5 Other Associated activities undertaken by DGPC:

- a Number of Awareness Programme conducted - component 18
- b IEC Activities undertaken - component wise Organizing Meeting with villagers, Wall writing, Rally with Flex & Banner, Distribution of Leaflet, Miking etc.
- c Canal protection Nil
- d Afforestation River side Filling, River Side Tree Plants
- e Landscaping and Beautification River Side Tree Plantation
- f List of Best Practices Ban on uses of plastic
- g Any other issues fit to be mentioned N.A.

Draft Temple for Compliance Under OA 200

South 24 Parganas

Name of GP **Kashipur Alampur**

Sl. No.

Liquid Waste Management			
No. of Kitchen Garden	No. of Searpit/Leach Pit	No. of constructed well land constructed/DEWATS/ Filter chamber constructed	Any other structures for grey water management constructed
2008	42	0	0

Faecal Sludge management		
No. of cess pool vehicle in operation	Location of FSTP Planned	Progress of FSTP DPR Prepared/ tender done/ Work under progress
0	0	0

3 Solid Waste Management:

DPR Submitted to District (Decentralize Mode)

4 River Front Development including construction of Cr River side Tree Plantation from Suapan Das to Rajwami Day house.

5 Other Associated activities undertaken by DGPC:

- a Number of Awareness Programme conducted - component 25
- b IEC Activities undertaken - component wise Organizing Meeting with villagers, Wall writing, Rally with Flex & Banner, Distribution of Leaflet, Miking etc.
- c Canal protection Nil
- d Afforestation River Side Tree Plantation
- e Landscaping and Beautification Nil
- f List of Best Practices Ban on uses of plastic
- g Any other issues fit to be mentioned N.A.

[Handwritten Signature]
28/11/2022

Block Dev. Officer
Design Budget- II
Danguria, South 24 Pgs

Draft Temple for Compliance Under OA 200
South 24 Parganas

Name of GP: Dongaria Raipur

S.No.

1

Liquid Waste Management			
No. of Kitchen Garden	No. of Sootpit/Leach Pit	No. of constructed wet land constructed/CCWATS/Filter chamber constructed	Any other structure for grey water management constructed
0	53	0	0

2

Faecal Sludge management		
No. of cess pool vehicle in operation	Location of FSTP Planned	Progress of FSTP DPR Prepared/Tender done/ Work under progress
0	0	0

- 3 Solid Waste Management: Under Process
- 4 River Front Development including construction of Green River side Tree Plantation at Sankar zone house to Kharu zone Land, River side filling at Udar Raipur to 50 Feet
- 5 Other Associated activities undertaken by DDPC:
- a Number of Awareness Programme conducted -component wise 22
 - b IEC Activities undertaken -component wise Organizing Meeting with villagers, Wall writing, Rally with flag & banner, Distribution of Leaflet, Miking etc.
 - c Ghat protection River side filling
 - d Afforestation River Side Tree Plantation
 - e Landscaping and Beautification Raipur IT Ghor
 - f List of Best Practices Ban on uses of plastic
 - g Any other issues fit to be mentioned N.A.

Draft Temple for Compliance Under OA 200
South 24 Parganas

Name of GP: Burul Gram Panchayat

S.No.

1

Liquid Waste Management			
No. of Kitchen Garden	No. of Sootpit/Leach Pit	No. of constructed wet land constructed/CCWATS/Filter chamber constructed	Any other structure for grey water management constructed
0	55	0	0

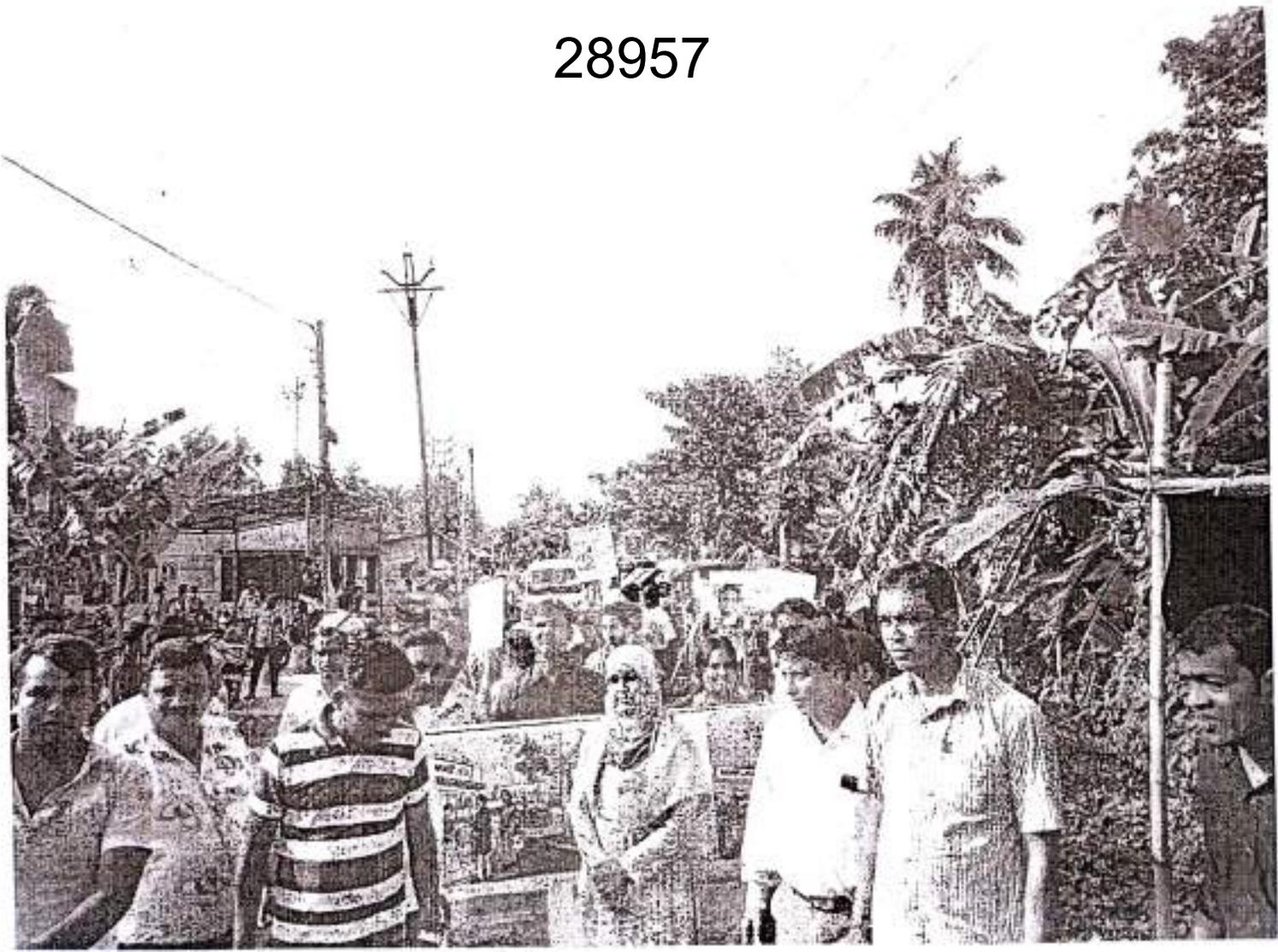
2

Faecal Sludge management		
No. of cess pool vehicle in operation	Location of FSTP Planned	Progress of FSTP DPR Prepared/Tender done/ Work under progress
0	0	0

- 3 Solid Waste Management: Land Problem.
- 4 River Front Development including construction of Green Burul Park Burul IT Ghor/ Burul Uddan Tree Plantation Programmers at Burning Ghats
- 5 Other Associated activities undertaken by DDPC:
- a Number of Awareness Programme conducted -component wise 15
 - b IEC Activities undertaken -component wise Organizing Meeting with villagers, Wall writing, Rally with flag & banner, Distribution of Leaflet, Miking etc.
 - c Ghat protection River side filling
 - d Afforestation River Side Tree Plantation
 - e Landscaping and Beautification Burul Park, Sanjibon Uddan, Burul IT Ghor
 - f List of Best Practices Ban on uses of plastic
 - g Any other issues fit to be mentioned N.A.

[Signature]
20/11/2023
Block Dev. Officer
Budge Budge- II
Dongaria, South 24 Pgs

28957



28958



28959

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GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
DIAMOND HARBOUR - I DEVELOPMENT BLOCK
SOUTH 24 PARGANAS



পশ্চিমবঙ্গ সরকার
সমষ্টি উন্নয়ন আধিকারিকের কার্য
ডায়মন্ড হারবার -১ ব্লক
দক্ষিণ ২৪ পরগণা

Website: www.bdoah1.in E-mail: bdoah1@gmail.com, bdo.dh1-wb@x24pgs.gov.in Ph. & Fax: 03174-255219

Memo: 1985

Date: 23.11.2023

To
The District Magistrate
South 24 Parganas

Sub: Report on Ganga Committee OA no 200

Sir,

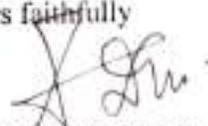
Enclosed please find herewith the required report as mentioned above of 2 Ganga adjacent gram panchayats of this block ie Parulia & Kanpur Dhanberia

This is for your information and taking necessary action please.

Thanking you

Yours faithfully

Encl- filled up templates


BLOCK DEVELOPMENT OFFICER
DIAMOND HARBOUR - I DEV. BLOCK
SOUTH 24 PARGANAS

Memo no- 1985/1(1)

Date- 23.11.2023

Copy forwarded for information to-

1. The ADM(ZP), South 24 Parganas Zilla Parishad


BLOCK DEVELOPMENT OFFICER
DIAMOND HARBOUR - I DEV. BLOCK
SOUTH 24 PARGANAS

REPORT FOR COMPLIANCE UNDER OA 200

133

(to be filled by Panchayat & Rural Development Deptt. Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

District: SOUTH 24 PARGANAS

Name of the GP: PARULIA GRAM PANCHAYAT-DIAMOND HARBOUR-I BLOCK

- 1 **Liquid Waste Management:**
 - i. No. of kitchen garden- 2212
 - ii. No. of soak pit /leach pit constructed-204
 - iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed-0
 - iv. Any other structure for grey water management constructed.-Drains

- 2 **Faecal Sludge Management:**
 - i. No. of cess pool vehicle in operation:-0
 - ii. Location of FSTP planned:-NA
 - iii. Progress of FSTP work: -NA DPR prepared/Tender done/ Work under progress

- 3 **Solid Waste Management:** One Solid Waste Management unit is being constructed for segregation of solid waste at Community level. E-Carts have been procured for waste collection.

- 4 **River Front Development including construction of Crematoria: NA**
- 5 **Other Associated activities undertaken by DGPC:**
 - a. Number of Awareness Programme conducted - component wise - every year approx 9-10 nos. of awareness programmes conducted through active participation of Block & Panchayat officials, members, SHGs, students, teachers and individuals. Activities like 'Swachhta Hi Seva', 'Nirmal Ganga Abhiyan', celebration of 'Nirmal Durga Puja' have also been organized in this gram panchayat.

 - b. IEC Activities undertaken- component wise:- IEC through flex/banners, Wall writing, Miking, rally, Quiz & Drawing competition amongst students on river pollution abatement have been organized. Door to Door visits have also been done as part of survey & awareness generation campaign regarding single-use plastic prohibition, segregation of biodegradable & non-biodegradable wastes.

 - c. Ghat Protection - Cleaning of Ghats are under taken in large scale periodically by the concerned gram panchayat.

 - d. Afforestation- plantation of trees had been undertaken in river adjacent areas of this gram panchayat

 - e. Landscaping & Beautification- NA

 - f. List of Best Practices.- Awareness camps are organised periodically to motivate citizens to help panchayat go Clean and green. Massive cleanliness drive are also being undertaken in a pulse mode of river front & other community areas like market places, institutions etc.

 - g. Any other issues fit to be mentioned.-NA

REPORT FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

28961

134

District: SOUTH 24 PARGANAS

Name of the GP: KANPUR DHANBERIA GRAM PANCHAYAT-DIAMOND HARBOUR-I BLOCK

1 **Liquid Waste Management:**

- i. No. of kitchen garden- 303
- ii. No. of soak pit /leach pit constructed-324
- iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed-0
- iv. Any other structure for grey water management constructed.-Drains

2 **Faecal Sludge Management:**

- i. No. of cess pool vehicle in operation:-0
- ii. Location of FSTP planned:-NA
- iii. Progress of FSTP work: -NA DPR prepared/Tender done/ Work under progress

3 **Solid Waste Management:** One Solid Waste Management unit is being proposed to be constructed for segregation of solid waste at Community level but the process is getting hampered due to land issues. E-Carts are also being procured for waste collection.

4 **River Front Development including construction of Crematoria: NA**

5 **Other Associated activities undertaken by DGPC:**

a. Number of Awareness Programme conducted - component wise - every year approx 8-10 nos. of awareness programmes conducted through active participation of Block & Panchayat officials, members, SHGs, students, teachers and individuals. Activities like Swachhta hi Seva, Nirmal Ganga Abhiyan, celebration of Nirmal Durga Puja have also been organized in this gram panchayat.

b. IEC Activities undertaken- component wise:- IEC through flex/banners, Wall writing, Miking, rally, Quiz & Drawing competition amongst students on river pollution abatement have been organized. Door to Door visits have also been done as part of survey & awareness generation campaign regarding single-use plastic prohibition, segregation of biodegradable & non-biodegradable wastes.

c. Ghat Protection - Cleaning of Ghats are under taken in large scale periodically by the concerned gram panchayat.

d. Afforestation- plantation of trees had been undertaken in river adjacent areas of this gram panchayat.

e. Landscaping & Beautification- NA

f. List of Best Practices:- Awareness camps are organised periodically to motivate citizens to help panchayat go Clean and green. Massive cleanliness drive are also being undertaken in a pulse mode of river front & other community areas like market places, institutions etc.

g. Any other issues fit to be mentioned:-NA

28962

135

**GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
DIAMOND HARBOUR-II DEVELOPMENT BLOCK
SOUTH 24-PARGANAS**

Memo No.1669/DH-II

Dated: 23/11/2023

To,
The District Magistrate ,
South 24 Parganas.,
Alipore, Kolkata-700027.

Sub:-Submission of template report for compliance under Ganga Adjacent GP belong to Diamond Harbour-II Block-regarding

Respected Sir,

With reference to the subject cited above, I am sending herewith a report relating to Ganga Adjacent GP in prescribed format for your kind perusal.

Encl: As stated.

Yours faithfully


Block Development Officer
Diamond Harbour II Dev. Block,
South 24 Parganas.

Memo No.1669/3(1)/DH-II

Date: 23/11/2023

Copy forwarded for information :

- 1) CA to the Additional District Magistrate (ZP), South 24 pgs.
- 2) CA to the Additional District Magistrate (LR), South 24 pgs.
- 3) CA to the Additional District Magistrate (LA), South 24 pgs.


Block Development Officer
Diamond Harbour II Dev. Block,
South 24 Parganas.

Name of GP: Bhadura Haridas,

SL.No.

1	Liquid Waste Management			
	No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/D/EWATS/Filter chamber constructed	Any other structure for grey water management constructed
	894	48	0	Drains,

2	Faecal Sludge management		
	No. of cess pool vehicle in operation	Location of FSTP Planned	Progress of FSTP DPR Prepared/Tender done/Work under progress
	0	0	0

- 3 Solid Waste Management: 1
- 4 River Front Development including construction of Creamatorium:
- 5 Other Associated activities undertaken by DGPC:
- a Number of Awareness Programme conducted -component wise 5
- b IEC Activities undertaken -component wise 5 - IEC through flex/banners, Wall writing, Miking, rally, leaflets, SHG , Tableau,etc
- c Ghat protection Cleaning of river beds and ghats undertaken engaging SHGs,Students, Volunteers etc.
- d Afforestation Effective steps are being taken through plantation
- e Landscapping and Beautification
- f List of Best Practices
- g Any other issues fit to be mentioned Awareness camps as well as cleanliness drive are organised round the year to motivate citizens to help panchayat go Clean and green, plastic free etc

Block Development Officer
Diamond Harbour-II Dev. Block

Name of GP: Kalatalahat

SL.No.	Liquid Waste Management			
1	No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
	2610	87	0	Drains

2	Faecal Sludge management		
	No. of cess pool vehicle in operation	Location of FSTP Planned	Progress of FSTP DPR Prepared/Tender done/ Work under progress
	0	0	0

- 3 Solid Waste Management: 1
- 4 River Front Development including construction of Creamatorium:
- 5 Other Associated activities undertaken by DGPC:
- a Number of Awareness Programme conducted -component wise 10
- b IEC Activities undertaken -component wise 10 - IEC through flex/banners, Wall writing, Miking, rally, leaflets, SHG, Tableau,etc
- c Ghat protection Cleaning of river beds and ghats undertaken engaging SHGs,Students, Volunteers etc.
- d Afforestation Effective steps are being taken through plantation
- e Landscapping and Beautification
- f List of Best Practices
- g Any other issues fit to be mentioned Awareness camps as well as cleanliness drive are organised round the year to motivate citizens to help panchayat go Clean and green, plastic free etc


 Block Development Officer
 District Harbour-11 Dev. Block
 South 24 Parganas

Name of GP: Noorpur

SL.No.	Liquid Waste Management			
1	No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
	2934	56	0	Drains,

2	Faecal Sludge management		
	No. of cess pool vehicle in operation	Location of FSTP Planned	Progress of FSTP DPR Prepared/Tender done/ Work under progress
	0	0	0

- 3 Solid Waste Management: 1
- 4 River Front Development including construction of Creamatorium:
- 5 Other Associated activities undertaken by DGPC:
- a Number of Awareness Programme conducted -component wise 7
- b IEC Activities undertaken -component wise 7 - IEC through flex/banners, Wall writing, Miking, rally, leaflets, SHG , Tableau,etc
- c Ghat protection 1 Cleaning of river beds and ghats undertaken engaging SHGs,Students, Volunteers etc.
- d Afforestation Effective steps are being taken through plantation
- e Landscapping and Beautification
- f List of Best Practices
- g Any other issues fit to be mentioned Awareness camps as well as cleanliness drive are organised round the year to motivate citizens to help panchayat go Clean and green, plastic free etc


 Block Development Officer
 Diamond Harbour-II Dev. Block
 South 24 Parganas

28966

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Government of West Bengal
Office of the Block Development Officer
Falta, South 24 Parganas

Memo No.2205/BDO/Falta/23

Date:23/11/2023

To
The District Magistrate
South 24 Parganas

Sub : Draft temple for compliance under OA-200

Sir,

Enclosed please find herewith draft temple for compliance O.A-200 of Falta Gram Panchayat and Mallickpur Gram Panchayat for your kind information and taking necessary action.

Encl:-As stated

Block Development Officer
Falta Development Block
South 24- Parganas

Memo No.2205/1(3)/BDO/Falta/23

Date:23/11/2023

Copy forwarded for information and necessary action to:-

1. The Additional District Magistrate (LA), South 24 Parganas
2. The Additional District Magistrate (LR), South 24 Parganas
3. The Additional District Magistrate (ZP), South 24 Parganas

Block Development Officer
Falta Development Block
South 24- Parganas

Draft Temple for Compliance Under 24-200
South 24 Parganas

28967

140

Name of GP: Mallickpur

Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
4435	165	0	Drain=5

Faecal Sludge management		
No. of cess pool vehicle in operation	Location of FSTP Planned	Progress of FSTP DPR Prepared/Tender done/ Work under progress
0	0	0

Solid Waste Management:

River Front Development including construction of Crematorium:

Other Associated activities undertaken by DGPC:

Number of Awareness Programme conducted -component wise

IEC Activities undertaken -component wise

Ghat protection

Afforestation

n

Landscapping and Beautification

List of Best Practices

Any other issues fit to be mentioned

1

2

10

SHG group meeting culture program

Flex Constructed: miking wall painting

No

Yes

No

0

0


Executive Assistant
Mallickpur Gram Panchayat
Post, South 24 Parganas

Pradhan
Mallickpur Gram Panchayat
Post, South 24 Parganas



Draft Temple for Compliance Under 28968

South 24 Parganas

Name of GP: FALTA

Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
13852	90	0	drain-7

2

Faecal Sludge management		
No. of cess pool vehicle in operation	Location of FSTP Planned	Progress of FSTP DPR Prepared/Tender done/ Work under progress
0	0	0

3 **Solid Waste Management:**

4 **River Front Development including construction of Creamatorium;**

5 **Other Associated activities undertaken by DGPC:**

- a programme conducted -component wise
- b IEC Activities undertaken -component wise
- c Ghat protection
- d Afforestation
- e Landscaping and Beautification
- f List of Best Practices

1

1

2 SHG group meeting
culture program

3 miking, leaflet, wall writing

0

0

0

0

Shabana
24/11/23

Pradhan

Falta Gram Panchayat
Falta, 24 Pgs.(S)

Secretary
24/11/23

Secretary
FALTA GRAM PANCHAYAT
Falta, 24 Parganas (South),



MEMO NO: 1872/KLP

DATE: 23.11.2023

To
The District Magistrate
South 24 Parganas

Sub: Submission of Compliance Report i.c.w, OA no 200 of 2014/PB

Sir,

With reference to the above stated subject, I am sending herewith the required report in connection with OA no 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M. C. Mehta Vs Union of India & Ors for Ganga adjoining Gram Panchayats in given Template under Kulpi Development Block, South 24 Parganas for your kind perusal.

Encl: As stated.

Yours faithfully,


Block Development Officer
Kulpi, South 24 Parganas
Block Dev. Officer
Kulpi, 24 Pgs.(S)
DATE: 23.11.2023

MEMO NO: 1872/1(3)/KLP

Copy forwarded to:

- 1) CA to Additional District Magistrate (LA), South 24 Parganas for kind appraisal of the authority.
- 2) CA to Additional District Magistrate (LR), South 24 Parganas for kind appraisal of the authority.
- 3) CA to Additional District Magistrate (ZP), South 24 Parganas for kind appraisal of the authority.


Block Development Officer
Kulpi, South 24 Parganas
Block Dev. Officer
Kulpi, 24 Pgs.(S)

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

143

(to be filled by Panchayat or Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: South 24 Parganas

Name of the Block: Kulpi

Name of the GP: Ramkishore

1 Liquid Waste Management:

- i. No. of kitchen garden : 1782
- ii. No. of soak pit/leach pit constructed : 37
- iii. No. of constructed wetland constructed/DEWATS/Filter chamber constructed: Nil.
- iv. Any other structure for grey water management constructed : Pucca Drain - 07

2 Faecal Sludge Management:

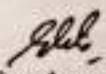
- i. No. of cess pool vehicle in operation: Nil.
- ii. Location of PSTP planned: Not planned yet.
- iii. Progress of PSTP work: Not Applicable.

3 Solid Waste Management: Construction of centralized SWM unit has already been done & will be made functional soon. 01 number E-cart purchased.

4 River Front Development including construction of Crematoria: No such activity has been implemented.

5 Other Associated activities undertaken by DGPC:

- a. Number of Awareness Programme conducted- Swachhata Rally-01, Meeting with Stakeholders-01
- b. IEC Activities undertaken - Display of Flex/Banners -17
- c. Ghat Protection - Not applicable as no Ghat.
- d. Afforestation- Nil.
- e. Landscaping and Beautification - Nil.
- f. List of Best Practice - Cleaning of Legacy Waste.
- g. Any other issues fit to be mentioned - Special Cleanliness Drive has been undertaken on 02.10.2023.


Block Development Officer
Kulpi: South 24 Parganas
Block Dev. Officer
Kulpi, 24 Pgs.(S)

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: South 24 Parganas

Name of the Block: Kulpi

Name of the GP: Kulpi

1 Liquid Waste Management:

- i. No. of kitchen garden : 1176
- ii. No. of soak pit/ leach pit constructed : 72
- iii. No. of constructed wetland constructed/DEWATS/Filter chamber constructed: Nil.
- iv. Any other structure for grey water management constructed : Pucca Drain - 16

2 Faecal Sludge Management:

- i. No. of cess pool vehicle in operation: Nil.
- ii. Location of ISIP planned: Not planned yet.
- iii. Progress of ISIP work: Not Applicable.

3 Solid Waste Management: Centralized SWM unit is already functional. Collection of waste from soon.

4 River Front Development including construction of Crematoria: Proposal for construction of crematorium at Mashamari Village has been sent to higher authority but approval not yet received.

5 Other Associated activities undertaken by DGPC:

- a. Number of Awareness Programme conducted- Swachhata Rally-01, Meeting with Stakeholders-01
- b. BEC Activities undertaken-Display of Flex./Banners -12
- c. Ghat Protection - Not applicable as no Ghat.
- d. Afforestation- Nil.
- e. Landscaping and Beautification - Nil.
- f. List of Best Practice - Cleaning of Legacy Waste.
- g. Any other issues fit to be mentioned - Special Cleanliness Drive has been undertaken on 02.10.2023.


Block Development Officer
Kulpi, South 24 Parganas
Block Dev. Officer
Kulpi, S. 24 P.

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: South 24 Parganas

Name of the Block: Kulpi

Name of the GP: Kamarchak

1 Liquid Waste Management:

- i. No. of kitchen garden : 1824
- ii. No. of soak pit/leach pit constructed : 106
- iii. No. of constructed wetland constructed/DEWATS/Filter chamber constructed: Nil.
- iv. Any other structure for grey water management constructed : **Pucca Drain - 21**

2 Faecal Sludge Management:

- i. No. of cess pool vehicle in operation: Nil.
- ii. Location of FSTP planned: Not planned yet.
- iii. Progress of FSTP work: Not Applicable.

3 Solid Waste Management: Process for DPR Preparation as well as searching for suitable land for construction of SWM unit is ongoing.

4 River Front Development including construction of Crematoria: No such activity has been implemented.

5 Other Associated activities undertaken by DGPC:

- a. Number of Awareness Programme conducted- **Swachhata Rally-01, Meeting with Stakeholders-01**
- b. IEC Activities undertaken - Display of Flex/Banners -22
- c. Ghat Protection - Not applicable as no Ghat.
- d. Afforestation- Nil.
- e. Landscaping and Beautification - Nil.
- f. List of Best Practice - **Cleaning of Legacy Waste.**
- g. Any other issues fit to be mentioned - **Special Cleanliness Drive has been undertaken on 02.10.2023.**


Block Development Officer
Kulpi, South 24 Parganas
Block Dev. Officer
Kulpi, 24 Pgs.(S)

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

146

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: South 24 Parganas

Name of the Block: Kulpi

Name of the GP: Karanjali

1 Liquid Waste Management:

- i. No. of kitchen garden : 1456
- ii. No. of soak pit/ leach pit constructed : 42
- iii. No. of constructed wetland constructed/ DEWATS/ Filter chamber constructed: Nil.
- iv. Any other structure for grey water management constructed : Pucca Drain - 21

2 Faecal Sludge Management:

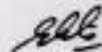
- i. No. of cess pool vehicle in operation: Nil.
- ii. Location of FSTP planned: Not planned yet.
- iii. Progress of FSTP work: Not Applicable.

3 Solid Waste Management: Process for DPR Preparation as well as searching for suitable land for construction of SWM unit is ongoing. 01 number E-cart purchased.

4 River Front Development including construction of Crematoria: No such activity has been implemented.

5 Other Associated activities undertaken by DGPC:

- a. Number of Awareness Programme conducted- Swachhata Rally-01, Meeting with Stakeholders-01
- b. IEC Activities undertaken - Display of Flex/Banners-23
- c. Ghat Protection - Not applicable as no Ghat.
- d. Afforestation- Nil.
- e. Landscaping and Beautification - Nil.
- f. List of Best Practice - Cleaning of Legacy Waste.
- g. Any other issues fit to be mentioned - Special Cleanliness Drive has been undertaken on 02.10.2023.


Block Development Officer
Kulpi, South 24 Parganas

Block Dev. Officer
Kulpi, 24 Pgs.(S)

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

147

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: South 24 Parganas

Name of the Block: Kulpi

Name of the GP: Belpukur

1 Liquid Waste Management:

- i. No. of kitchen garden : 2660
- ii. No. of soak pit/leach pit constructed : 24
- iii. No. of constructed wetland constructed/DEWATS/Filter chamber constructed: Nil.
- iv. Any other structure for grey water management constructed : Pucca Drain - 07

2 Faecal Sludge Management:

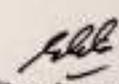
- i. No. of cess pool vehicle in operation: Nil.
- ii. Location of FSTP planned: Not planned yet.
- iii. Progress of FSTP work: Not Applicable.

3 Solid Waste Management: Process for DPR Preparation as well as searching for suitable land for construction of SWM unit is ongoing. 02 numbers E-cart purchased.

4 River Front Development including construction of Crematoria: No such activity has been implemented.

5 Other Associated activities undertaken by DGPC:

- a. Number of Awareness Programme conducted- Swachhata Rally-01, Meeting with Stakeholders-01.
- b. IEC Activities undertaken - Display of Flex/Banners -10
- c. Ghat Protection - Not applicable as no Ghat.
- d. Afforestation- Nil.
- e. Landscaping and Beautification - Nil.
- f. List of Best Practice - Cleaning of Legacy Waste.
- g. Any other issues fit to be mentioned - Special Cleanliness Drive has been undertaken on 02.10.2023.


Block Development Officer
Kulpi; South 24 Parganas

Block Dev. Officer
Kulpi, 24 Pgs.(S)

28975

148

Government of West Bengal
Office of the Block Development Officer
Kakdwip, South 24 Parganas
Vill + P.O-Pukurberia, P.S.-Kakdwip
South 24 Parganas, Pin-743347
Phone No- 8335079067, 02310-225126
email: bdo.kakdwip@gmail.com



পশ্চিম বঙ্গ সরকার
সমষ্টি উন্নয়ন আধিকারিকের কার্য
কাকদ্বীপ, দক্ষিণ ২৪ পরগণা
গ্রাম + পোস্ট - পুকুরবেরিয়া, থানা-কাকদ্বীপ
জেলা - দক্ষিণ ২৪ পরগণা, পিন নং ৭৪৩৩৪৭
মুরাদাব - ৮৩৩৫০৭৯০৬৭, ০৩২১০-২৫৫১২৬
ই-মেইল: bdo.kakdwip@gmail.com

Date: 17/11/2023

Memo No. 3014 /BDO/KDP

To
The District Magistrate
South 24 Parganas

Sub: Report regarding solemn order dated 25.09.2023 i.e.w O.A no 200 of 2014 /PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C Mehta vs Union of India & Ors.

Ref: Your Office Memo No: 13/10002(14)/NGT/R/23 Dated: 09/11/2023

Sir,

With due respect, in pursuant of memo no under reference and communication vide Memo no: 6517(7)-PRD-24018/1/2021-Sanitation dated 08.11.2023 from the Mission Director, SBM (G) & Additional Secretary, Panchayat & Rural Development Department, Govt. of W.B. regarding Ganga Protection Plan, the desired GP wise report of four Ganga adjacent gram panchayats under this block in draft template is annexed herewith for your kind information and necessary action.

Encl: as stated above

Yours faithfully

Heinrich Bogdanov
Block Development Officer
Kakdwip, South 24 Parganas

Date: 17-11-2023

Memo No: 3014 /BDO/KDP

Copy forwarded for information to:

1. The Additional District Magistrate & Additional Executive Officer, South 24 Parganas 24 Parganas Zilla Parishad
2. The Sub Divisional Officer, Kakdwip
3. The D.N.O, Sanitation, South 24 Parganas

Heinrich Bogdanov
Block Development Officer
Kakdwip, South 24 Parganas

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal for 9 District Ganga Protection Committees separately)

Name of the District: South 24 Parganas

Name of the GP: Swamivivekananda GP, Kakdwip Block

- 1 **Sewage Management:**
Construction of leach pit and soak pit for both the individuals and community level. The process of installation of screeners in every drainage system has been initiated for physical treatment.
- 2 **Septage Management:**
Faecal sludge management unit project is going to be constructed at Pratapadityanagar GP for proper management of faecal in scientific way
- 3 **Solid Waste Management:**
Solid wastes (Bio degradable and non- Bio degradable) are collected from Market places and Ganga adjacent Ghats on daily basis. At present these solid wastes are taken to SWM unit of Pratapadityanagar GP. For this GP, SWM unit is under construction.
- 4 **River Front Development including construction of Crematoria:**
Construction of drainage system and structures such as Ghats and crematoria (one) with other related facilities have done.
- 5 **Other Associated activities undertaken by DGPC:**
 - a. Number of Awareness Programme conducted – Rally with school students, Meeting with shopkeepers nearby Ganga Ghat, Cultural Programme such as Quiz competition, Dance events etc.
 - b. IEC Activities undertaken- Flex/Banner, Wall writing, Miking etc
 - c. Ghat Protection: Construction and protection of ghats which play an important role in human needs and water transport.
 - d. Afforestation: Mangrove plantation and plantation of lawn, trees and shrubs
 - e. Landscaping and Beautification: Nurture of different species of plants.
 - f. List of Best Practices: observation of Sundarban Diwas by mangrove planting
 - g. Any other issues fit to be mentioned: N.A.

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal-
for 9 District Ganga Protection Committees separately)

Name of the District: South 24 Parganas

Name of the GP: Surjyanagar GP, Kakdwip Block

- 1 **Sewage Management:**
Construction of leach pit and soak pit for both the individuals and community level. The process of installation of screeners in every drainage system has been initiated for physical treatment.
- 2 **Septage Management:**
Faecal sludge management unit project is going to be constructed at Pratapadityanagar GP for proper management of faecal in scientific way.
- 3 **Solid Waste Management:**
Solid wastes (Bio degradable and non- Bio degradable) are collected from Market places and Ganga adjacent Ghats on daily basis. These are taken by e-Cart at GP's own SWM unit for further process.
- 4 **River Front Development including construction of Crematoria:**
Constriction of drainage system and structures such as Ghats's crematoria (one) with other related facilities have been done.
- 5 **Other Associated activities undertaken by DGPC:**
 - a. Number of Awareness Programme conducted - Rally, Meeting with shopkeepers nearby Ganga Ghat, Cultural Programme such as Quiz competition, Dance events etc
 - b. IEC Activities undertaken- Flex/Banner, Wall writing, Miking etc
 - c. Ghat Protection: Contruccion and protection of ghats which play an important role in human needs
 - d. Afforestation: Mangrove plantation
 - e. Landscaping and Beautification: Nurture of different species of plants
 - f. List of Best Practices: observation of Sundarban Diwas by mangrove planting
 - g. Any other issues fit to be mentioned: N.A.

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal-
for 9 District Ganga Protection Committees separately)

Name of the District: South 24 Parganas

Name of the GP: Madhusudanpur GP, Kakdwip Block

1 Sewage Management:

Construction of leach pit and soak pit for both the individuals and community level. The process of installation of screeners in every drainage system has been initiated for physical treatment.

2 Solid Waste Management:

Solid wastes (Bio degradable and non- Bio degradable) are collected from Market places and Ganga adjacent Ghats on daily basis. These are taken by e-Cart at GP's own SWM unit for further process.

3 River Front Development including construction of Crematoria:

Installation of drainage system and construction of structures such as Ghats

4 Other Associated activities undertaken by DGPC:

- a. Number of Awareness Programme conducted - Rally, Meeting with shopkeepers nearby Ganga Ghat, Cultural Programme such as Quiz competition, Sit & Draw Competition etc
- b. IEC Activities undertaken- Flex/Banner, Wall writing, Miking etc
- c. Ghat Protection: Construction and protection of ghats
- d. Afforestation: Mangrove plantation
- e. Landscaping and Beautification: Nurture of different species of plants.
- f. List of Best Practices: observation of Sundarban Diwas by mangrove planting.
- g. Any other issues fit to be mentioned: N.A.

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District: South 24 Parganas

Name of the GP: Sri Sri Ramkrishna GP, Kakdwip Block

- 1 **Sewage Management:**
Construction of leach pit and soak pit for both the individuals and community level. The process of installation of screeners in every drainage system has been initiated for physical treatment.
- 2 **Septage Management:**
Faecal sludge management unit project is going to be constructed at Pratapadityanagar GP for proper management of faecal in scientific way.
- 3 **Solid Waste Management: .**
Solid wastes (Bio degradable and non- Bio degradable) are collected from Market places and Ganga adjacent Ghats on daily basis. At present these solid wastes are taken to SWM unit of Pratapadityanagar GP. For this GP, DPR for SWM unit has been prepared and land has been identified.
- 4 **River Front Development including construction of Crematorium:**
Installation of drainage system and construction of structures such as Ghats (LCT ghat and 05 other ghats) and crematoria (one) and other related facilities.
- 5 **Other Associated activities undertaken by DGPC:**
 - a. Number of Awareness Programme conducted – Rally, Ganga arati and others traditional rituals, Meeting with shopkeepers nearby Ganga Ghat, Cultural Programme such as Quiz competition, Dance events etc
 - b. IEC Activities undertaken- Flex/Banner, Wall writing, Miking etc
 - c. Ghat Protection : Construction and protection of ghats which play an important role in human needs and water transport.
 - d. Afforestation: Mangrove plantation and plantation of lawn, trees and shrubs
 - e. Landscaping and Beautification: Nurture of different species of plants.
 - f. List of Best Practices: Ganga Arati every year and observation of Sundarban Diwas by mangrove planting.
 - g. Any other issues fit to be mentioned. N.A.

Government of West Bengal
Office of the Block Development Officer
Kakdwip, South 24 Parganas
VIII + P.O.-Pukurberia, P.S.-Kakdwip
South 24 Parganas, Pin- 741147
Phone No- 8335079067, 02110-225126
email: bdo.kakdwip@gmail.com

28980



পশ্চিম বঙ্গ সরকার
সমষ্টি উন্নয়ন আধিকারিকের কার্যালয়
কাকদ্বীপ, দক্ষিণ ২৪ পরগণা
গ্রাম : পোই - পুকুরবেরিয়া, থানা-কাকদ্বীপ
জেলা - দক্ষিণ ২৪ পরগণা, পিন কোড ৭৪৩৩৪৭
দুরাধাৰ - ৮৩৩৪০৭৯০৬৭, ০৩২১০-২৪৪১২৬
ই.মেইল: bdo.kakdwip@gmail.com
Date: 30/11/2023

Memo No. 3067/3 BDO/KDP

Date: 30/11/2023

To
The District Magistrate
South 24 Parganas

Sub: Report regarding solemn order dated 25.09.2023 i.e. W.O.A no 200 of 2014 /PH passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C. Mehta vs Union of India & Ors.

Ref: Your Office Memo No: 13/10002(14)/NCT/R/23 Dated: 09/11/2023

Sir,

With due respect, in pursuant of memo no under reference and communication vide Memo no: 6517(7)-PRD-24018/1/2021-Sanitation dated 08.11.2023 from the Mission Director, SBM (G) & Additional Secretary, Panchayat & Rural Development Department, Govt. of W.B. regarding Ganga Protection Plan, the desired GP wise report of four Ganga adjacent gram panchayats under this block in draft template is annexed herewith for your kind information and necessary action.

Encls: as stated above

Yours faithfully

Block Development Officer
Kakdwip, South 24 Parganas (S)

Date: 30/11/2023

Memo No: 3067/3 BDO/KDP

Copy forwarded for information to:

1. The Additional District Magistrate & Additional Executive Officer,
South 24 Parganas Zilla Parishad
2. The Sub Divisional Officer, Kakdwip
3. The D.N.O, Sanitation, South 24 Parganas

Block Development Officer
Kakdwip, South 24 Parganas
Block Dev. Officer
Kakdwip, 24 Pgs. (S)

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28981
DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(To be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District:

Name of the GP: Sri Sri Ramkrishna

1 Liquid Waste Management:

- i. No. of kitchen garden: 1726
- ii. No. of soak pit /leach pit constructed: 86
- iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed: 0
- iv. Any other structure for grey water management constructed: 0

2 Faecal Sludge Management:

- i. No. of cess pool vehicle in operation: 0
- ii. Location of FSTP planned: 0
- iii. Progress of FSTP work: 0 DPR prepared/Tender done/ Work under progress

3. Solid Waste Management: Solid wastes (Bio degradable and non- Bio degradable) are collected from Market places and Ganga adjacent Ghats on dally basis. At present these solid wastes are taken to SWM unit of Pratapadityanagar GP. For this GP, DPR for SWM unit has been prepared and land has been identified.

4. River Front Development including construction of Crematoria: Installation of drainage system and construction of structures such as Ghats (LCT ghat and 05 other ghats) and crematoria (one) and other related facilities.

5. Other Associated activities undertaken by DGPC:

- a. Number of Awareness Programme conducted - Rally, Ganga arati and others traditional rituals, Meeting with shopkeepers nearby Ganga Ghat, Cultural Programme such as Quiz competition, Dance events etc
- b. IEC Activities undertaken- component wise. Flex/Banner, Wall writing, Miking etc
- c. Ghat Protection: Construction and protection of ghats which play an important role in human needs and water transport.
- d. Afforestation: Mangrove plantation and plantation of lawn, trees and shrubs
- e. Landscaping and Beautification: Nurture of different species of plants.
- f. List of Best Practices. : Ganga Arati every year and observation of Sundarban Diwas by mangrove planting.
- g. Any other issues fit to be mentioned. N/A


Block Dev. Officer
Kakdwip, 24 Pgs. (S)

28982

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(To be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District:

Name of the GP: Surjanagar

1. Liquid Waste Management:

- iv. No. of kitchen garden: 3256
- v. No. of soak pit /leach pit constructed: 132
- vi. No. of constructed wet land constructed/DEWATS/Filter chamber constructed: 0
- vii. Any other structure for grey water management constructed: 0

2. Faecal Sludge Management:

- a. No. of cess pool vehicle in operation: 0
- b. Location of FSTP planned: 0
- c. Progress of FSTP work: 0 DPR prepared/Tender done/ Work under progress

3. Solid Waste Management: Solid wastes (Bio degradable and non- Bio degradable) are collected from Market places and Ganga adjacent Ghats on daily basis. These are taken by e-Cart at GP's own SWM unit for further process.

4. River Front Development including construction of Crematoria: Constriction of drainage system and structures such as Ghats's crematoria (one) with other related facilities have been done.

5. Other Associated activities undertaken by DGPC:

- d. Number of Awareness Programme conducted - Rally, Meeting with shopkeepers nearby Ganga Ghat, Cultural Programme such as Quiz competition, Dance events etc
- e. IEC Activities undertaken- Flex/Banner, Wall writing, Miking etc
- f. Ghat Protection: Contruction and protection of ghats which play an important role in human needs
- g. Afforestation: Mangrove plantation
- h. Landscaping and Beautification: Nurture of different species of plants
- i. List of Best Practices: observation of Sundarban Diwas by mangrove planting
- j. Any other issues fit to be mentioned: N.A.

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Block Dev. Officer
Kakdwip, 24 Pgs. (S)

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(To be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District:

Name of the GP: Swami Vivekananda

1. Liquid Waste Management:

- i. No. of kitchen garden: 2361
- ii. No. of soak pit /leach pit constructed: 156
- iii. No. of constructed wet land constructed/DEWATS/Filter chamber constructed: 0
- iv. Any other structure for grey water management constructed: 0

2. Faecal Sludge Management:

- a. No. of cess pool vehicle in operation: 0
- b. Location of FSTP planned: 0
- c. Progress of FSTP work: 0 DPR prepared/Tender done/ Work under progress

3. Solid Waste Management: Solid wastes (Bio degradable and non- Bio degradable) are collected from Market places and Ganga adjacent Ghats on daily basis. These are taken by e-Cart at GP's own SWM unit for further process.

4. River Front Development including construction of Crematoria:

Installation of drainage system and construction of structures such as Ghats

5. Other Associated activities undertaken by DGPC:

- a. Number of Awareness Programme conducted - Rally, Meeting with shopkeepers nearby Ganga Ghat, Cultural Programme such as Quiz competition, Sit & Draw Competition etc
- b. IEC Activities undertaken- Flex/Banner, Wall writing, Miking etc
- c. Ghat Protection: Construction and protection of ghats
- d. Afforestation: Mangrove plantation
- e. Landscaping and Beautification: Nurture of different species of plants.
- f. List of Best Practices: observation of Sundarban Diwas by mangrove planting.
- g. Any other issues fit to be mentioned: N.A.


Block Dev. Officer
Kakdwip, 24 Pgs. (S)

DRAFT TEMPLATE FOR COMPLIANCE UNDER OA 200

(To be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

Name of the District:

Name of the GP: Madhusudanpur

3. Liquid Waste Management:

- i. No. of kitchen garden: 2661
- ii. No. of soak pit /leach pit constructed: 136
- v. No. of constructed wet land constructed/DEWATS/Filter chamber constructed: 0
- vi. Any other structure for grey water management constructed: 0

4. Faecal Sludge Management:

- a. No. of cess pool vehicle in operation: 0
- b. Location of FSTP planned: 0
- c. Progress of FSTP work: 0 DPR prepared/Tender done/ Work under progress

3. Solid Waste Management: Solid wastes (Bio degradable and non- Bio degradable) are collected from Market places and Ganga adjacent Ghats on daily basis. These are taken by e-Cart at GP's own SWM unit for further process.

6. River Front Development including construction of Crematoria:

Installation of drainage system and construction of structures such as Ghats

7. Other Associated activities undertaken by DGPC:

- a. Number of Awareness Programme conducted - Rally, Meeting with shopkeepers nearby Ganga Ghat, Cultural Programme such as Quiz competition, Sit & Draw Competition etc
- b. IEC Activities undertaken- Flex/Banner, Wall writing, Miking etc
- c. Ghat Protection: Construction and protection of ghats
- d. Afforestation: Mangrove plantation
- e. Landscaping and Beautification: Nurture of different species of plants.
- f. List of Best Practices: observation of Sundarban Diwas by mangrove planting.
- g. Any other issues fit to be mentioned: N.A.

19

Block Dev. Officer
Kakdwip, 24 Pgs. (S)

Government of West Bengal
Office of the Block Development Officer
Sagar : South 24 Parganas
eMail: bdo.sagar.2012@gmail.com



Memo No. : 1650

Date: 23/11/2023

To,

The District Magistrate
South 24 Parganas

Sub: Report for Compliance under OA 200

Respected Sir,

I am submitting herewith the reports from all 9 (Nine) Gram Panchayats under Sagar Development Block in Compliance under OA 200.

This is for your kind information and perusal.

Encl: As stated above

Yours faithfully

15/11/23/2023

Block Development Officer
Sagar, South 24 Parganas
Block Development Officer
Sagar, South 24 Parganas

Memo No. : 1650(1)/4

Date: 23/11/2023

Copy forwarded for kind information to:

- 1) The Additional District Magistrate (LA), South 24 Parganas ;
- 2) The Additional District Magistrate (LR), South 24 Parganas ;
- 3) The Additional District Magistrate (ZP), South 24 Parganas ;
- 4) The Sub-Divisional Officer, Kakdwip, South 24 Parganas ;

15/11/23/2023

Block Development Officer
Sagar, South 24 Parganas
Block Development Officer
Sagar, South 24 Parganas

REPORT FOR COMPLIANCE UNDER OA 200

Name of the District: South 24 Parganas

Name of the GP: Dhablat

1 Liquid Waste Management:

- i) No. of kitchen garden: 1574
- ii) No. of soak pit/leach pit constructed: 45
- iii) No. of constructed wet land constructed/ DEWATS/Filter chamber constructed: 45
- iv) Any other structure for grey water management constructed: 1 no. of Drain : 150 m

2 Faecal Sludge Management:

- i) No. of cess pool vehicle in operation: 0
- ii) Location of FSTP planned: 0
- iii) Progress of FSTP work: DPR prepared/Tender done/ Work under progress: NIL

3 Solid Waste Management : Gram Panchayat has a Community level Solid Waste Management Unit for Market & Institutional Solid Wastes at Chemaguri. All sorts of biodegradable Solid Wastes are being collected, segregated and composted at SWM Unit to produce organic manure. Besides, Gram Panchayat has taken initiative to exercise Household level composting. Non-Biodegradable Solid wastes are collected and sold to local scrap dealers.

4 River Front Development including construction of Crematoria: There are 2 Crematorium Gram Panchayat has restricted direct disposal of dead animals in the river

5 Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. Number of Awareness Programme conducted - component wise : 26 nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural programmes on River Pollution Abatement also organized

b. IEC Activities undertaken- component wise.: Through Wall Writing, hoardings, Tableau – steps have been taken to dispense messages on controlling river pollution

c. Ghat Protection: Cleaning of river beds and ghats undertaken engaging SHGs, Students, Volunteers etc.

d. Afforestation : Effective steps are being taken through mangrove plantation. Besides road side plantation with Akashmoni, Sonajhuri, Jhow, Neem. The riverbanks are covered by coconut, Palm and Jhaw plantation

e. Landscaping and Beautification : Initiatives are being taken to restore bio-diversity. Trees are being planted along with mangroves.

f. List of Best Practices: Individuals are motivated to use Cloth bags. Gram Panchayat has organised several meetings and Wall writings done to avoid usage of plastic in daily life. Farmers are encouraged to use organic manure in field. Messages are being dispensed through students to individual families for GO GREEN initiatives.

g. Any other issues fit to be mentioned: Gram Panchayat has taken initiative for large scale Mangrove plantation around Benubon Saugheri area under Chemaguri Mouza. Jhaw Plantation has been taken at Tapovan area under Dhablat Mouza

Signature (Executive Assistant)
Dhablat Gram Panchayat
Chemaguri, South 24 Parganas

Signature (Pradhan)
Dhablat Gram Panchayat
Chemaguri, South 24 Parganas

REPORT FOR COMPLIANCE UNDER OA 200

Name of the District: South 24 Parganas

160

23 NOV 2023

Name of the GP: Dhaspara Sumatinagar-I

1 Liquid Waste Management:

- i) No. of kitchen garden: 2624
- ii) No. of soak pit/leach pit constructed: 22
- iii) No. of constructed wet land constructed/ DEWATS/Filter chamber constructed: 22
- iv) Any other structure for grey water management constructed: 2 no. of Drain : 62m

2 Faecal Sludge Management:

- i) No. of cess pool vehicle in operation: 0
- ii) Location of FSTP planned: 0
- iii) Progress of FSTP work: DPR prepared/Tender done/ Work under progress: NIL

3 Solid Waste Management : Gram Panchayat has taken steps for a Community level Solid Waste Management Unit for Market & Institutional Solid Wastes.Tender already floated. Besides, Gram Panchayat has taken initiative to exercise Household level composting.

4 River Front Development including construction of Crematoria: There are 4 Crematorium .Gram Panchayt has restricted direct disposal of dead animals in the river

5 Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. **Number of Awareness Programme conducted - component wise :** 15 nos. of awareness programmes conducted through active participation of SHGs,Panchayat members, students, teachers and individuals. Cultural programmes on River Pollution Abatement also organized

b. **IEC Activities undertaken- component wise.:** Through Wall Writing,hoardings, Tableau – steps have been taken to dispense messages on controlling river pollution

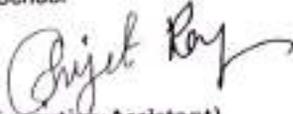
c. **Ghat Protection:** Cleaning of river beds and ghats undertaken engaging SHGs,Students, Volunteers etc.

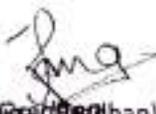
d. **Afforestation :** Effective steps are being taken through mangrove plantation. Besides road side plantation with Akashmoni, Sonajhuri,Jhow,Neem. The riverbanks are covered by Palm and Jhaw planatation.

e. **Landscaping and Beautification :** Initiatives are being taken to restore bio-diversity.Trees are being planted along with mangroves.

f. **List of Best Practices:** Individuals are motivated to use Cloth bags. Gram Panchayat has organised several meetings and Wall writings done to avoid usage of platic in daily life. Farmers are encouraged to use organic manure in field. Messages are being dispensed through students to individual families for GO GREEN initiatives.

g. **Any other issues fit to be mentioned:** Automated Sanitary Napkin Vending machine and incinerator installed at local High School


Signature / Executive Assistant)
Dhaspara Sumatinagar-I
Gram Panchayat
Sagar, South 24 Parganas

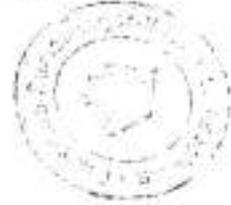

Signature (Pradip Mandal)
Dhaspara Sumatinagar-I
Gram Panchayat
Sagar, South 24 Parganas

REPORT FOR COMMUNITY UNDER OA 200

28988

161

Name of the District: South 24 Parganas



Name of the GP: Dhaspara Sumatinagar-II

1 Liquid Waste Management:

- i) No. of kitchen garden: 1957
- ii) No. of soak pit/leach pit constructed: 47
- iii) No. of constructed wet land constructed/ DEWATS/Filter chamber constructed: 47
- iv) Any other structure for grey water management constructed: 4 no. of Drain : 210 m

2 Faecal Sludge Management:

- i) No. of cess pool vehicle in operation: 0
- ii) Location of FSTP planned: 0
- iii) Progress of FSTP work: DPR prepared/Tender done/ Work under progress: NIL

3 Solid Waste Management : Gram Panchayat has a Community level Solid Waste Management Unit for Market & Institutional Solid Wastes at Haradhanpur mouza. All sorts of biodegradable Solid Wastes are being collected, segregated and composted at SWM Unit to produce organic manure. Besides, Gram Panchayat has taken initiative to exercise Household level composting. Non-Biodegradable Solid wastes are collected and sold to local scrap dealers.

4 River Front Development including construction of Crematoria: There are 2 Crematorium .Gram Panchayt has restricted direct disposal of dead animals in the river

5 Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. **Number of Awareness Programme conducted - component wise :** 42 nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural programmes on River Pollution Abatement also organized

b. **IEC Activities undertaken- component wise.:** Through Wall Writing, hoardings, Tableau -- steps have been taken to dispense messages on controlling river pollution

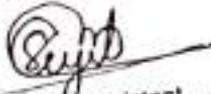
c. **Ghat Protection:** Cleaning of river beds and ghats undertaken engaging SHGs, Students, Volunteers etc.

d. **Afforestation :** Effective steps are being taken through mangrove plantation. Besides road side plantation with Akashmoni, Sonajhuri, Jhow, Neem. The riverbanks are covered by coconut, Palm and Jhaw planatatione.

e. **Landscaping and Beautification :** Initiatives are being taken to restore bio-diversity. Trees are being planted along with mangroves.

f. **List of Best Practices:** Individuals are motivated to use Cloth bags. Gram Panchayat has organised several meetings and Wall writings done to avoid usage of platic in daily life. Farmers are encouraged to use organic manure in field. Messages are being dispensed through students to individual families for GO GREEN initiatives.

g. **Any other issues fit to be mentioned:** Gram Panchayat has taken action to purchase Automated Sanitary Napkin Vending machine and incinerator

Signature 
Executive Assistant
Dhaspara Sumatinagar-II GP
Sagar, South 24 Parganas

Signature (Pradhan)

REPORT FOR COMPLIANCE UNDER OA 200

Name of the District: South 24 Parganas

Name of the GP: Gangasagar

1 Liquid Waste Management:

- i) No. of kitchen garden: 2624
 ii) No. of soak pit/leach pit constructed: 100
 iii) No. of constructed wet land constructed/ DEWATS/Filter chamber constructed: 32
 iv) Any other structure for grey water management constructed: 4 no. of Drain : 150 m

2 Faecal Sludge Management:

- i) No. of cess pool vehicle in operation: 0
 ii) Location of FSTP planned: 0
 iii) Progress of FSTP work: DPR prepared/Tender done/ Work under progress: NIL

3 Solid Waste Management : Gram Panchayat has a Community level Solid Waste Management Unit for Market & Institutional Solid Wastes at Narayniabad. All sorts of biodegradable Solid Wastes are being collected, segregated and composted at SWM Unit to produce organic manure. Besides, Gram Panchayat has taken initiative to exercise Household

4 River Front Development including construction of Crematoria: There are 2 Crematorium .Gram Panchayat has restricted direct disposal of dead animals in the river

5 Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. Number of Awareness Program conducted - component wise : 65 nos. of awareness programs conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural programs on River Pollution Abatement also organized

b. IEC Activities undertaken- component wise.: Through Wall Writing hoardings, Tableau – steps have been taken to dispense messages on controlling river pollution

c. Ghat Protection: Cleaning of river beds and ghats undertaken engaging SHGs, Students, Volunteers etc.

d. Afforestation : Effective steps are being taken through mangrove plantation. Besides road side plantation with Akashmoni, Sonajhuri, Jhow,Neem. The riverbanks are covered by coconut ,Palm and Jhaw plantation.

e. Landscaping and Beautification : Initiatives are being taken to restore bio-diversity .Trees are being planted along with mangroves .Children Parks are at Narayniabad and at Gangasagar

f. List of Best Practices: Individuals are motivated to use Cloth bags. Gram Panchayat has organized several meetings and Wall writings done to avoid usage of plastic in daily life. Farmers are encouraged to use organic manure in field. Messages are being dispensed through students to individual families for GO GREEN initiatives.

g. Any other issues fit to be mentioned: Automated Sanitary Napkin Vending machine and incinerator will be installed at local High School for disposal of diapers etc after getting 5th SFC fund .Deep burial pits have been constructed.

Arumit Kumar Dutta

Signature (Executive Assistant)
Executive Assistant

Gangasagar Gram Panchayat
Sagar, South 24 Parganas

Pradhan
23.11.23
Signature (Pradhan)

Pradhan
Gangasagar Gram Pan. hayet
Gangasagar, Sagar, 24 Parganas

REPORT FOR COMPLIANCE UNDER OA 200

Name of the District: South 24 Parganas

Name of the GP: GHORAMARA

1 Liquid Waste Management:

- i) No. of kitchen garden: 40
- ii) No. of soak pit/leach pit constructed: 07
- iii) No. of constructed wet land constructed/ DEWATS/Filter chamber constructed: 00
- iv) Any other structure for grey water management constructed: 01

2 Faecal Sludge Management:

- i) No. of cess pool vehicle in operation: 00
- ii) Location of FSTP planned: 00
- iii) Progress of FSTP work: DPR prepared/Tender done/ Work under progress NIL
(Through Individual House Hold Latrines with double pit concept and a few Community Toilets with running water facility, faecal sludge management done. No septal Management at large level initiated.)

3 Solid Waste Management : Ghoramara Gram Panchayat has arranged for Community level Solid Waste Management for market waste & institutional solid waste. All sorts of biodegradable Solid wastes are being collected, segregated and composted at SWM Unit to produce Organic Manure. Besides Gram Panchayat has taken initiative to exercise Household level composting in cluster mode. Non-biodegradable Solid Wastes are collected and sold to local scrap dealers. Gram Panchayat has drafted and enforced Bye-Law regarding Solid Waste management.

4 River Front Development including construction of Crematoria: There is one crematorium and a few graveyards at the island, Gram Panchayat has enforced Bye-Law to restrict direct disposal of dead animals into the river.

5 Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. **Number of Awareness Programme conducted - component wise :** 38 nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural Programmes on River Pollution Abatement are also organized.

b. **IEC Activities undertaken- component wise:** Through Wall writing, Hoardings, Tableau - steps have been taken to dispense messages on controlling river pollution

c. **Ghat Protection:** Cleaning of Riverbeds & Ghats undertaken in large scale engaging SHGs, Students, Volunteer force.

d. **Afforestation :** Effective steps are being taken through mangrove plantation (Coconut/palm/Jhaw)

e. **Landscaping and Beautification:** Gram Panchayat has taken initiatives to restore bio-diversity of the island. Already Gram Panchayat has formed GP level Bio-Diversity Committee; a Bio-Diversity register is being prepared engaging all the stakeholders.

f. **List of Best Practices:** Ghoramara Gram Panchayat has banned usage of Single use Plastic Carry bag & thermocol by declaring Plastic Free Zone. Individuals are motivated to use Cloth bags.

g. **Any other issues fit to be mentioned:** Automated Sanitary Napkin Vending machine and incinerator has been installed at local High School. For disposal of used napkin, deep burial pits have been constructed.

Executive Assistant-in-charge
Ghoramara Gram Panchayat
Signature (Executive Assistant)

Pradhan
Ghoramara Gram Panchayat
Mukpoila, Sivasagar, Assam
Signature (Pradhan)

REPORT FOR COMPLIANCE UNDER OA 200

165

28992

Name of the District: South 24 Parganas

Name of the GP: Muriganga-I

1 Liquid Waste Management:

- i) No. of kitchen garden: 1695
- ii) No. of soak pit/leach pit constructed: 8
- iii) No. of constructed wet land constructed/ DEWATS/Filter chamber constructed: 8
- iv) Any other structure for grey water management constructed: 3 no. of Drains

2 Faecal Sludge Management:

- i) No. of cess pool vehicle in operation: 0
- ii) Location of FSTP planned: 0
- iii) Progress of FSTP work: DPR prepared/Tender done/ Work under progress: NIL

3 Solid Waste Management : Gram Panchayat has taken initiative for construction of Community level Solid Waste Management Unit for Market & Institutional Solid Wastes . Besides, Gram Panchayat is also motivating people for Household level composting.

4 River Front Development including construction of Crematoria: There is 1 Crematorium. Gram Panchayat has enforced Bye-law to restrict direct disposal of dead animals in the river.

5 Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. Number of Awareness Programme conducted - component wise : 38 nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural programmes on River Pollution Abatement also organised.

b. IEC Activities undertaken- component wise.: Through Wall Writing, hoardings, Tableau -- steps have been taken to dispense messages on controlling river pollution.

c. Ghat Protection: Cleaning of river beds and ghats undertaken engaging SHGs, Students, Volunteers etc.

d. Afforestation : Effective steps are being taken through mangrove plantation.

e. Landscaping and Beautification : Gram Panchayat has taken initiatives to restore bio-diversity of the area .

f. List of Best Practices: GP has been banned usage of Single Use Plastic Carry bag & thermocol . Individuals are motivated to use Cloth bags.

g. Any other issues fit to be mentioned: Automated Sanitary Napkin Vending machine and incinerator installed at local High School For disposal of diapers etc. deep burial pits have been constructed.

Signature
27/01/2022
Secy-in-Charge
MGS GP

28993

REPORT FOR COMPLIANCE UNDER OA 200

Name of the District: South 24 Parganas



166

Name of the GP: Muriganga-II

1 Liquid Waste Management:

- i) No. of kitchen garden: 1957
- ii) No. of soak pit/leach pit constructed: 10
- iii) No. of constructed wet land constructed/ DEWATS/Filter chamber constructed: 10
- iv) Any other structure for grey water management constructed: 1 no. of Drain : 100 m

2 Faecal Sludge Management:

- i) No. of cess pool vehicle in operation: 0
- ii) Location of FSTP planned: 0
- iii) Progress of FSTP work: DPR prepared/Tender done/ Work under progress: NIL

3 Solid Waste Management : Gram Panchayat is going to construct a Community level Solid Waste Management Unit for Market & Institutional Solid Wastes . Besides, Gram Panchayat has taken initiative to exercise Household level composting

4 River Front Development including construction of Crematoria: There is 1 Crematorium Gram Panchayat has taken steps to restrict direct disposal of dead animals in the river

5 Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. Number of Awareness Programme conducted - component wise : 31 nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural programmes on River Pollution Abatement also organized

b. IEC Activities undertaken- component wise.: Through Wall Writing, hoardings, Tableau – steps have been taken to dispense messages on controlling river pollution

c. Ghat Protection: Cleaning of river beds and ghats undertaken engaging SHGs, Students, Volunteers etc.

d. Afforestation : Effective steps are being taken through mangrove plantation.

e Landscaping and Beautification : Initiatives are being taken to restore bio-diversity. Trees are being planted along with mangroves.

f. List of Best Practices: Individuals are motivated to use Cloth bags. Gram Panchayat has organised several meetings and Wall writings done to avoid usage of plastic in daily life. Farmers are encouraged to use organic manure in field. Messages are being dispensed through students to individual families for GO GREEN initiatives.

g. Any other issues fit to be mentioned:

A Chatterjee
23/11/2023

Signature (Executive Assistant)
Executive Assistant,
Muriganga-II Gram Panchayat
Mandirala, Sagar, South 24 Pgs

[Signature]
23/11/23

Signature (Pradhah)
Pradhan
Muriganga-II Gram Panchayat
Sagar, South 24 Parganas

REPORT FOR COMPLIANCE UNDER OA 200



Name of the District: South 24 Parganas

Name of the GP: RAMKARCHAR

1 Liquid Waste Management:

- i) No. of kitchen garden: 1659
- ii) No. of soak pit/leach pit constructed: 45
- iii) No. of constructed wet land constructed/ DEWATS/Filter chamber constructed: 00
- iv)
- v) Any other structure for grey water management constructed: 3 Drains (Lenth 140 meters)

2 Faecal Sludge Management:

- i) No. of cess pool vehicle in operation: 00
- ii) Location of FSTP planned: 00
- iii) Progress of FSTP work: DPR prepared/Tender done/ Work under progress NIL (Through Individual House Hold Latrines with double pit concept and a few Community Toilets with running water facility, faecal sludge management done. No septal Management at large level initiated.)

3 Solid Waste Management: Solid Waste Unit is not yet constructed for segregation of solid waste at Community level but the tenders are floated for this. And also households are being motivated to manage organic wastes by converting into compost.

4 River Front Development including construction of Crematoria: Only one cremation has been constructed to check direct disposal of dead bodies into the river. And animal dead bodies are disposed in the deep earth through mass awareness by Gram Pananchayat.

5 Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. **Number of Awareness Programme conducted - component wise :** 77 nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and local individuals. Cultural Programmes on River Pollution Abatement are also organized.

b. **IEC Activities undertaken- component wise:** Through Wall writing, Hoardings and several pocket meeting meetings in several hamlets miking and tableu - steps have been taken to dispense messages on controlling river pollution.

c. **Ghat Protection:** Cleaning of Riverbeds & Ghats undertaken in large scale engaging SHGs, Students, local people.

d. **Landscaping and Beautification:** Gram Panchayat has taken initiatives to restore bio-diversity.

OK 22/11/2023
PRADHAN
RAMKARDHAR GRAM PANCHAYAT

Pratik
PRADHAN
RAMKARDHAR GRAM PANCHAYAT

REPORT FOR COMPLIANCE UNDER OA 200

Name of the District: South 24 Parganas

Name of the GP: RUDRANAGAR

1 Liquid Waste Management:

- i) No. of kitchen garden: NIL
- ii) No. of soak pit/leach pit constructed: 50
- iii) No. of constructed wet land constructed/ DEWATS/Filter chamber constructed: NIL
- iv) Any other structure for grey water management constructed: NIL

2 Faecal Sludge Management:

- i) No. of cess pool vehicle in operation: 0
- ii) Location of FSTP planned: 0
- iii) Progress of FSTP work. DPR prepared/Tender done/ Work under progress: NIL

3 Solid Waste Management : One Number solid waste management Presently running attached 9 nos Sansads and four number markets .

4 River Front Development including construction of Crematoria: 7no cremetorium present in our GP area.

5 Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows: NIL

a. Number of Awareness Programme conducted - component wise : 30 nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural Programmes on River Pollution Abatement are also organized.

b. IEC Activities undertaken- component wise.: Through Wall writing, Hoardings, Tableau - steps have been taken to dispense messages on controlling river pollution.

c. Ghat Protection: Local member and other villagers make awareness

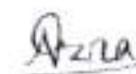
d. Afforestation : Effective steps are being taken through Mangrove Plantation (Bani/Palm/Jhaw/Kera) at Radhakrishnapur.

e. Landscaping and Beautification : Beautification done at Gandhi Smiti at Rudranagar.

f. List of Best Practices: Gram Panchayat has banned used of plastic carry bag and thermocol by declaring Plastic free zone.

g. Any other issues fit to be mentioned: Automatic Sanitary napkin vending machin has been installed at local High School for disposal of used mapkin.

Signature (Executive Assistant)

 22/11/2023
Signature (Pradhan)
Pradhan
Rudranagar Gram Panchayat
Block- South 24 Parganas

28997

170



Government of West Bengal,
Office of the Block Development Officer,
Patharpratima Development Block
Email: patharpratimablock@gmail.com

Date: 21.11.2023

Memo No. 1682/BDD

To
The District Magistrate
South 24 Parganas

Sub: Forwarding of Compliance report under OA 200/2014 of Patharpratima
Block

Ref Memo: 13/10002(14)/NGT/R/2023 Date: 09.11.2023

Sir,

In reference to the above mentioned subject, I am sending herewith the
list of compliance report under OA 200/2014 of 15 no`'s Gram Panchayats
under Patharpratima Dev. Block.

This is for your kind information.
Thanking You.

Encl.: As stated above.

Yours Faithfully

Block Development Officer,
Patharpratima Development Block
Ramganga, South 24 Parganas

Date: 21.11.2023

Memo No.: 1682/1(15)/BDD

Copy forwarded for information to:

(1-15) The Prodhan(All),.....Gram Panchayat

Block Development Officer,
Patharpratima Development Block
Ramganga, South 24 Parganas

REPORT FOR COMPLIANCE UNDER OA 200/2014**Name of the District : South 24 Parganas****Name of the GP: Ramganga Gram Panchayat**

1. Sewage Management: There is Sewage management in order to check the direct flow of sewage water in to the water body. Steps have been taken for sewage management. Drains with covered plates have been constructed for proper flow of water. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Ramganga Gram Panchayat
2. Septage Management: Through Individual House Hold Latrines with double pit concept, faecal management done at Individual level .No septal Management at large level.
3. Solid Waste Management: 60% of construction work has been done.
4. River Front Development including construction of Crematoria : There are some Burning Ghat & Graveyards in GP area & It is also confirm that no direct disposal of dead bodies into the river.
5. Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per
 - a. Number of Awareness Program conducted - component wise: 10 nos. of awareness programmers conducted through active participation of SHGs, Panchayat members, students , teachers and individuals.
 - b. IEC Activities undertaken-component wise.: through Wall writing, Hoardings, table steps have been taken to dispense messages on controlling river pollution.
 - c. Ghat Protection: N/A.
 - d. Afforestation : N/A.
- e. List of Best Practices: Markets and Public places are declared a Plastic Free Zone. Individuals are motivated to use Cloth bags . Awareness camps are organized round the year to motivate citizens to help panchayat go lean and green. Regular cleaning of Market areas and public places are monitored.

Dhru 20/11/23.
 Executive Assistant
 Ramganga Gram Panchayat
 Signature Executive Assistant
 Ramganga Gram Panchayat

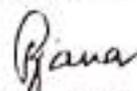
Pradhan 20.11.2023.
 Pradhan
 Ramganga Gram Panchayat
 Jogindrapur, South 24 Pgs.
 Signature (Pradhan)
 Ramganga Gram Panchayat

REPORT FOR COMPLIANCE UNDER OA 200/2014

Name of the District : South 24 Parganas

Name of the GP: BANASHYAMNAGAR Under PATHARPRATIMA Block

1. Sewage Management: There is Sewage management in order to check the direct flow of sewage water in to the water body. Steps have been taken for sewage management. Drains with covered plates have been constructed for proper flow of water. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Banashyamnagar Gram Panchayat area. Individual House Hold Latrines have been constructed for deprived ones.
2. Septage Management: Through Individual House Hold Latrines with double pit concept, faecal management done at Individual level. No septal Management at large level.
3. Solid Waste Management: DPR of Solid Waste Management Unit submitted to the District Authority for approval. Besides House hold are also being motivated to manage organic wastes by converting into compost.
4. River Front Development including construction of Crematoria One Number of Crematorium have been constructed to check direct disposal of dead bodies into the river.
5. Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:
 - a. Number of Awareness Program conducted - component wise: 7 nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural programmes on River Pollution Abatement are also organized.
 - b. IEC Activities undertaken-component wise.: through Wall writing, Hoardings, table steps have been taken to dispense messages on controlling river pollution.
 - c. Ghat Protection: cleaning of Aswini Maity & Kalibongal Ghats are under taken on regular basis by the VRP & VCT.
 - d. Afforestation : N/A.
 - e. List of Best Practices: Markets and Public places are declared a Plastic Free Zone. Individuals are motivated to use Cloth bags. Awareness camps are organized round the year to motivate citizens to help panchayat go clean and green. Regular cleaning of Market areas and public places are monitored.
 - f. Any other issues fit to be mentioned: Automated Sanitary Napkin Vending Machine and incinerator has been installed at local High School. For disposal of used napkin, deep burial pits have been constructed.


Secretary

Banashyamnagar Gram Panchayat


Pradhan
Signature of Pradhan
Banashyamnagar Gram Panchayat

REPORT FOR COMPLIANCE UNDER OA 200/2014

Name of the District : South 24 Parganas



Name of the GP : HERAMBAGOPALPUR GP under PATHARPRATIMA Block

1. Sewage Management : Several ODF Plus initiatives have been undertaken by Gram Panchayat for all sorts of Solid & liquid waste management is undertaken in order to check in the direct flow of sewage water into the water body. Steps have been taken for sewage management. Covered Drains have been constructed for proper management of Sewage water as well as Grey water. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Gram Panchayat area. Individual House Latrines have been constructed for deprived ones.

2. Septage Management : Through Individual House Hold Latrines with double pit concept and few Community Toilets with running water facility, faecal sludge management done. No septal Management at large level initiated.

3. Solid Waste Management : Herambagopalpur Gram Panchayat has arranged for Community level Solid Waste Management for market waste & institutional solid waste. All sorts of biodegradable Solid wastes are being collected, segregated and composted at SWM Unit to produce Organic Manure. Besides Gram Panchayat has taken initiative to exercise Household level composting in cluster mode. Non-biodegradable Solid Wastes are collected and sold to local scarp dealers. Gram Panchayat has drafted and enforced Bye-Law regarding Solid Wastes Management.

4. River Front Development including Construction of Crematoria : There is one crematorium and a few graveyards at the island. Gram Panchayat has enforced Bye-Law to restrict direct disposal of dead animals into the river.

5. Other Associated activities undertaken by DGPC : Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. Number of Awareness programme conducted - component wise: 38 nos. of awareness programmes conducted through active participation of SHGs, panchayat members, students, teachers and individuals. Cultural programmes on River pollution Abatement are also organized.

b. IEC Activities undertaken - component wise: Through Wall writing, Hoardings, Table -steps have been taken to dispense messages on controlling river pollution.

c. Ghat Protection : Cleaning of Riverbeds & Ghats undertaken in large scale engaging SHGs, Students, Volunteer force.

d. Afforestation : Effective steps are being taken through mangrove plantation (Coconut, Jhaw, Betel Nut Etc.).

f. List of Best Practices : Herambagopalpur Gram Panchayat has banned usage of single use Plastic Carry bag & thermocol by declaring Plastic Free Zone. Individuals are motivated to use Cloth bags.

g. Any other issues fit to be mentioned : N.A.

21.11.23
EXECUTIVE ASSISTANT
 Herambagopalpur Gram Panchayat
 Pathar Pratima South 24 Pargana

P. Pradhan
Pradhan
 Herambagopalpur Gram Panchayat
 Patharpratima, South 24 Parganas

REPORT FOR COMPLIANCE UNDER OA 200/2014

Name of the District:- South 24 Parganas

Name of the GP: G-PLOT GP under PATHAR PRATIMA Block

1. **Sewage Management :-** There is Sewage management in order to check the direct flow of sewage water into the waterbody. Steps have been taken for sewage management . Drains with covered plates have been constructed for proper flow of water. Besides Soak pits and leach pits at community level are being constructed for liquid waste management . There is no open defecation in G-Plot Gram Panchayat area .
2. **Septage Management :-** Through individual house hold latrines with double pit concept faecal management done at individual. No Septal Management at large level .
3. **Solid Waste Management :-** G-Plot Gram Panchayat has arranged for community level centrally solid waste management for market waste and institutional solid waste . All types of solid waste will be segregated into bio degradable waste will send at swip to produce organic Manure . Non-biodegradable solid wastes will be sold to local scrap dealers .
4. **River front Development including construction of crematoria :-** There are two crematorium have been constructed . Another five land Development have been made for this same purpose. There are few graveyards in our G.P area . All there are to check direct disposal of dead bodies into the river .
5. **Other Associated activities under taken by DGPC :-** Other activities are also being under taken as per direction and guidance of DGPC as follows :
 - a. **Number of Awareness Programme conducted Component wise :-** 28 nos . of awareness programmes conducted through active participation of Panchayat members, Students, SHGS, teachers and individuals . Different types of cultural program are organised on environment pollution .
 - b. **IEC activities Undertaken –Component wise :-** Through wall writing, announcement, Hoardings –Steps have taken to control river pollution .
 - c. **Ghat Protection :-** Cleaning of Ghats and River beds Undertake in large scale engaging Volunteers ,SHGs, Students. and vbd team.
 - d. **Afforestation :-** Effective steps are being taken through mangrove plantation .
 - e. **List of Best Practices :-** G-Plot Gram Panchayat is trying to Make the area plastic carry bags and thermocal free zone . Individuals are motivated to use cloth and paper bags . Awarness camps are organized round the year to motivate citizens to help panchayat go lean and green. Regular cleaning of market areas and public places are monitored.


 Executive Assistant

 G-Plot Gram Panchayat
 Patharpratima, South 24 Parganas


 Prahan
 G-Plot Gram Panchayat
 Patharpratima 24 Pgs. (S)

29002

175

Report for compliance under OA 200
Name of Panchayat : Patharpratima, Name of Block : Patharpratima,
Name of District : South 24 Pgs.

1. Sewage Management :

গ্রাম পঞ্চায়েত এলাকায় পিওর ধরনের ODF Plus কার্যক্রম গ্রহন করা হয়েছে। এলাকায় সকল প্রকার কঠিন ও তরল বর্জ্য ব্যবস্থাপনা (SLWM) এর উদ্যোগ নেওয়া হয়েছে। এলাকায় ঢাকনা যুক্ত ড্রেন নির্মাণ (Cover drain) করার মাধ্যমে গৃহস্থালীর ও বাজার এলাকার দূষিত জল (শ্রে ওয়াটার) এর সঠিক নিষ্কাশিত ব্যবস্থাপনা করা হয়েছে। এলাকায় শৌচাগার নির্মাণের মাধ্যমে বর্জ্য নিকাশির ব্যবস্থা গ্রহন করা হয়েছে। এলাকায় উন্মুক্ত স্থানে মল-মূত্র ত্যাগ করা বন্ধ হয়েছে। কিছু ক্ষেত্রে বর্জ্য পরিবারের শৌচাগার নির্মাণের উদ্যোগ গ্রহন করা হয়েছে।

2. Septage Management :

গ্রাম পঞ্চায়েত এলাকায় এই ধরনের কোনো কর্মসূচী শুরু করা হয়নি। এলাকায় ব্যক্তিগত ক্ষেত্রে পরিবারের ব্যবস্থাপনা বর্জ্য শৌচাগার এর প্রবাহমান জলের সুবিধা রয়েছে।

3. Solid Waste Management :

পঞ্চায়েতটি গ্রাম পঞ্চায়েত এর কঠিন বর্জ্য নিষ্কাশন ব্যবস্থাপনা কর্মসূচীর মাধ্যমে গ্রাম পঞ্চায়েত এলাকার বাজার ও প্রতিদিন গৃহস্থালীর বর্জ্য সংগৃহীত এবং নিষ্কাশনের কাজ চলছে। আগামী দিনে গ্রাম পঞ্চায়েতের সকল মৌজার গৃহস্থালীর ও বাজার এর বর্জ্য এই কর্মসূচীর আওতায় আনার প্রক্রিয়া চলছে।

4. River Front Development including Construction of Crematoria :

গ্রাম পঞ্চায়েত এলাকায় নদীতীর সংলগ্ন শ্মশানঘাট গুলিতে শব দাহ কাজের বর্জ্য নদীতে ফেলা হয় না। স্থানীয়ভাবে বর্জ্য নিষ্কাশনের ব্যবস্থা করা হয়।

Other Associated Activities undertaken by DGPC :

a) Number of Awareness Programme Conducted :

গ্রাম পঞ্চায়েত এলাকায় স্ব-নির্ভর দলের সদস্যদের অংশগ্রহণ, পঞ্চায়েত সদস্য/সদস্যা, বিদ্যালয়ের ছাত্র/ছাত্রী, স্বাস্থ্যকর্মী, অশাকর্মী এলাকার সকল স্তরের মানুষের সক্রিয় অংশগ্রহণের মাধ্যমে ১০/১১ টি সচেতনতা মূলক কর্মসূচী গ্রহন করা হয়েছে।

b) IEC Activities undertaken :

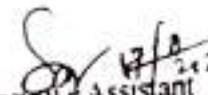
গ্রাম পঞ্চায়েত এলাকায় দেওয়াল লিখন, হোর্ডিং, ব্যানার, ফেস্টুন ইত্যাদির মাধ্যমে নদী দূষণ প্রতিরোধে প্রচারের ব্যবস্থা নেওয়া হয়েছে।

c) Ghat Protection :

নদীর ঘাট পরিষ্কার পরিচ্ছন্ন করার কাজ, গাছ আরতী ইত্যাদি কার্যক্রমের মাধ্যমে এলাকায় সচেতনতা প্রসারে সর্বজন মনোহর আভিহিত করা, নদীতে ময়লা-আবর্জনা না ফেলা, নদীতীর পরিষ্কার-পরিচ্ছন্ন রাখতে উদ্যোগ গ্রহন করা হয়েছে।

d) গ্রাম পঞ্চায়েতের নদীর চর এলাকায় পঞ্চায়েত ও ফরেস্ট দপ্তরের যৌথ উত্থোগে ম্যানগ্রোভ করা হয়েছে, নদীর চর ও নদী ধাঁধের ধারে বনসৃজন করা হয়েছে।

f) গ্রাম পঞ্চায়েতের উদ্যোগে গ্রাম পঞ্চায়েত এলাকায় প্রাস্টিক ও প্রাস্টিক জাত কারিবাগ (সিসেল ইউজ) ব্যবহার করা বন্ধ করার উদ্যোগ গ্রহন করা হয়েছে।


 Executive Assistant
 Patharpratima Gram Panchayat


 Pradhan
 Pathar Pratima Gram Panchayat

REPORT FOR COMPLIANCE UNDER OA 200/2014

Name of the District:- South 24 Parganas

Name of the GP:-Srinarayanpur Purnachandrapur G.P. under Patharpratima Block

1 Sewage Management: -Several ODF Plus Initiatives have been undertaken by Gram Panchayat for all sorts of Solid & Liquid waste management. Sewage management is undertaken in order to check the direct flow of sewage water into the water body. Steps have been taken for sewage management. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Gram Panchayat area. Individual House Hold Latrines have been constructed for deprived ones.

2 Septage Management:- Through Individual House Hold Latrines with double pit concept and a few Community Toilets with running water facility, faecal sludge management done. No septal Management at large level initiated.

3 Solid Waste Management: Srinarayanpur Purnachandrapur Gram Panchayat has arranged for Community level Solid Waste Management for market waste & institutional solid waste. Related types of works is going on.

4 River Front Development including construction of Crematoria: There are many crematoriums and a few graveyards at the island, Gram Panchayat has enforced Bye-Law to restrict direct disposal of dead animals into the river.

5. Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. Number of Awareness Programme conducted - component wise: 39 nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural Programmes on River Pollution Abatement are also organized.

b. IEC Activities undertaken- component wise: Through Wall writing, Hoardings, Tableau - steps have been taken to dispense messages on controlling river pollution

c. Ghat Protection: Cleaning of Riverbeds & Ghats undertaken in large scale engaging SHGS, Students, Volunteer force.

d. Afforestation: Effective steps are being taken through mangrove plantation (Coconut/palm/Jhaw)

e. List of Best Practices: Srinarayanpur Purnachandrapur Gram Panchayat has banned usage of Single use Plastic Carry bag & thermocol by declaring Plastic Free Zone. Individuals are motivated to use Cloth bags.

f. Any other issues fit to be mentioned: Automated Sanitary Napkin Vending machine and incinerator has been installed at local High School. For disposal of used napkin, deep burial pits have been constructed.



[Signature]
Secretary
Srinarayanpur Purnachandrapur
Gram Panchayat

[Signature]
Pradhani
Srinarayanpur Purnachandrapur
Gram Panchayat



29004

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REPORT FOR COMPLIANCE UNDER OA 200/2014

Name Of The District : South 24 Parganas

Name Of The GP : Laxmijanardanpur under Patharpratima Dev. Block

1 Sewage Management: Several ODF Plus initiatives have been undertaken by Gram Panchayat for all sorts of Solid & Liquid waste management. Sewage management is undertaken in order to check the direct flow of sewage water into the water body. Steps have been taken for sewage management. Covered Drains have been constructed for proper management of Sewage water as well as Grey water. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Gram Panchayat area. Individual House Hold Latrines have been constructed for deprived ones.

2 Septage Management: Through Individual House Hold Latrines with double pit concept and a few Community Toilets with running water facility, faecal sludge management done. No septal Management at large level initiated.

3 Solid Waste Management: Ghoramara Gram Panchayat has arranged for Community level Solid Waste Management for market waste & institutional solid waste. All sorts of biodegradable Solid wastes are being collected, segregated and composted at SWM Unit to produce Organic Manure. Besides Gram Panchayat has taken initiative to exercise Household level composting in cluster mode. Non-biodegradable Solid Wastes are collected and sold to local scrap dealers. Gram Panchayat has drafted and enforced Bye-Law regarding Solid Waste management.

4 River Front Development including construction of Crematoria: There is one crematorium and a few graveyards at the island, Gram Panchayat has enforced Bye-Law to restrict direct disposal of dead animals into the river.

5. Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. **Number of Awareness Programme conducted - component wise:** 38 nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural Programmes on River Pollution Abatement are also organized.

b. **IEC Activities undertaken- component wise:** Through Wall writing, Hoardings, Tableau - steps have been taken to dispense messages on controlling river pollution

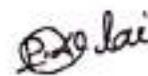
c. **Ghat Protection:** Cleaning of Riverbeds & Ghats undertaken in large scale engaging SHGs, Students, Volunteer force.

d. **Afforestation :** Effective steps are being taken through mangrove plantation (Coconut/palm/Jhaw)

f. **List of Best Practices:** Ghoramara Gram Panchayat has banned usage of Single use Plastic Carry bag & thermocol by declaring Plastic Free Zone. Individuals are motivated to use Cloth bags.

g. **Any other issues fit to be mentioned:** Automated Sanitary Napkin Vending machine and incinerator has been installed at local High School. For disposal of used napkin, deep burial pits have been constructed.


Executive Assistant
Laxmijanardanpur G.P.
Pathar Pratima, South 24 Parganas


PRADHAN
Laxmijanardanpur, G.P.

178
29005

REPORT FOR COMPLIANCE UNDER OA 200/2014

Name of the District: South 24 Parganas

Name of the GP :- Dakshin Raypur Under Patharpratima Block

- 1 Sewage Management: Several ODF Plus initiatives have been undertaken by Gram Panchayat for all sorts of Solid & Liquid waste management. Sewage management is undertaken in order to check the direct flow of sewage water into the water body. Steps have been taken for sewage management. Covered Drains have been constructed for proper management of Sewage water as well as Grey water. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Gram Panchayat area. Individual House Hold Latrines have been constructed for deprived ones.
- 2 Septage Management: Through individual House Hold Latrines with double pit concept and a few Community Toilets with running water facility, faecal sludge management done. No septal Management at large level initiated.
3. Solid Waste Management. Dk. Raypur Gram Panchayat has arranged for Community level Solid Waste Management for market waste & institutional solid waste. All sorts of biodegradable Solid wastes will be collected, segregated and composted at SWM Unit to produce Organic Manure. Besides Gram Panchayat has taken initiative to exercise Household level composting in cluster mode. Non-biodegradable Solid Wastes will be collected and sold to local scrap dealers.
- 4 River Front Development including construction of Crematoria. There is four crematorium at river side, Gram Panchayat restrict direct disposal of dead animals into the river.
5. Other Associated activities undertaken by DGPC. Other activities are also being undertaken as per direction and guidance of DGPC as follows:
 - a. Number of Awareness Programme conducted - component wise: 5 nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural Programmes on River Pollution Abatement are also organized.
 - b. IEC Activities undertaken- component wise: Through Wall writing, Hoardings, Tableau - steps have been taken to dispense messages on controlling river pollution.
 - c. Ghat Protection: Cleaning of Riverbeds & Ghats undertaken in large scale engaging SHGs, Students, Volunteer force.
 - d. Afforestation: Effective steps are being taken through mangrove plantation (palm/haw).
 - f. List of Best Practices: Dk. Raypur Gram Panchayat has banned usage of Single use Plastic Carry bag & thermocol by declaring Plastic Free Zone. Individuals are motivated to use Cloth bags.


Executive Assistant
Dk. Raypur Gram Panchayat
Patharpratima, South 24 Pgs.


Dk. Raypur Gram Panchayat
Patharpratima, South 24 Pgs.

29006

Name of the District : South 24 Parganas

Name of the GP: Sridharnagar Gram Panchayat

1. Sewage Management: There is no Sewage management in order to check the direct flow of sewage water in to the water body. Steps have been taken for sewage management. Drains with covered plates have been constructed for proper flow of water. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Sridharnagar Gram Panchayat area. Individual House Hold Latrines have been constructed for deprived ones.

2. Septage Management: Through Individual House Hold Latrines with double pit concept, faecal management done at Individual level .No septal Management at large level.

3. Solid Waste Management: DPR of Solid Waste Management Unit submitted to the District Authority for approval. Besides House hold are also being motivated to manage organic wastes by converting into compost.

4. River Front Development including construction of Crematoria One Number of Crematorium have been constructed to check direct disposal of dead bodies into the river.

5. Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. Number of Awareness Program conducted - component wise: 4 nos. of awareness programmers conducted through active participation of SHGs, Panchayat members, students , teachers and individuals. Cultural programmers on River Pollution Abatement are also organized.

b. IEC Activities undertaken-component wise.: through Wall writing, Hoardings, table steps have been taken to dispense messages on controlling river pollution.

c. Ghat Protection: cleaning of Kayal Bazar , Addir Bazar & Iswar Mondal Ghats are undertaken on regular basis by the VRP & VCT.

d. Afforestation : Yes, Mangrove plantation from Krishna dolai ghat to iswar Mondal ghat.

e. List of Best Practices: Markets and Public places are declared a Plastic Free Zone. Individuals are motivated to use Cloth bags . Awareness camps are organized round the year to motivate citizens to help panchayat go lean and green. Regular cleaning of Market areas and public places are monitored.



Signature Executive Assistant
Sridharnagar Gram Panchayat



Signature (Pradhan)
Falta Gram Panchayat

DK. GANGADHARPUR GRAM PANCHAYAT

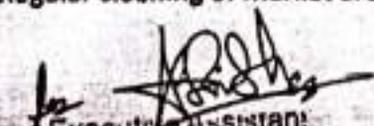
P.O. - Durganagar • P.s. - Dholahat
Block - Patharpratima • Dist. - South 24 Parganas.

Memo No.....

Date...17.11.2025...

REPORT FOR COMPLIANCE UNDER OA 200/2014

1. **Sewage Management:** There is Sewage management in order to check the direct flow of sewage water in to the water body. Steps have been taken for sewage management. Drains with covered plates have been constructed for proper flow of water. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Dakshin Gangadharpur Gram Panchayat area.
2. **Septage Management:** Through Individual House Hold Latrines with double pit concept, faecal management done at Individual level. No septal Management at large level.
3. **Solid Waste Management:** DPR of Solid Waste Management Unit submitted to the District Authority for approval. Besides House hold are also being motivated to manage organic wastes by converting into compost.
4. **River Front Development** Including construction of Crematoria One Number of Crematorium have been constructed to check direct disposal of dead bodies into the river.
5. **Other Associated activities** undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:
 - i). Number of Awareness Program conducted - component wise: 8 nos. of awareness programmers conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural programmers on River Pollution Abatement are also organized.
 - ii). IEC Activities undertaken-component wise.: through Wall writing, Hoardings, table steps have been taken to dispense messages on controlling river pollution.
 - iii). Afforestation : N/A.
 - iv) List of Best Practices: Markets and Public places are declared a Plastic Free Zone. Individuals are motivated to use Cloth bags. Awareness camps are organized round the year to motivate citizens to help panchayat go green and clean. Regular cleaning of Market areas and public places are monitored.


Executive Assistant
Dk. Gangadharpur Gram Panchayat


Pradhan
Dk. Gangadharpur G.P.
Pathar Pratima Block

REPORT FOR COMPLIANCE UNDER OA 200/2014

Name of the District: SOUTH 24 PARGANAS

Name of the Block: PATHAR PRATIMA

Name of the GP: DURBACHATI

1 Sewage Management: Several ODF Plus initiatives have been undertaken by Gram Panchayat for all sorts of Solid & Liquid waste management. Sewage management is undertaken in order to check the direct flow of sewage water into the water body. Steps have been taken for sewage management. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Gram Panchayat area. Individual House Hold Latrines have been constructed for deprived ones.

2 Septage Management: Through Individual House Hold Latrines with double pit concept and a few Community Toilets with running water facility, faecal sludge management done. No septal Management at large level initiated.

3 Solid Waste Management: Durbachati Gram Panchayat has arranged for Community level Solid Waste Management for market waste & institutional solid waste. All sorts of biodegradable Solid wastes are being collected, segregated and composted at SWM Unit to produce Organic Manure. Besides Gram Panchayat has taken initiative to exercise Household level composting in cluster mode. Non-biodegradable Solid Wastes are collected and sold to local scrap dealers. Gram Panchayat has drafted and enforced regarding Solid Waste management.

4 River Front Development including construction of Crematoria: There is Eight crematorium and a few graveyards at the island, Gram Panchayat has enforced to restrict direct disposal of dead animals into the river.

5. Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a. Number of Awareness Programme conducted-component wise: 16 nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural Programmes on River Pollution Abatement are also organized.

b. IEC Activities undertaken-component wise: Through Wall writing, Hoardings, steps have been taken to dispense messages on controlling river pollution

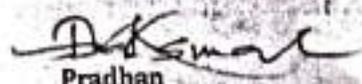
c. Ghat Protection: Cleaning of Riverbeds & Ghats undertaken in large scale engaging SHGS, Students, Volunteer force.

d. Afforestation: Effective steps are being taken through mangrove plantation.

f. List of Best Practices: Durbachati Gram Panchayat has banned usage of Single use Plastic Carry bag & thermocol by declaring Plastic Free Zone. Individuals are motivated to use Cloth bags.

g. Any other issues fit to be mentioned: Automated Sanitary Napkin Vending machine and incinerator has been installed at local Four High School. For disposal of used napkin, deep burial pits have been constructed.


Executive Assistant/Secretary
Durbachati Gram Panchayat
Secretary
Durbachati Gram Panchayat

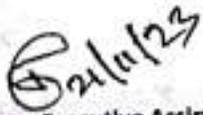

Pradhan
Durbachati Gram Panchayat
Pradhan
Durbachati Gram Panchayat

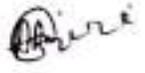
REPORT FOR COMPLIANCE UNDER OA 200/2014

Name of the District : South 24 Parganas

Name of the GP: Achintyanagar Gram Panchayat

1. Sewage Management: There is Sewage management in order to check the direct flow of sewage water in to the water body. Steps have been taken for sewage management. Drains with covered plates have been constructed for proper flow of water. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Achintyanagar Gram Panchayat area. Individual House Hold Latrines have been constructed for deprived ones.
2. Septage Management: Through Individual House Hold Latrines with double pit concept, faecal management done at Individual level .No septal Management at large level.
3. Solid Waste Management: DPR of Solid Waste Management Unit submitted to the District Authority for approval . Besides House hold are also being motivated to manage organic wastes by converting into compost.
4. River Front Development Including construction of Crematoria One Number of Crematorium have been constructed to check direct disposal of dead bodies into the river.
5. Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:
 - a. Number of Awareness Program conducted - component wise: 10 nos. of awareness programmers conducted through active participation of SHGs, Panchayat members, students , teachers and individuals. Cultural programmers on River Pollution Abatement are also organized.
 - b. IEC Activities undertaken-component wise.: through Wall writing, Hoardings, table steps have been taken to dispense messages on controlling river pollution.
 - c. Ghat Protection: cleaning of Achintyanagar Biratbazar ,Lakshmipur Ferry & K-plot Majher Ghats are undertaken on regular basis by the VRP & VCT.
 - d. Afforestation : N/A.
 - e. List of Best Practices: Markets and Public places are declared a Plastic Free Zone. Individuals are motivated to use Cloth bags , Awareness camps are organized round the year to motivate citizens to help panchayat go lean and green. Regular cleaning of Market areas and public places are monitored.


 Signature Executive Assistant
 Achintyanagar Gram Panchayat
 Executive Assistant
 Achintyanagar Gram Panchayat
 Patharpratima, South 24 Parganas


 Signature (Pradhan)
 Achintyanagar Gram Panchayat
 Pradhan 21/11/23
 Achintyanagar Gram Panchayat
 Pathar Pratima, South 24 Parganas

29010
OFFICE OF THE GOPALNAGAR GRAM PANCHAYAT

P.O :- Dakshin Gopalnagar

P.S. & Block :- Patharpratima Dist :- South 24 Parganas

Email-gopalnagargp11@gmail.com



Memo No. – 183/GGP/Compliance/SBM/23-24

Date-17/11/23

To
The Block Dev. Officer
&
Programme Officer
Pathar Pratima Dev. Block.
Ramganga, South 24 Parganas.

SUB :- Report for Compliance Under OA 200/2014
Name of the G.P:-Gopanagar Gram Panchayat
Block-Patharpratima, South 24 Parganas

1.Sewage Management:- Several ODF Plus initiatives have been under taken by Gram Panchayat for all sorts of solid and liquid waste management.sewage management under taken in order to cheak the direct flow of sewage water into the water body.Steps have been taken for sewage management .covered drains have been constructed for proper management of sewage water as well as Grey water.Besides soak pits and leach pits at community level are being constructed for liquid waste management.There is no Open Defecation in gram Panchayat area. Individual House Hold Latrines have been constructed for deprived ones.

2.Septage Management: Through Individual House Hold Latrines with double pit concept and a few Community Toilets with running water facility, faeCal sludge management done. No septal Management at large level initiated.

3.Solid Waste Management: Gopal nagar Gram Panchayat has arranged for Community lavel Solid Waste Management for market waste & institutional solid waste. All sorts of biodegradable Solid wastes are being collected, segregated and composted at SWM Unit to produce Organic Manure. Besides Gram Panchayat has taken initiative to exercise Household level composting in cluster mode. Non-biodegradable Solid Wastes are collected and sold to local scrap dealers. Gram Panchayat has drafted and enforced By-Law regarding Solid Waste Management.

GRAM
Secretary
GOPALNAGAR GRAMPANCHAYAT
Pathar Pratima, Dev Block

ADP
Pradhan
Gopalnagar Gram Panchayat
17.11.23

4. River Front Development including construction of Crematoria: There is seven crematorium and a one graveyards at the Gram panchayat, Gopalnagar Gram Panchayat has enforced Bye-Law to restrict direct disposal of dead animals into the river.

5. Other Associated activities undertaken by GGP : Other activities are also being undertaken as per direction and guidance of GGP as follows.

a. Number of Awareness Programme conducted - Component wise: 32 nos. of awareness programmes conducted through active participation of SHGs, NGOs, Panchayat members, students, teachers and individuals. Cultural Programmes on River Pollution Abatement are also organized.

b. IEC Activities undertaken component wise: Through Wall writing, Hoardings, Tableau, hand bill, Miking, Para bithak, Gram Sansad, Balak sova, mahila sova, - steps have been taken to dispense messages on controlling river pollution

c. Ghat Protection: Cleaning of Riverbeds & Ghats undertaken in large scale engaging SHGs, Students, VRP, VST team and othres Volunteer force.

d. Afforestation : Effective steps are being taken through mangrove plantation (Coconut/palm/Jhaw)

e. List of Best Practices: Gopalnagar Gram Panchayat has been declared no usage of Single use Plastic Carry bag & thermocol by declaring Plastic Free Zone. Individuals are motivated to use Cloth bags.

f. Any other issues fit to be mentioned: Automated Sanitary Napkin Vending machine and incinerator has been installed at local High School. For disposal of used napkin, deep burial pits have been constructed.

S. Ram
Secretary
GOPALNAGAR GRAMPANCHAYAT
Pathar Pratima, Dev Block

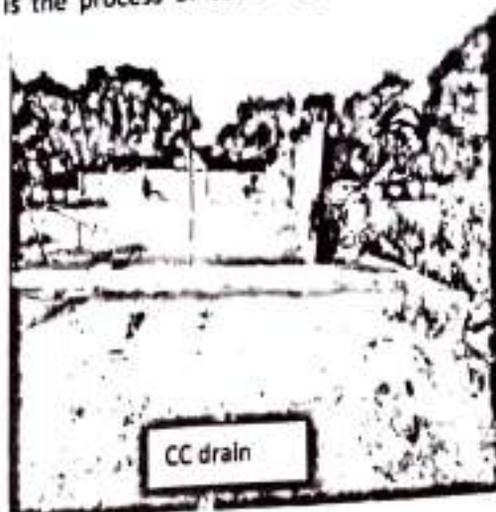
A. Das
17-11-23
Pradhan
Gopalnagar Gram Panchayat
Pradhan
Gopalnagar Gram Panchayat

REPORT FOR COMPLIANCE UNDER OA 200/2014

Name of the District: South 24 Parganas

Name of the GP: Digambarpur

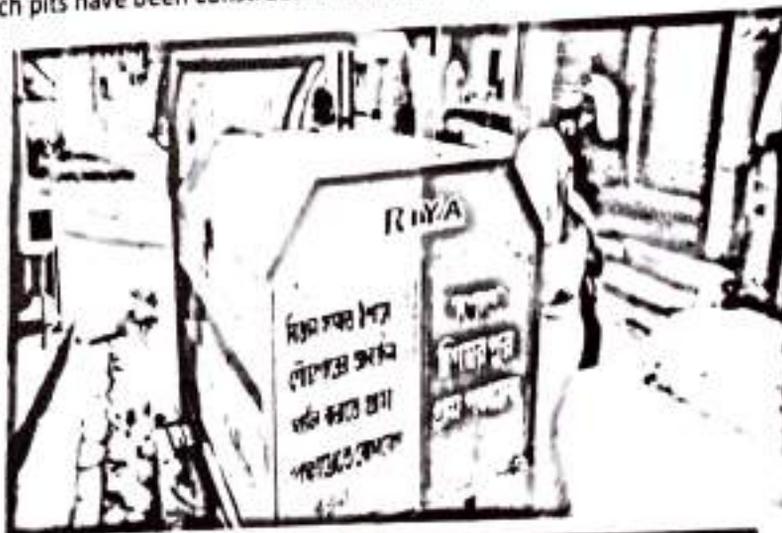
1. Sewage Management: Sewage management is the process of collecting, treating, and disposing of wastewater generated from homes, commercial and industrial establishments. It is an essential infrastructure that ensures the health and safety of people and the environment to achieve SDGs 3,6,7,13,14 and 15. The sewage management system consists of pipes, manholes, drains, basins, pumps, and other devices that transfer sewage to the sewer line or the treatment facility. There are different types of sewage management systems, such as combined system, centralized sewer system, and advanced septic system.



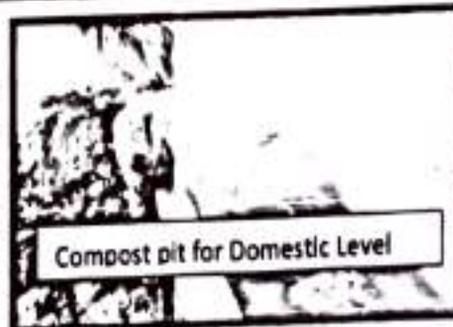
Several ODF Plus activities have been taken since the declaration of ODF Gram Panchayat in 2016. Cover drains of various public places have been constructed for management of waste water as well as gray water. Soak pits and leach pits have been constructed at community level under SBM.

2. Septage Management:

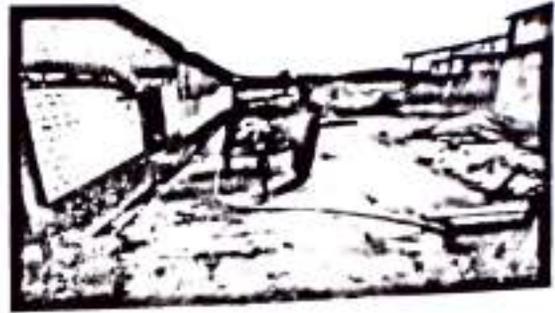
Septage management is different from sewage management. While sewage management deals with the collection, treatment, and disposal of wastewater generated from homes, commercial and industrial establishments, septage management deals with the management of faecal sludge from pit latrines, septic tanks, or other onsite sanitation systems.



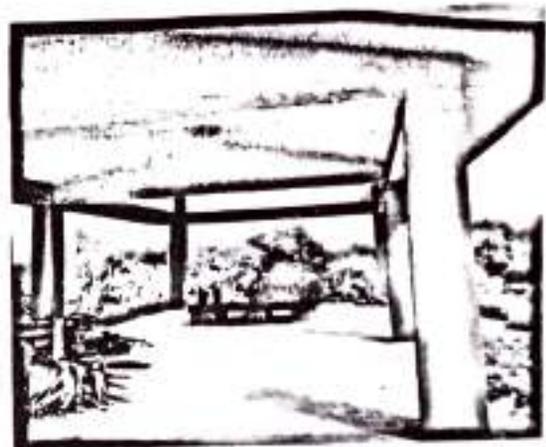
3. Solid Waste Management: Solid waste management is the process of collecting, treating, and disposing of solid waste generated from homes, commercial and industrial establishments. Digambarpur gram Panchayat has established a SWM for solid waste management. All sorts of biodegradable and non biodegradable solid wastes are collected from several households,



market places, Institutions and even from fair grounds and event houses. Then these are segregated. Biodegradable waste are used to produce Organic Manure and non-biodegradable recyclable wastes are sold to local scrap dealers and non-recyclable waste are burnt in incinerator. Besides these, the gram Panchayat has constructed individual level compost and vermin compost pits under MGNREGS for organic farming.



4. River Front Development including construction of Crematoria: There was an age old practice to burn deceased human bodies beside the river embankment and the remains were washed out by the tide and polluted the river water. The gram Panchayat has constructed several nos of Crematorium and graveyards. Now no dead body is cremated in the open places. Besides these, the Gram Panchayat has initiated several steps to strengthen the river embankment to avoid flood.



5. Other Associated activities under taken by DGPC: Other associated activities have been undertaken as per direction and guidance of District Ganga Protection Committee (DGPC) as follows:

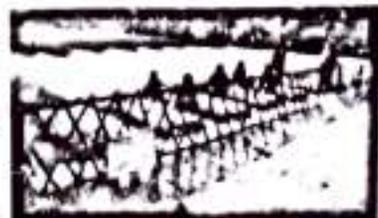
a. Number of Awareness Program conducted - component wise: Several nos. of awareness programmes conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural programmes on River Pollution Abatement are also organized.

b. IEC Activities undertaken-component wise : through Wall writing, Hoardings, tableu, street Drama - steps have been taken to spread messages on controlling river pollution.

c. Ghat Protection: Cleaning of all Kheya Ghats under the jurisdiction of Digambarpur Gram Panchayat have been undertaken on regular basis by the VRP & VCT. On the other hand, the Gram Panchayat has instructed all the boatmen of the kheya ghats to keep the Ghats and jetties neat and clean

d. Afforestation : Digambarpur Gram Panchayat has planted mangrove plantation in the river beds and coconut/palm/jhaw etc are planted on the both side of river embankment to achieve bio-diversity environment.

e. Landscaping and beautification: Digambarpur gram

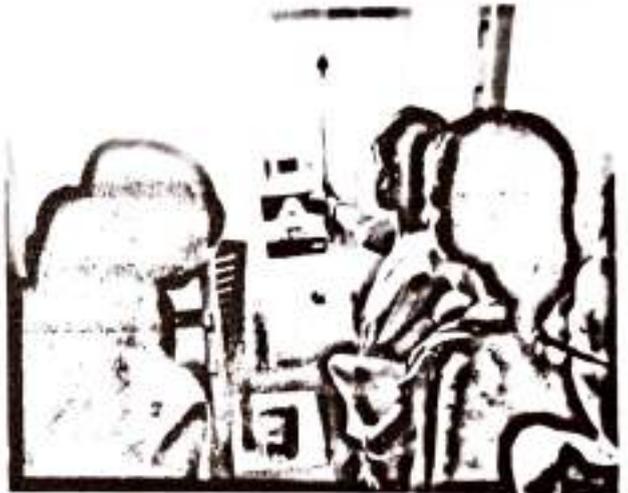


Panchayat has constructed children park in the premises of all educational institutions. Various type of flowers plants have been planted on the both sides of public roads .

f. List of Best Practices: Markets and Public places are declared as Plastic Free Zone. Individuals are motivated to use Cloth bags. Awareness camps are organized round the year to motivate citizens to help Panchayat to make clean and green. Regular cleaning of Market areas and public places are monitored.



g. Any other issues fit to be mentioned:- A napkin production unit has also been established in the GP. A sludge management unit has also been constructed in our gp. GP has set up a vending machine an incinerator to every High school for safe disposal of menstrual waste. The GP formed water user Committee for every tube well, VHSNC for Sansad level and VWSC for GP level to evaluate the progress and impact of the activities.




Executive Assistant
Digambarpur Gram Panchayat
Patharpratama, South 24 Parganas


Pradhan
Digambarpur Gram Panchayat
Patharpratama, South 24 Pargana



BRAJABALLAVPUR GRAM PANCHAYAT
 VIII +P.O. -BRAJABALLAVPUR, P.S. -PATHARPRATIMA
 DIST - SOUTH 24 PARGANAS
 PIN -743371



Date: 20/11/2023

Memo No.- BG/P/330/2023

REPORT FOR COMPLIANCE UNDER OA 200/2014

Name of the District : South 24 Parganas

Name of the GP : Brajaballavpur Gram Panchayat

1 Sewage Management: There is Sewage management in order to check the direct flow of sewage water in to the water body. Steps have been taken for sewage management. Drains with covered plates have been constructed for proper flow of water. Besides, soak pits and leach pits at community level are being constructed for liquid waste management. There is no Open defecation in Brajaballavpur Gram Panchayat area. Individual House Hold Latrines have been constructed for deprived ones.

2 Seprage Management: Through Individual House Hold Latrines with double pit concept, faecal management done at individual level. No septal Management at large level.

3 Solid Waste Management: DPR of Solid Waste Management Unit submitted to the District Authority for approval. Besides House hold are also being motivated to manage organic wastes by converting into compost.

4 River Front Development including construction of Crematoria One Number of Crematorium have been constructed to check direct disposal of dead bodies into the river.

5 Other Associated activities undertaken by DGPC: Other activities are also being undertaken as per direction and guidance of DGPC as follows:

a Number of Awareness Program conducted - component wise: 10 nos. of awareness programmers conducted through active participation of SHGs, Panchayat members, students, teachers and individuals. Cultural programmers on River Pollution Abatement are also organized.

b IEC Activities undertaken-component wise: through Wall writing, Hoardings, table steps have been taken to dispense messages on controlling river pollution.

c Ghat Protection: cleaning of Kshetramohanpur Judhisthir Jana & Brajaballavpur Tripathi Ghats are undertaken on regular basis by the VRP & VCT.

d Afforestation: Afforestation done beside Karjan creek.

e List of Best Practices: Markets and Public places are declared a Plastic Free Zone. Individuals are motivated to use Cloth bags. Awareness camps are organized round the year to motivate citizens to help panchayat go lean and green. Regular cleaning of Market areas and public places are monitored.

Saparni Mandal
 Signature Executive Assistant
 Brajaballavpur Gram Panchayat

[Signature]
 20/11/2023
 Pradhan
 Brajaballavpur Gram Panchayat
 Signature (Pradhan)
 Brajaballavpur Gram Panchayat

29016

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Office of the Executive Officer
Namkhana Panchayat Samiti
Village + P.O. + P.S.-Namkhana, South 24 Parganas, Pin-743357
Phone :: (03210) 226182 Fax :: (03210) 226182

Memo No. : 767

Date: 22/11/2023

To
Additional District Magistrate(LR).
South 24 Parganas

Sub:-Submission of template report for compliance under Ganga Adjacent GP belong to Namkhana Block

Sir,

Please find herewith the enclosure annexed herewith which speaks for itself.

This is for your compliance and taking necessary action.

Encl:-As stated

Thanking you,
Yours faithfully,


Executive Officer
Namkhana Panchayat Samiti
Namkhana, South 24 Parganas
Date: 22/11/2023

Memo No. : EGE(1) / 1

Copy forwarded for information and necessary action to
1) The District Nodal officer, Sanitation, South 24 parganas


Executive Officer
Namkhana Panchayat Samiti
Namkhana, South 24 Parganas

Draft Temple for Compliance Under OA 200

South 24 Parganas



Name of GP BUDHAKHALI			
Sl.No.			
1	Liquid Waste Management		
	No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed
	16	167	NIL
			Any other structure for grey water management constructed
			NIL
2	Faecal Sludge management		
	No. of cess pool vehicle in operation	Location of FSTP Planned	Progress of FSTP DPR Prepared/Tender done/ Work under progress
	NIL	NIL	NIL
3	Solid Waste Management: A unit constructed at land holding dag no-304 kh -01/JI no 40/Budhakhal		
4	River Front Development including construction of Creamatorium: 4		
5	Other Associated activities undertaken by DGPC:		
	a Number of Awareness Programme conducted -component wise	Rally-1, Miking- 2, Meeting-2	
	b IEC Activities undertaken -component wise	Do	
	c Ghat protection	No river ghat exists	
	d Afforestation	Mangrove	
	e Landscapping and Beautification	NA	
	f List of Best Practices	NA	
	g Any other issues fit to be mentioned	NA	

22/01/2023
 Executive Assistant
 Budhakhal Gram Panchaya
 Block-Namkhana, South 24 Pgs

Secretary
 Budhakhal Gram Panchaya
 Block-Namkhana, South 24 Pgs

NARAYANPUR GRAM PANCHAYAT

NARAYANPUR * NAMKHANA * SOUTH 24 PARGANAS

Draft Temple for Compliance Under OA 2023

(to be filled by Panchayat & Rural Development Department, Govt. of West Bengal- for 9 District Ganga Protection Committees separately)

South 24 Parganas

Name of GP: Narayanpur GP

Sl.No.

1

Liquid Waste Management

No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DE WATS/Filter chamber constructed	Any other structure for grey water management constructed
56	Soakpit-291	0	Drain -225mtr
			Cover Slab - 1037mtr

2

Faecal Sludge management

No. of cess pool vehicle in operation	Location of FSTP Planned	Progress of FSTP DPR Prepared/Tender done/ Work under progress
0	0	0

3

Solid Waste Management: 1 nos

River Front Development including construction of Creamatorium: 5

4

nos

5

Other Associated activities undertaken by DGPC:

- Number of Awareness Programme conducted -component wise - 6 nos Rally with Mikeing
- IEC Activities undertaken -component wise - Wall Writing, Postering, Bemiring
- Ghat protection - N/A
- Afforestation - Yes
- Landscapping and Beautification - Rest Shed at Aila Bandh
- List of Best Practices
- Any other issues fit to be mentioned


Pradhan
Narayanpur Gram Panchayat
Namkhana, South 24 Pgs.

Draft Temple for Compliance Under OA 200

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South 24 Parganas

Name of GP: Namkhana

iL.No.

1 Liquid Waste Management			
No. of Kitchen Garden	No. of Soakpit/Leach Pit	No. of constructed wet land constructed/DEWATS/Filter chamber constructed	Any other structure for grey water management constructed
1050	Soakpit - 340 Leach Pit - 44	0	Drain -1000mtr Cover Slab - 2314mtr

2 Faecal Sludge management		
No. of cess pool vehicle in operation	Location of FSTP Planned	Progress of FSTP DPR Prepared/Tender done/ Work under progress
0	0	0

- 3 Solid Waste Management: 1 nos
- 4 River Front Development including construction of Creamatorium: 11no (From own land)
- 5 Other Associated activities undertaken by DGPC:
 - a. Number of Awareness Programme conducted - component wise - Rally
 - b. IEC Activities undertaken- component wise. – Wall Writing, Pestering, bemiring
 - c. Ghat Protection – N/A
 - d. Afforestation – Yes (From MGNREGA)
 - e. Landscaping and Beautification – 1no at BDO Office Namkhana
 - f. List of Best Practices.
 - g. Any other issues fit to be mentioned.
 - * 2 nos Napkin Vending Machine at two was girls school
 - * 3nos Breast Feeding Room at Sub center

22/11/23
 Pradhan
 Namkhana Panchayat
 South 24 Parganas

29020

(to be filled by Panchayet & Rural Development Department, Govt. of West Bengal-for 9 District Ganga Protection Committees separately)

Name of the District: South 24 Parganas

Name of the GP: Moushuni Gram Panchayet



1 Liquid Waste Management :

- i. No of Kitchen Garden: 4915 nos
- ii. No of soak pit/leach pit constructed: 251 nos Soak Pit(Tube Well) & 20 nos Leach Pit.
- iii. No of constructed wet land constructed/DEWATS/Filter chamber constructed: Nil
- iv. Any other structure for grey water management constructed. Nil

2 Faecal Sludge Management:

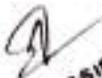
- i. No of. Cess pool vehicle in operation: Nil
- ii. Location of FSTP planned: N/A
- iii. Progress of FSTP work: N/A DPR Prepared/Tender done/Work under progress

3. Solid Waste Management: 1 No. Centralized SWM project has been taken up at Moushuni Mouza (J.L No.-06, Kh. 1 Plot No.- 309)

4. River Front Development including construction of Crematoria: 4 nos (Forest land)

5. Other associated Activities under taken by DGPC:

- (a) Number of Awareness Programme conducted- component wise- Rally
- (b) IEC Activities under taken- component wise. Wall writing, Pestering, Bemiring
- (c) Ghat Protection- N/A
- (d) Afforestation -YES (From MGNREGS)
- (e) Landscaping and Beautification: 2 nos Near GP Office beside Khasmahal Play ground and Bagdanga Co Operative H.S Play ground.
- (f) List of best Practices. N/A
- (g) Any other issues fit to be mentioned .1 no Breast Feeding Room at Sub Center.


 Executive Assistant
 Moushuni Gram Panchayet
 Block-Narainchana, South 24 Parganas
 Pradhan
 Moushuni Gram Panchayet

OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in

Annexure - R/18



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Memo No. 467/Com/DM

Date: 04.12.2023

To,
The Executive Officer,
Diamond Harbour Municipality
South 24 Parganas

Sub: O.A. 200/ 2014/PB (MC MEHTA VS. UNION OF INDIA) Restoration of the level of Faecal Coliform under permissible limit in the part of river 'Ganga' that falls under your jurisdiction.

The Office of the undersigned has received data that indicates about the level of Faecal Coliform which has increased above the permissible limit in the part of river 'Ganga' that falls under your jurisdiction.

You are hereby directed to take necessary steps to restore the level of Faecal Coliform under permissible limit as early as possible and submit report about how many STPs are currently running under your jurisdiction.

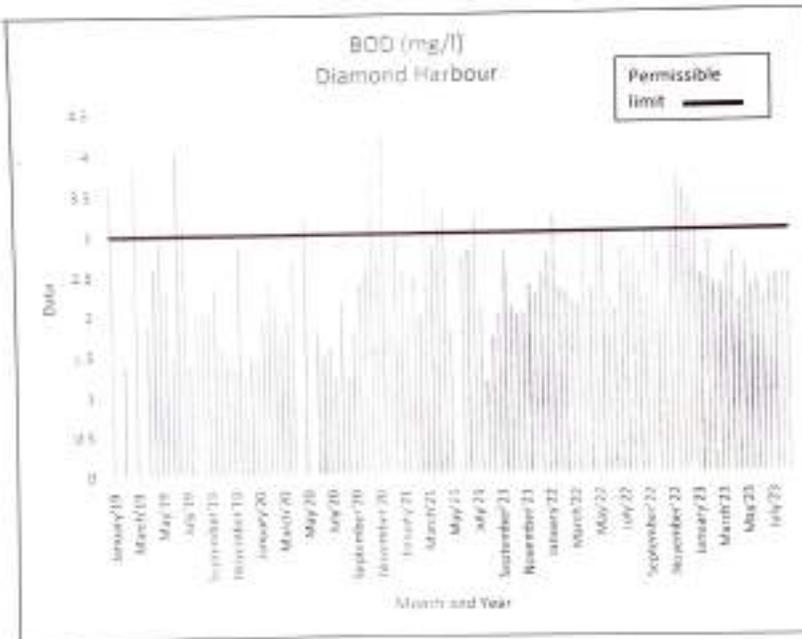
Encl: As stated


District Magistrate
South 24 Parganas

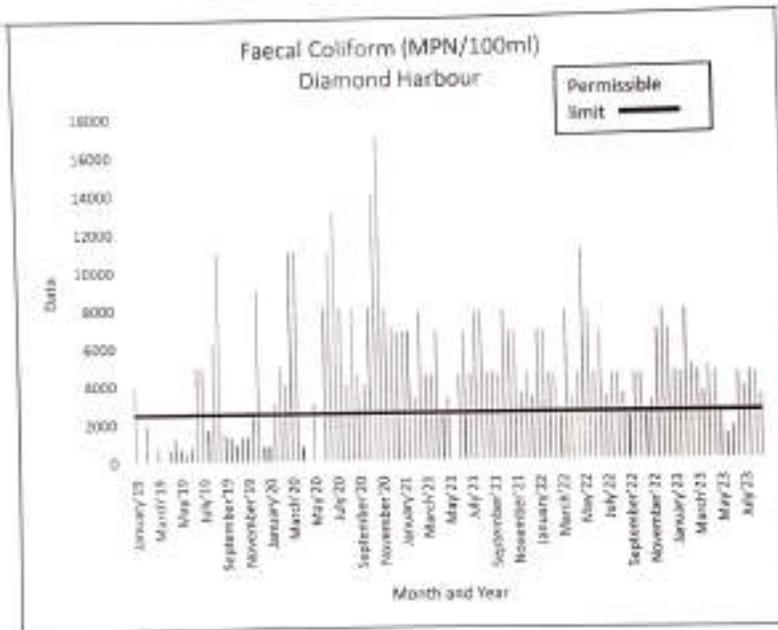
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District: South 24-Parganas



District: South 24-Parganas



29024
OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Allpore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-all@nic.in

Annexure-R/9



197



Memo No. 454/Com/DM

Dated 28.11.2023

To
The Principal Secretary,
Department of Irrigation and Waterways
Government Of West Bengal
Jalasampad Bhawan, 1st floor,
Bidhannagar, Saltlake, Kolkata-700091

Sub: **Forwarding the appeal of the Chairman, Budge Budge Municipality in connection with the issues of erosion at different points of embankment of river Hooghly and repair of Sluice Gate.**

Ref: **No. B/B/M 1350 dated 28.11.2023 issued from the office of the Chairman, Budge Budge Municipality.**

Sir,

In connection with the above mentioned subject and reference the undersigned would like to humbly submit that the Chairman of Budge-Budge Municipality has raised the above mentioned issues on which the undersigned would like to seek your kind attention.

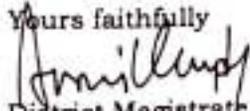
The issue of erosion at embankment road beside river Hooghly for a stretch of 6.5 km. encompassing 6(six) Ghats of Budge-Budge Municipality is being reported to Executive Engineer-II, Irrigation and Waterways Directorate, Canals Division vide memo no. B/B/M 447 dated 24/08/2020 and memo no. B/B/M 1182 dated 22/08/2019.

The issue regarding repair of Sluice Gate has been communicated from the end of Budge-Budge Municipality to the Hon'ble Minister-in-Charge, Department of Irrigation and Waterways, Government of West Bengal vide memo no. B/B/M 740 dated 09/08/2023.

Both these issues are still persisting and the citizens of Budge-Budge Municipality are facing various problems due to these issues.

You are therefore requested to kindly take up the matter from your end.

Encl: As stated.

Yours faithfully

District Magistrate
South 24 Parganas

ax: (033) 2470-1540

OFFICE OF THE COUNCILLORS

Ph.: (033) 2470-1885/1224

BUDGE BUDGE MUNICIPALITY

71, Mahatma Gandhi Road, Budge Budge, 24 Parganas (S), Pin - Kolkata - 700137

Visit Us.: www.budgebudge municipality.org

E-mail ID : chairmanbbm@gmail.com

From :

Gautam Dasgupta
CHAIRMAN
Budge Budge Municipality

Residence :
A/3, Govt Quarters
P.O. & P.S.- Budge Budge
Dist. - South 24 Parganas
Mob.: 9830220417 / 8017784024

Ref. No. **B/B/M 1350**

Date... **28.11.2023**

To
The District Magistrate
South 24 Parganas
Alipore, Kolkata-700027
Mail id: dm-ali@nic.in / dm.s24pgs@gmail.com

Sub: Regarding solemn order dated 25/08/2023 i.e.w O.A No. 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C Mehta vs. Union of India & Ors Template For Compliance Under OA 200 For Budge Budge Municipality.

Ref Memo No.-6517/1(7)-PRD-24018/1/2021-Sanitation dated:08/11/2023

Sir,

With reference to above on the subject matter, I am sending herewith the status report of Budge Budge Municipality, south 24 Parganas as per prescribed proforma (3Pages) for your kind perusal and necessary action in the matter.

Thanking you,

Encl : As stated (Status Report 3Pages)

Municipal office
Budge-Budge

Memo no:

Copy forwarded for information and necessary action to :

1. The Additional District Magistrate (ZP) & Additional Executive Officer, South 24 Parganas Zilla Parishad ,mail- dltro.s24Pgs@gmail.com
2. Smt Sonia Gupta, Law Officer, ADM & DL & LRO, South 24 Pgs, New Treasury Building (8th Floor) Alipore, Kolkata-700027 mail- dltro.s24Pgs@gmail.com
3. The Vice Chairman, Budge Budge Municipality.
4. The Executive Officer, Budge Budge Municipality
5. Sri B. Sadhya, Engineer/OSD, PWD, Budge Budge Municipality
6. Sri J. Barman, Work Sarker, PWD, Budge Budge Municipality

Municipal office
Budge-Budge

Chairman
Budge Budge Municipality



Yours faithfully,

[Signature]
24.11.23
Chairman
Budge Budge Municipality

Date: *[Signature]*

Status Report of Budge Budge Municipality, South 24 Parganas

Sub: Regarding solemn order dated 25/09/2023 i.e.w O.A No. 200 of 2014/PB passed by the Honble National Green Tribunal, New Delhi in the matter of M.C Mehta vs. Union of India & Ors.

Template For Compliance Under OA 200 For Budge Budge Municipality

Point no 08

d) Ghat Protection : Total stretch of the river Hoogly 6.5 k.m

Total no of Ghats 06 namely i) Cheviot Jute mill ghat in ward no 20

ii) Balurghat/Immersion ghat in ward no 16

iii) Budge Budge Chitrigunj Khuki kalibari Ghat & Budge Budge Municipal Burning

Ghat in Ward no 01

iv) Jhowtala Ghat in Ward no 02

v) Budge Budge Thana Ghat in Ward no 04

vi) Orient More Ghat (Garment Park) in Ward no 05

- 3 major lock gates exists/located in the municipality i) Budge Budge Thana Ghat in between in ward no.-04 & 03 big lock gate, maintained by Irrigation department, Govt. of W.B ii) Balurghat lock gate in ward No.-16
- iii) Another lock gate in the midst of Budge Budge Police Station & Budge Budge Municipal Burial Ground in ward No.-04.
- An erosion of river Hooghly/Ganges has been occurred at different points of the embankment road. Affected/ damaged area measuring 3.5 KM out of 6.5 KM rivers stretch.
- Municipality has been taken necessary measure from their end by making concrete road over the embankment, plantation of trees. Further renovation of embankment work is not within the grip of Budge Budge Municipality and it is maintained by Irrigation department, Govt. W.B but many spots are not renovated/ repaired by the said department. They are too reluctant.

f) Landscaping and beautification:

- River front development work has been done by the municipality under GAP project by the KMDA.
- A nature park has been constructed at Jhautola Ghat to mitigate the environmental pollution as well as erosion.
- Another park has been constructed at ward no 04 & 05.
- Burial Ghat : Major Plantation work done here.

g) Best Practices:

- Plantation programme has been sanctioned under Green City mission in compliance with air quality improvement targets set by National Green Tribunal in OA No 171/2016/EZ.
- 7*24 Electric Crematoria (2 Nos. function alternatively @per month) availability at the Budge Budge Municipal Burning Ghat in ward No.-01. Operation and maintains work done by Budge Budge Municipality engaging by an agency by two operators, Monthly Expenditure done Rs.30,000/- per month plus Electric bill 1.25 Laks per month. Major repairing work done by Budge Budge Municipality. Fund required for the purpose urgently. Please allot Fund for the purpose.



h) Any other issue:

- The condition of Balurghat Sluice gate/lock gate in ward No.-16 is very poor and renovation work is urgently needed to save Budge Budge and another Lock/Sluice gate beside Budge Budge Police Station and Budge Budge Municipal Burial Ground in ward no. 04 is also aggravated situation which renovation work is urgently needed. Municipality informed the matter to the Minister-in-Charge, Irrigation Department, Govt. W.B for replacement or renovation work of the said two lock gates immediately. But till date no action done by the said authority.
- Municipality is suffering from financial crisis, so the municipality is demanding the same to the authority concerned for checks and balance of river protection.

1) Sewage management:

- STP of capacity 9.3 mld has been installed for 16 wards out of 20 wards to control the liquid waste under NGRBA, Govt. India.
- 07 nos of lifting station is now operating and functioning. Pipe line under the ground laid down of 95 kms stretch/ net-work. House connection work is running in 16 wards and partly connected with the Sewerage network system of 08 nos. wards at present.
- No open space effluent link to the river Ganges.

2) Septage Management:

- For the left 04 no of wards septage management by means of mobile pumping vehicle / cess-pool equipment still in vogue.

3) Solid waste Management:

- House hold collection is running.
- Bio-degradable and non bio-degradable segregation is running.

4) River front development including construction of crematoria:

- River front development work has been done by the municipality under the GAP project by KMDA.
- 7*24 Electric crematoria availability at the burning ghat.

5) Drainage System: Attached in a separate sheet page no.-03

- 6) Bio-medical waste: An agreement done with M/s, Ramki Company and Budge Budge Municipality since long to collect the Bio-Medical wastes from different Hospital, Nursing Homes and Health units etc. within the jurisdiction of Budge Budge Municipality (in view of safety & Pollution control within this area).
Work done Satisfactorily. 24.11.23



Chairman

Budge Budge Municipality

Chairman
Budge Budge Municipality

Page-03

Summary report of Drainage Network and Outfalls at Budge Budge Municipality

There are 37 nos. High and Medium sizes (above 2.5 mtr & below 2.5 mtr width) of Pacca drain measuring 43.60 km along with more or less 20 km of small sizes Pucca & Kaccha drain exist at Budge Budge Municipality by covering 20 wards i.e. 63.60 km length in total which carry waste water from different holdings/ premises along with storm water flow towards major 3 out falls at river Hoogly. There are few outfalls exist within the premises of two companies which carry waste water towards their outfalls under the control of Pollution Control Board.

Now, a project name, "Sewerage Network & STP at Budge Budge" implemented by KMDA under NGRBA and Ministry of Forest & Environment Department, Govt. of India which is near to completion stage along with its individual house connections, as a result sewage/night soil along with waste water of toilets and bathrooms of each premises will be treated by the Sewerage Treatment Plant (STP) and only storm water will flow through the stated Drainage Network towards the outfall at river Hoogly.

As a result, the river pollution can be controlled and prevented.



[Signature]
24.11.23
Chairman

Budge Budge Municipality

Chairman
Budge Budge Municipality

[Signature]

OFFICE OF THE BOARD OF ADMINISTRATORS

Budge Budge Municipality

71, Mahatma Gandhi Road, Budge Budge, South 24 Parganas, Pin - Kolkata - 700137

Visit Us : www.budgebudgemunicipality.orgE-mail ID : chairmanbbm@gmail.com

From :

PHULU DEYChairperson
Board of Administrators
Budge Budge Municipality

Residence :

358/2, M. G. Road,
P.O. & P.S. - Budge Budge,
Dist. : South 24 Parganas,
Ph. : 2482 0648
Mob. : 9874524466

Date 24.08.2020

Ref. No.: B.B.M. 447

Sri Jagabandhu Bandyopadhyay,
Executive Engineer-II,
Irrigation and Waterways Directorate,
Canals Division,
Canal Villa, 9 Galiff Street, Kolkata -700003.
Mail Id: ee2canalsiwd@gmail.com

Sub: - Erosion of land of embankment road by the side of river Hooghly adjacent to Garment Park (erstwhile M/S Plywood Company) Govt. of West Bengal and near Ashok Club in between ward no. 04 & 05 within the jurisdiction of Budge-Budge Municipality.

Sir

Enclosed please find herewith the copy of this office memo no 1182, dated 22.08.2019 on the subject matter and in this connection it is stated that you have only provided a small bye-pass road in front of Garment Park at embankment road by the side of river Hooghly within the jurisdiction of Budge-Budge Municipality but no main constructional work of embankment road along with its protection wall towards river has been started till date and it is a matter of disappointing to the local authority.

It is further stated that recently the stated embankment road has been badly damaged on another spot measuring 150 mts. towards the southern side of previous location i.e. near Chhat Puja Ghat/Ashok Club due to "AMPHAN CYCLONE" & last flow-tide (Kotal) of river on and from 19/08/2020 to 22/08/2020. As a result the stated portion of embankment road along with its protection wall has been affected dangerously and collapsed towards river and dangerous situation arises and embankment road may collapse at any time and river water can flow to the locality in ward no. 04 & 05 within the Budge-Budge Municipality. In this regard eight (08) photographs is sent herewith for your kind information and necessary action in the matter.

Considering the gravity of the situation you are, requested to take up the matter as an urgent basis after proper enquiry/inspection from your end and to take necessary steps to protect the embankment road according to engineering point of view so that we can overcome the aggravated situation and to save the local people/ inhabitants from the assuming flood situation. The embankment road is now blocked/ closed totally and local people along with the wards councilors are agitating too much and demanding for early restoration of the stated embankment road and oblige.

A prompt action in the matter is solicited.

Thanking you,

Yours faithfully,

- Encl. i) Copy of this office memo no.1182, dated 22/08/2019
ii) Copy of eight (08) nos. photographs.

Municipal Office
Budge-BudgeChairperson,
Board of Administrators,
Budge-Budge Municipality.

Memo No. 447/(C)

Dated 24.08.2020

Copy forwarded for information and necessary action to -

- ✓ The Abhahek Bandyopadhyay, Hon'ble M.P., 21, Diamond Harbour Parliament Constituency, West Bengal, India with a request to extend his hands to take up the matter with the Hon'ble Minister-in-Charge, Irrigation & Water Ways Directorate, Govt. of West Bengal for early restoration of embankment road by constructing protection wall / guard wall.
- ✓ The Chief Engineer (South), Irrigation & Water Ways Directorate, Government of West Bengal, Jaihind Bhawan, (8th floor), Behannagar, Salt Lake, Kolkata-700091
- ✓ The Superintending Engineer, Eastern Circle, Irrigation & Waterways Directorate, Jaihind Bhawan, Behannagar, Salt Lake City, Kolkata-700091
- ✓ The Sub-Divisional Officer, Tollys Nullah -1 Sub-Division, Galiff Street, Kolkata-700003 Mail Id: sdotollysnullah@gmail.com
- ✓ The District Magistrate, South 24-Parganas Alipore, Kolkata-700027.
- ✓ The Executive Officer, Budge-Budge Municipality.

Municipal Office
Budge-BudgeChairperson,
Board of Administrators,
Budge-Budge Municipality.

29030

203

BUDGE BUDGE MUNICIPALITY

71, Mahatma Gandhi Road, Budge Budge, South 24 Parganas, Pin - Kolkata - 700137

Visit Us : www.budgebudge municipality.orgE-mail ID : chairmanbbm@gmail.com

From:

PHULU DEY

Chairperson

Budge Budge Municipality

Residence :

318/2, M. G. Road,
P.O. S.P.S. - Budge Budge,
Dist. - South 24 Parganas.
Ph: 2482 06-18
Mob.: 9874524466Date 22-08-19

Ref. No.: B/B/M

1182

Sri Jagabandhu Bandyopadhyay,
Executive Engineer - II,
Irrigation and Waterways Directorate,
Canals Division,
Canal Villa, 9 Galiff Street, Kolkata - 700003.
Mail Id: ee2canalsiwd@gmail.com



Sub: - Erosion of land ^{of} embankment road by the side of the river Hooghly adjacent to Garment Park (erstwhile M / S, Plywood Company), Govt. of West Bengal in between ward no. 04 & 05 Within the jurisdiction of Budge - Budge Municipality.

Sir,

It is your kind attention to the fact that the Embankment Road by the side of the river Hooghly adjacent to Garment Park, Govt. of West Bengal in ward no. 05 Within the jurisdiction of Budge - Budge Municipality has been badly damaged, depressed and dislocated along its guard wall inclined towards river causing earth erosion due to abnormal / antiharmonic flow of river during high tide period and the stated portion measuring approx. 200 mts. has been affected dangerously which may collapse / fall down at any time and as a result, dangerous situation may occur and river water may flow to the locality in ward no. 04 & 05.

The embankment road is now blocked / closed by the local police station as a portion of the embankment cement concrete road (approx 125 mts. length) is subside, depressed from its alignment.

The local people along with the ward councillors are agitating too much and demanding for early. Restoration of the road by constructing protection / guard wall etc.

Previously, a few parts of the river side was protected by constructing bamboo piling and sand bag filling etc., but no fruitful result yielded and its permanent protection is needed for the permanent solution.

Considering the gravity of the situation you are requested to take up the matter as an urgent basis after proper enquiry / investigation from your end and to take necessary steps to protect the embankment road so that we can overcome the aggravated situation and oblige.

Few computerized photographs are submitted herewith for your kind perusal and necessary action in the matter.

A prompt action in the matter is solicited.

Thanking you,

Yours faithfully,

Chairperson.

Budge - Budge Municipality

Dated: _____

Encl: As stated.



Memo no. _____

Copy forwarded for information and necessary action to:

- 1) Sri Abhishek Banerjee, Hon'ble M. P. 21, Diamond Harbour Parliament Constituency, West Bengal, India, with a requested to extend his hand to take up the matter with the Hon'ble Minister - in - Charge, Irrigation & Water Ways Department, Govt. of West Bengal for early restoration of road by constructing protection wall / guard wall,
- 2) The Chief Engineer (South), Irrigation & Water Ways Directorate, Government of West Bengal, Jalshampad Bhavan, (8 floor), Bidhannagar, Salt Lake, Kolkata - 700091.
- 3) The Superintending Engineer, Eastern Circle, Irrigation & Waterways Directorate, Jalshampad Bhavan, Bidhannagar, Salt Lake City, Kolkata 700091
- 4) Sri Apurba Bhowlick, Sub - Divisional Officer, Tollys Nullah -1, Sub Division, Gatif Street, Kolkata - 700003,
Mail ID : sdotollysnullah@gmail.com
- 5) The District Magistrate, South 24 Parganas Alipore Kolkata - 700027.
- 6) The Vice Chairman, Budge - Budge Municipality,
- 7) The Executive Office, Budge - Budge Municipality,

Municipal Office
Budge - BudgeChairperson.
Budge - Budge Municipality

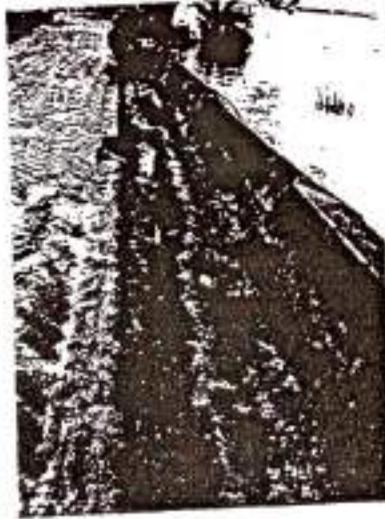
29031
Budge Budge Municipality

204

South 24 Parganas

Location: From Budge Budge Thana Ghat, (Ward No. 04) to Budge Budge Orient Chat-Puja Ghat (Ward No 05)

Date of Incident: 23-08-2020



Fax : (033) 2470-1540

OFFICE OF THE COUNCILLORS

Ph : (033) 2470-1885/1224

BUDGE BUDGE MUNICIPALITY

71, Mahatma Gandhi Road, Budge Budge, 24 Parganas (S), Pin - Kolkata - 700137

Visit Us.: www.budgebudge municipality.org

E-mail ID : chairmanbbm@gmail.com

From :

Gautam Dasgupta
CHAIRMAN
Budge Budge Municipality

Residence :

A/3, Govt Quarters
P.O. & P.S. - Budge Budge,
Dist. - South 24 Parganas.
Mob.: 9830220417/8017784024

Date: 09.08.2023

Ret.No. B/B/M 740

To
Shri Partha Bhowmick,
Hon'ble Minister-In-Charge,
Irrigation & Water Ways Department,
Jalsampad Bhavan (1st floor),
Bidhannagar, Salt Lake,
Kolkata - 700091



Sub:- Replacement/renovation work of (1) Sluice Gate at the bank of river Hoogly beside the Budge-Budge Police Station and Municipal Burial Ground (Kabarstan) in ward no. 04 and (2) Sluice Gate at the bank of river Hoogly beside immersion ghat in ward no 16 within Budge-Budge Municipality.

Respected Sir,

To save the people of Budge-Budge under District South 24-Parganas situated by the side of river Hoogly at about 6.50 k. m. stretch where many sluice / lock gates exists on the embankment road from the British period and out of those the above mentioned two Sluice Gates are in a dangerous and in a dilapidated condition found in a joint inspection with the engineers/ officials of your organisation along with the representatives of Budge- Budge Municipality on last month and in this connection, I would like to invite your kind attention to the fact that we are observing day to day, the damage and erosion of embankment road causing constant hitting by boulders brought down by the uneven flow with spinning /rolling of river water current during high tide to the lock gates and feel fear and arise panic situation about the safety of Budge- Budge.

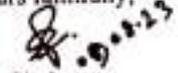
In view of above, you are earnestly requested to understand the whole matter and requested to kindly take up the matter as urgent basis and issue the necessary order to your good office for replacement / renovation work of the stated two sluice gates so that the entire drainage system as well as the residents of this area can live without any hazards and panic.

Hope, you will come forward benevolently and make the work steadily and successfully for which the people of the Municipality will remain ever grateful to you and to save Budge-Budge and oblige.

With regards



Yours faithfully,


Chairman
Budge-Budge Municipality,

Municipal Office
Budge-Budge

Memo No.....

Dated

Copy forwarded for information and necessary action please to:-

- 1) Shri Abhishek Banerjee, Hon'ble M.P. Diamond Harbour Parliamentary Constituency,
- 2) Shri Ashok Deb, M.L.A. Budge-Budge Assembly Constituency. West Bengal,
- 3) The District Magistrate, South 24-Parganas, Alipore, Kolkata -700027,
- 4) The Vice- Chairman, Budge-Budge Municipality.

Municipal Office
Budge-Budge

Chairman
Budge-Budge Municipality,